2495150  13/03/2013
ALKEM LABORATORIES LTD.
ALKEM HOUSE, DEVASHISH, ADJ. TO MATULYA CENTRE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
MANUFACTURERS AND TRADING MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
MUMBAI
MILK PROTEIN FOR HUMAN CONSUMPTION, EDIBLE OILS, EDIBLE FATS, GROUNDNUT OIL, VANASPATI AND REFINED
OIL, COCONUT OIL, OLIVE OIL FOR FOOD.
2743097  23/05/2014
OMSHREE AGRO INDUSTRIES PRIVATE LIMITED
E-117, M.I.D.C, Awadhan, Dhule 424311 in the State of Maharashtra within the Union of India
Manufacturers and Merchants
A company incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
KRISHNA & SAURASTRI
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.
Used Since :30/08/2001
MUMBAI
refined soyabean oil
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2743096.
2807790   12/09/2014
DEEPAK GULATI
NEELU GULATI
RACHIT GULATI
trading as ;ROOPAK'S PIK-N-PAY
6/9, AJMAL KHAN ROAD, KAROL BAGH, N. DELHI.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :05/05/1958
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, DAIRY PRODUCTS, DRY FRUITS, POPCORN, EDIBLE OILS, GHEE, PICKLES AND FATS .
2840656  11/11/2014
MR. SWARAN SINGH
trading as ;SUHKA SINGH SWARAN SINGH
25, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :31/07/1992
DELHI
ONLY FOR DRY FRUITS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2170032.
VAIBHAV

2927456 21/03/2015
MRS.ANNAPURNA DEVI AGARWALLA
trading as ;M/S ANnapurna Udyog
VILLAGE & POST SAMSI DIST MALDA WEST BENGAL
MANUFACTURER & MERCHANT
MANUFACTURE & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/03/2015

KOLKATA
MAKHANA & DRYFRUITS INCLUDED IN CLASS 30
2970922  23/05/2015
AMIR CHICKEN AND EGGS LIMITED
trading as; AMIR CHICKEN AND EGGS LIMITED
K-507 TO 510, 4TH FLOOR, MEGA CENTER, PUNE-SOLAPUR ROAD, HADAPSAR, PUNE - 411 028
TRADING
PUBLIC LIMITED
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 01/06/1992
To be associated with:
2970920
MUMBAI
EGGS.
AHRMURLIWALA
3020772    30/07/2015
ANAND HR MANAGEMENT PRIVATE LIMITED
trading as ; Anand HR Management Private Limited
Anand Tower, 3rd Floor, VPO Ghurkari, Tehsil & Distt. Kangra-176001. (H.P.)
Merchant, Manufacturer & Traders
A Company duly regd. under the companies act, 1956
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 01/06/2012
DELHI
Edible Oils including Rice Barn Oils, Cotton Seed Oils, Sun Flower Oils, Refined Oils, Mustard Oils & Mix Blended Oils
3058725  17/09/2015
DARSHAN KUMAR
trading as ;GAURI OIL INDUSTRIES
ANAJ MANDI, NEAR BUS STAND CHEEMA MANDI, SANGRUR, PUNJAB-148029
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SHARMA & ASSOCIATES (ADV)
8, NEW KITCHLU NAGAR, LANE HAMBRAN ROAD, LUDHIANA-141008 PB
Used Since :01/01/2007
DELHI
MUSTARD OIL AND EDIBLE OIL
3073697    07/10/2015

SANJAY GHODAWAT
2549, YASHWANT CO-OPERATIVE HOUSING SOCIETY, JAYSINGHPUR-416101, P. B. NO. 118, DIST.KOLHAPUR
Manufacturer & Trader
INFORMATION NATION

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since: 01/01/2003

Mumbai
The Oil Namely -Refined Sunflower Oil, Edible Oils

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3076655  13/10/2015
AMIT ANIL GADVE
ANIL GADVE
trading as ;KAKA HALWAI SWEETS
KAKA HALWAI, SR NO.46/1/B, PLOT NO.15/16, KAKA HALWAI, INDUSTRIAL ESTATE, PUNE-SATARA ROAD, PARVATI, PUNE-411009
MANUFACTURERS AND TRADERS
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :26/06/2008
MUMBAI
MILK AND MILK PRODUCTS
SATRANGI MOR
3084613  23/10/2015
SH. RAJINDER GUPTA
149-A, NEW VIJAY NAGAR, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL & GHEE, MILK AND MILK PRODUCTS IN CLASS-29.
3086076  26/10/2015
SH. VIKAS JINDAL
trading as ;M/S ROHIT TRADING CO.
TAJPUR ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELI
MUSTARD OIL IN CLASS-29.
OPTION

3112336  01/12/2015
ARYAJAN VENTURES PRIVATE LIMITED
103, Shubham Flora, R. C. Marg, Chembur (East), Mumbai - 400 071
Manufacturers and Merchants
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :23/11/2015

MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables, dry fruit mixes for preparation of flavoured milk; ready to eat food preparations and savory foodstuffs; pickles; jellies; jams; compotes; ready to eat snack foods consisting of potatoes, nuts, seeds, other fruit or vegetable materials or combinations thereof; meat, fish, poultry and game; meat extracts; eggs; milk and milk products, butter, butter-cream, edible oils and fats, all being goods included in class 29.
MERCHANTS & MANUFACTURERS
Used Since :01/11/2015
DELHI
DESI GHEE. BUTTER. BUTTER CREAM. MILK CREAM. MILK POWDER. JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS: EDIBLE OILS AND FATS ALL IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Dairy.
MANOJ AGGARWAL trading as ;SHRI RAM TRADING COMPANY
KH. NO-26/09, SEWA DHAM, MANDOLI ROAD, DELHI 110093
MANUFACTURING & TRADING
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2015
DELHI
BLEND OIL, MUSTARD OIL, Refined OIL, EDIBLE OIL, VEGETABLES OIL.
MANOJ AGGARWAL
trading as SHRI RAM TRADING COMPANY
KH. NO-26/09, SEWA DHAM, MANDOLI ROAD, DELHI 110093
MANUFACTURING & TRADING

Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since: 01/04/2015

To be associated with:
3139386

DELHI
BLENDED OIL, MUSTARD OIL, Refined OIL, Edible OIL, Vegetables OIL.
MR.CHUNILAL C.CHOUDHARY
trading as ;M/s.Rasrang Sweets
Ashiyana Palace ,Shop No.8,Vastu Udyog Chowk,Ajmera Road,Pimpri - 411018
Manufacturer & Trader

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since :01/02/2005

MUMBAI
Dry Fruits
3149232  03/01/2016
HITESH KUMAR
trading as ;POOJA FOOD PRODUCTS
115/6, MAIN BAZAR, KALANDER CHOWK, PANIPAT-132103 (HRY).
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1999
DELHI
PICKELS, CHUTNEY, MURABBA, PRESERVED & COOKED FRUITS, VEGETABLES.
3150255  01/01/2016
SANJAY GHODAWAT
2549, YASHWANT CO-OPERATIVE HOUSING SOCIETY, JAYSINGHPUR-416101, P. B. NO. 118, DIST.KOLHAPUR
Manufacturer & Trader
INDIAN NATIONAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :01/01/2003
MUMBAI
Refined Sunflower Oil, Edible Oils
3155754 11/01/2016
R.S.H. AGRO PRODUCTS PRIVATE LIMITED
HOUSE NO.3/1, RAJDEEP COMPLEX, F.A. ROAD, KUMARPARA, GUWAHATI-781001, ASSAM.
MANUFACTURER & MERCHANT.
AN INDIAN COMPANY
Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O. AGARWAL CONSULTANCY SERVICES, MANDOV1 APARTMENT, 1ST FLOOR, 1A, G.N.B. ROAD, OPP. RABINDRA BHAWAN, GUWAHATI, ASSAM, PIN 781 003, INDIA.
Used Since : 20/04/2015

KOLKATA
MUSTARD OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF ASSAM IN INDIA.
3156050  08/01/2016
SANJAY GHODAWAT
2549, YASHWANT CO-OPERATIVE HOUSING SOCIETY, JAYSINGHPUR-416101, P. B. NO. 118, DIST.KOLHAPUR
Manufacturer & Trader
INDIAN NATIONAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :01/01/2003
To be associated with:
3150255
MUMBAI
Refined Sunflower Oil ,Refined Soyabean Oil ,Edible Oils
3210367    14/03/2016
YOGENDRA KUMAR GUPTA
trading as ;M/s. BRIJBHOG MISHTHAN BHANDAR
MOTI KATRA CROSSING, AGRA (UTTAR PRADESH).
TRADER, MANUFACTURER & RETAILER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1999
DELHI
MILK AND MILK PRODUCTS , PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, EDIBLE OILS AND FATS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BRIJ.
3210420    15/03/2016
AMIT KUMAR GUPTA
H NO 113, LANE NO 10 GREATER KAILASH JAMMU 180011
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :02/11/2015
DELHI
ALL TYPES OF TREE NUTS, DRIED FRUITS INCL WALNUTS, ALMONDS, PISTACHIOS, CASHEWS, COATED AND FLAVOURED NUTS AS INCLUDED IN CLASS 29
3224252 31/03/2016
KAMAL SINGHAL
trading as ;JODHPUR MISTHAN BHANDAR
STATION ROAD,BARMER - 344001,RAJASTHAN,INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :29/05/1961
AHMEDABAD
MILK AND MILK PRODUCT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JODHPUR..
3230608  08/04/2016
ANAND HR MANAGEMENT PRIVATE LIMITED
trading as ;Anand HR Management Private Limited
Anand Tower, 3rd Floor, VPO Ghurkari, Tehsil & Distt. Kangra-176001. (H.P.)
Merchant & Manufacturers
A Company duly regd. under the companies act, 1956
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/06/2012
DELHI
3231433   09/04/2016
TOUCHSTONE FOUNDATION VRINDAVAN NCR
815/B Second Floor, Dr. Mukherjee Nagar, New Delhi - 110 009
Manufacturers & Merchants
Public Trust
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
preserved, dried, cooked, processed food, fruits and vegetables; milk and milk products; edible oils and fats; roasted, dried, salted, spiced and seasoned nuts.
3233005  11/04/2016
MR. RAJVI SINGH
trading as ;HIRA DAIRY FARM
Village Harkishanpura, Tehsil Sangrur-148026. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2016
DELHI
Milk & Milk Products.
3237630  19/04/2016
OM SWEETS PVT. LTD.
GL-23 SHAHEED BAHGAT SINGH MARG, JAIL ROAD, HARI NAGAR, NEW DELHI
MERCHAND & MANUFACTURERS
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Used Since :25/09/2014
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS;
PANDIT TARACHAND & GANGA FARM PRODUCER COMPANY LIMITED
HOUSE NO. 78, VILLAGE - KANJARHERI, TEHSIL & DISTRICT - SHAMLI, UTTAR PRADESH-251305.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

MILK AND MILK PRODUCTS; META, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, EDIBLE OILS AND FATS BEING GOODS INCLUDED IN CLASS 29
GOPAL CONSUMER WORLD

3254854  09/05/2016
MR. SRI GOPAL GUPTA.
SMT. VINEETA GUPTA.
MR. APOORV GUPTA.
MRS. RACHNA AGRAWAL.
MRS. ANUBHA GUPTA.
MR. SHAILENDRA KUMAR AGRAWAL.
MR. SHARAD CHAUDHARY.
MR. VIPIN AGRAWAL.
MR. MANOJ GUPTA.

trading as ;GOPAL CONSUMER WORLD.

339, F.I.E., PATPARGANJ, DELHI-110092, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/12/2012

DELHI

Ready to eat Snack Foods Consisting Primarily of Potatoes, Nuts, Potato Chips, Potato Crisps, Taro Chips, Snacks, Soy-Based Snacks, Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Dried and Cooked Fruits and Vegetable Jellies, Jams, Fruit Sauces; Eggs, Milk and Milk Products, Edible Oils and Fat.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS CONSUMER WORLD..
3255269  09/05/2016
MR. RAJ KUMAR
trading as ;M D SOYA FOODS
B-35, Plot No. 405, Village Sunet, P.O. Rajguru Nagar, Ludhiana. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :07/05/2016
DELHI
Milk & Milk Products, Soya Paneer, Soya Chips, Soya Yoghurt, Soya Bean Curd, Soya Based Beverages used as milk Substitute, Dried Soya Beans, Soya Burger Patties, Preserved Soya Beans & Soya-Based Snack Foods.
KRISHNA
3257051  11/05/2016
B. L. AGRO INDUSTRIES LIMITED
B-31 ROAD NO 2 PARSAKHERA INDUSTRIAL AREA BAREILLY 243502 U.P
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085
Used Since :01/01/1996
DELHI
EDIBLE OILS FOR SALE IN THE STATES OF UTTAR PRADESH, UTTARAKHAND, ASSAM AND BIHAR.
3302405  06/07/2016
ROYAL GREEN OIL REFINERIES PVT LTD
trading as ;ROYAL GREEN OIL REFINERIES PVT LTD
NO.101-A, PARK ROAD (APT ROAD), ERODE-638003, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956.
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
PALMOLEIN REFINED OIL.
RESTRICT THE AREA ONLY TO TAMIL NADU.
3313609  20/07/2016
JAGANNATH H. NAYAK
ROOM NO.2, ANNTI CHAWL, RAJESH COMPOUND, NEAR RATAN NAGAR, DAHISAR (EAST), MUMBAI-400 068
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
VIBHA VINODKUMAR PAREKH,
OFFICE No-8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA PATHOLOGY LABORATORY, VAKOLA MARKET,
SANTACRUZ (EAST), MUMBAI-400 055.
Used Since :01/07/2016
MUMBAI
MANUFACTURING AND MERCHANT OF GHEE MADE FROM COW MILK AND MILK PRODUCT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OTHER DESCRIPTIVE WORDS AND DEVICE..
3324798 01/08/2016
M/S. CARLTON HOME PRODUCTS
AMITA OM PRAKSH AGRAWAL
ANKIT OM PRAKASH AGRAWAL
trading as; M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA
MANUFACTURER & MERCHANT
Partnership
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since: 01/05/2015
MUMBAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3324808  01/08/2016
M/S. CARLTON HOME PRODUCTS
AMITA OM PRAKSH AGRAWAL
ANKIT OM PRAKASH AGRAWAL
trading as ;M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA
MANUFACTURER & MERCHANT
Partnership
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/05/2015

MUMBAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3332223  09/08/2016
RAKESH KISHAN CHAND LAKHANI
going as ; MELTIES FOOD PRODUCTS
PLOT NO.1, OPP. GOPAL SAMAJ, VITHAL WADI-PAWAI ROAD, ULHASNAGAR-421 003
Manufacturers & Merchants.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :01/02/2010
To be associated with:
3317485
MUMBAI
Jellies, jams, Preserved, dried and cooked fruits and vegetable, fruit sauces, eggs, milk and milk products, edible oils and
fats fruit pulp, meat, fish, poultry and game, meat extracts; pickles, instant mix and ready to eat foods (preserved), dry
fruits, potato wafers included in class 29
GODREJ TYSON FOODS LIMITED
Pirojshanagar, Eastern Express Highway, Vikhroli (East), Mumbai 400079, Maharashtra, India
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
623016, 623017, 3327924, 3338742

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAHI GOLD

3345342  24/08/2016
MR. LAXMIKANT K. HILLI
trading as ;M/s. Viranteshwar Oil Industries
Plot No. 67, Swami Samarth Audyogik Wasahat, Maindergi Road, M. I. D. C. Akkalakot-413216
Manufacturer & Trader

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :10/08/2016

MUMBAI
Edible Oil
Al Tabarak

3349526 30/08/2016

M SAEED EXPORT PVT. LTD

Plot No. 33, Konkan CHSL. Flat No. 203, 2nd Floor, Sector – 15, Koparkhairane, Navi Mumbai 400709, Maharashtra, India.

Manufacturer & Merchant

Address for service in India/Attorney address:

CEREBRAL DIMENSIONS

S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

Preserved, frozen, dried fish, meat, poultry and game; all types of meat and meat extracts; sausages; sausages in batter; lobsters, fish and other sea food; poultry, not live; eggs; all being goods included in Class 29.
3356315  06/09/2016

JOGRAM KALBI

trading as ;PATEL GRAH UDYOG

AT : DEVRA ( BANSELI ), TEHSIL : PUSHKAR, DIST : AJMER-305022, RAJASTHAN-INDIA.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :01/07/2016

AHMEDABAD

DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES, GULKAND, AMLA MURABBA, PICKLES, FRUIT PULP, CHERRY JAM INCLUDED IN CLASS-29
3358933  09/09/2016
MOHD. YAKUB AHAZI
trading as ;M/S. BHARTIYA ENTERPRISES
KHASRA NO. 129/1-132, TALAWALI CHANDA, OPP. DYNERS PARK RESTAURANT, A.B. ROAD, INDORE, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2005
MUMBAI
Dates
3367852  20/09/2016
RAJ NUTS
ANKUSH SOMANI
JATIN SINGHAL
RAGHAV MALPANI
trading as ;RAJ NUTS
188, MODI NAGAR, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR (RAJASTHAN) INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :11/09/2016

AHMEDABAD
DRY FRUITS AND VEGETABLES WHICH ARE INCLUDED IN CLASS 29
Mr. Notti
3377998   01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 23/09/2016
MUMBAI
Jellies, Dry fruits and nuts, processed fruits
JHILMIL
3378141  30/09/2016
AMITA OM PRAKASH AGRAWAL
trading as ;M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/05/2015
To be associated with:
3324805, 3324807
MUMBAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; PICKLES
RANJEET SINGH
MR. NATHUSINGH RAJPUT
trading as ;SHREENATHJI ICECREAM AND MILK PRODUCTS
S. NO. 152/32, LAYGUDEMALA, VADGAON, DHAYARI, PUNE HAWEVI, PUNE 411 041, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :23/09/2016

MUMBAI
MILK AND MILK PRODUCTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3394431    24/10/2016
HARRESH AAHIRWAR
trading as ;KAKA DAIRY
SURVE NO. 43, OPP. INDIAN OIL PETROL PUMP, NEAR RELIANCE TOWER, KAJUPADA VILLAGE, THANE (WEST)-401104
MAHARASHTRA, INDIA.
MANUFACTURERS
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/09/2016
MUMBAI
MILK AND MILK PRODUCTS.
3398715  27/10/2016
POOJABEN BHARATBHAI SATA
trading as ;SHREE SOMNATH GRUH UDHYOG
AKSHAR PARK STREET NO.1, OPP SIVANG HOME, 150 FEET RING ROAD, RAIYA CHOWK, GANGOTRI DAIRY STREET,
RAJKOT, GUJARAT,INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/01/2016
AHMEDABAD
DATES
LYCOCYFE RED

3401373  02/11/2016
ALKEM LABORATORIES LTD.
ALKEM HOUSE, DEVASHISH, ADJ TO MATULYA CENTRE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
Manufacturers and Trading Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
2378462

MUMBAI
Protein milk for human consumption, Edible oils, Edible fats, Fruits and Vegetable based snack foods, Gelatine for food
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2378462.
3432544   14/12/2016
SALIMBHAI RAJAKBHAI MUSANI
trading as ;SANGAM VARIETY STORES
SADAR BAZAR MAIN ROAD, RAJKOT, GUJARAT
MANUFACTURE AND MERCHANT

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Used Since :14/04/1982
AHMEDABAD

PEANUTS, PROCESSED PEANUTS, ROASTED PEANUTS, POTATO CHIPS, FRUIT CHIPS INCLUDED IN CLASS 29.
HEMANT R. DESAI
trading as ;PAWAS CANNING
H. NO. 930, AT POST: PAWAS, DISTRICT: RATNAGIRI-415616, MAHARASHTRA
MANUFACTURER
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MAHARASHTRA STATE, INDIA
Used Since : 01/04/1978

MUMBAI
FRUIT PULP, MILK AND MILK PRODUCTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUITS TINNED [CANNED] FRUIT BASED SNACK FOOD IN CLASS 29
3474751 04/02/2017
MR. RAHUL VASHISTHA
trading as ;PRAXIM FOODS
PAP-A 282, T.T.C INDUSTRIAL AREA, MAHAPE MIDC, NAVI MUMBAI-400710
Manufacturer and Merchant
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used

MUMBAI
TOFU; SOYA MILK; SOYA BEANS, PROCESSED; DRIED SOYA BEANS; SOYA CHIPS; TOFU-BASED SNACKS; SOYA-BASED SNACK FOODS; BEAN-BASED SNACK FOODS; NUT-BASED SNACK BARS; SEED-BASED SNACK BARS; SOY-BASED SNACK FOODS; DRIED FRUIT-BASED SNACK BARS; SNACK MIXES CONSISTING OF DEHYDRATED FRUIT AND PROCESSED NUTS
3480933  11/02/2017
MRS. SHYLAJA C.K
trading as ;M/s. SREE MUKUNDA'S MARKETING.
M/s. SREE MUKUNDA'S MARKETING, UDAYANAGAR, NEAR GOVT. ITI, PULLOOR P.O., HARIPURAM, KANHANGAD, KASARGOD.
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :18/01/2017
CHENNAI
COCONUT OIL, EDIBLE OIL.
The mark to be considered as a whole, as a composite mark depicting the distinctive lettering style, colour combination and art work there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Kerala..
3521676 10/04/2017

MILY DASGUPTA
FLAT NUMBER A1/A/305, KUMAR PARADISE, NEAR MAGARPATTA GOLD GYM, HADAPSAR, PUNE 411036
MANUFACTURER AND MERCHANT
INDIVIDUAL
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MHARASHTRA
STATE, INDIA

Proposed to be Used
MUMBAI
DRIED AND COOKED FRUITS AND VEGETABLES, FRUITBASED SNACK FOOD, PRESERVED FRUIT, FROZEN FRUITS
AND ARRANGEMENTS OF PROCESSED FRUIT IN CLASS 29
3547593  12/05/2017
S. VISHNU VARSHAN
NO.102, TOWN RAILWAY STATION ROAD SALEM - 636 001 , INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
PROGETT CORPORATE SOLUTIONS
14/14,2ND FLOOR,NARASINGAPURAM,1ST STREET,MADUVANKARAI,GUINDY,CHENNAI-600032

Proposed to be Used
CHENNAI
ALL KIND OF MILK AND MILK PRODUCTS
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
DHARA FAT AND PROTEINS
Jay Jalaram Ind. Estate No. 1, B/h. Ruda Transport nagar, Plot No.18, At Sokhada Post, Anandpar, Rajkot -360003 (GUJARAT)
partners
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :15/09/2016
AHMEDABAD
edible oils and fats Included on Class 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE RAJWADI.
DHARA FAT AND PROTEINS
Jay Jalaram Ind. Estate No. 1, B/h. Ruda Transport nagar, Plot No.18, At Sokhada Post, Anandpar, Rajkot -360003 (GUJARAT)
Proprietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Used Since: 15/09/2016

AHMEDABAD
edible oils and fats included on Class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3573107  17/06/2017
AMRUTA MILK FAT
Jay Jalaram Ind. Estate No. 1, Plot No.19 A, RS No. 89 P5, B/h. Ruda Transport nagar, At Sokhada Post, Anandpar, Rajkot -360003 (GUJARAT)
partners

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Used Since :28/03/2017

AHMEDABAD

EDIBLE OILS AND FATS INCLUDED IN CLASS 29

subject to restriction of the goods for sale in the state of GUJARAT only.
3576141  22/06/2017
MODERN FOOD PRODUCTS Through It's SOLE PROPRIETOR, Mrs. GOWRI RAJENDRAN
507-509, GIDC, Makarpura, Vadodara -390010 Gujarat
Manufacturer and trader

Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Used Since :04/07/1979

AHMEDABAD
Pickles, Jams, Fruit Pulp, Tomato Juice, Tomato Puree

3576747    22/06/2017
MR. DAHYABHAI AMBARAM DAS TRADING AS SHREE LAXMI DAIRY & SWEETS
78/A, Tribhuvan Nagar Society, Opp. Akhand Anand School, Ved Road, Surat – 395 004
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 07/08/1984
AHMEDABAD
MILK & MILK PRODUCTS
subject to restriction of goods for sale in the state of GUJARAT only.
VIJAY DAIRY SAMPOORNA

3582275  01/07/2017

VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.

Used Since: 01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3192980.
VIJAY DAIRY GOLD

3582276  01/07/2017

VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.

Used Since :01/04/2017

AHMEDABAD

MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3192980.
VIJAY DAIRY CHHASH

3582308  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VIJAY DAIRY DAHI HANDI

3582337   01/07/2017

VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
VIJAY DAIRY DAHI HANDI

3582338  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA

Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.

Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
VIJAY DAIRY DAHI HANDI

3582339  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, AJIRA-MAGDALLA

Partnership firm
Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VIJAY DAIRY SPICED BUTTER MILK

3582340  01/07/2017

VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.

Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VIJAY DAIRY TAJAA PASTEURISED TONED MILK

3582341   01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017

AHMEDABAD
MILK & DAIRY PRODUCTS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VIJAY DAIRY DAHI HANDI

3582401  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm
Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017
To be associated with:
3582276, 3582337, 3582338, 3582339

AHMEDABAD
MILK & DAIRY PRODUCTS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
VIJAY DAIRY
3582402  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm
Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017
To be associated with:
3582275, 3582309, 3582339, 3582340, 3582341, 3582401
AHMEDABAD
MILK & DAIRY PRODUCTS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3589171    11/07/2017

HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :02/08/2014

To be associated with:
3157919, 3157921, 3234660, 3245074, 3260685, 3260689

MUMBAI
Cooked, dried, preserved preparations made from fruits and vegetables; preparations made from milk and milk products; dried fruit-based snacks; vegetable-based snack foods
3598172    24/07/2017
MR. SANTOSH SAMPATRAO GUNJAL TRADING AS: S. S. GUNJAL MILK & PRODUCTS
DELHI NAKA, KOLHEWADI ROAD, SUKEWADI, TAL – SANGAMNER, DIST - AHMEDNAGAR – 422605, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
MILK AND MILK PRODUCTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1911, 22/07/2019

3609270  09/08/2017
BHAVIN NARENDRABHAI KANASAGARA
trading as ;RAMKRUPA FOOD PRODUCTS
156, 4TH FLOOR, AMRUT UDHYOG NAGAR-1, KAMREJ, SURAT-394185, GUJARAT, INDIA.
Used Since :01/06/2017

AHMEDABAD
MANUFACTURING OF SPREAD FAT, DAIRY SPREAD INCLUDED IN CLASS 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
MASTERMIND

3616523  19/08/2017
DINESH KUMAR JAIN TRADING AS : DINESH KUMAR PRAFULL KUMAR & CO.
491, JAWAHAR MARG, SIYAGANJ, INDORE-(M.P)

Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050

Proposed to be Used

MUMBAI

Dried fruits included in class 29
3623404  30/08/2017
SHRI KISHAN INDUSTRIES
Sondongari, Raipur 492001, Chattisgarh
Partnership firm
Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Hadewadi Road, Hadapsar, Pune - 411028
Used Since :01/04/2014
MUMBAI
Processed nuts. cashews included in class 29.
3628496  06/09/2017
NRIPEN SARKAR
trading as ;RAHUL ENTERPRISE
AT-GOBINDAPUR, PO.BABLA GOBINDAPUR-741404, PS.SANTIPUR, DIST. NADIA, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT & RETAILERS.
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST. PASHIM MEDINIPUR, WEST BENGAL.
Used Since :01/04/2010
KOLKATA
EDIBLE OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
GANPATI'S
3639650 20/09/2017
RAJESH KUMAR AGARWAL, TRADING AS: GANPATI ENTERPRISE.
65A/22, Swinhoe Lane, Kolkata- 700042, West Bengal, India.
an Indian Proprietorship Firm

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO.412, KOLKATA 700 069, W.B., INDIA.

Used Since : 01/04/1996

To be associated with:
3639649

KOLKATA
Manufacturer & Merchants of Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats being in Class-29.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1799081.
GANPATI’S RAJESH
3639656  20/09/2017
RAJESH KUMAR AGARWAL, TRADING AS : GANPATI ENTERPRISE.
65A/22, Swinhoe Lane, Kolkata- 700042, West Bengal, India.
an Indian Proprietorship Firm
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/04/1996
To be associated with:
3639649, 3639655
KOLKATA
Manufacturer & Merchants of Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats being in Class-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “RAJESH”..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3639652..
HARENDRA KUMAR PANDEY
trading as ;MOHAN PANDEY & SONS
AT-A.M. CO. ROAD,DHUBRI-783301,ASSAM,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST.PASHIM MEDINIPUR, WEST BENGAL.
Used Since :01/05/2005
KOLKATA
GHEE & MILK PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3661571  23/10/2017
JATIN KUMAR SAHOO PROP OF M/S SRI LAXMI FOOD PRODUCTS
PLOT NO-183,BHAGABANPUR,PATRAPADA,BHUBANESWAR,KHURDA-19,ODISHA
SOLE PROPRIETOR

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :12/11/2013

KOLKATA
SESAME OIL & BURNING GHEE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3687321 25/11/2017
SHRIJRG FOOD PRODUCTS PRIVATE LIMITED
896, GUPTA NIWAS, BUDHESWARI, CTC (CUTTACK) ROAD, BHUBANESWAR - 751006, ODISHA
AN INDIAN COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
EDIBLE OILS AND FATS INCLUDING BUT NOT LIMITED TO COOKING OILS; MILK AND MILK PRODUCTS; DRIED AND COOKED FRUITS; VEGETABLES; JELLIES, JAMS AND FRUIT SAUCES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1921509, 1921510.
3692246 01/12/2017
SHRI KRISHNA SOLVENT EXTRUCTION (P) LTD.
trading as ;SHRI KRISHNA SOLVENT EXTRUCTION (P) LTD.
AT-NAGEN PALLEY,P.O.& DIST.BARGARH-768028,ORISSA
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST.PASHIM MEDINIPUR, WEST BENGAL.
Used Since :01/04/2013
KOLKATA
REFINED OIL.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ASSAM, BIHAR, ORISSA & WEST BENGAL "ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "LITE" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3780125  16/03/2018
MRS. BEENA RAKESH CHAUHAN
trading as ;PRISHA SPICES
C-9, APMC MARKET I, PHASE II, MASALA MARKET, VASHI, NEW MUMBAI-400703
TRADING
INDIVIDUAL
Proposed to be Used
MUMBAI
ALL TYPES OF DRYFOODS
area restricted to the state of MAHARASHTRA.
3808697   17/04/2018
GAYATHRI H C
Q5, Small Scale Industries Area, Hosadurga, Chitradurga, Karnataka - 577527
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Edible oils and fats.
3814779   24/04/2018

SHIVA KUMAR. P. B
No-1094,2nd Floor,19th Main Road, Near Navrang Theater, Block 1,Rajajinagar,Bengaluru,Karnataka 560010,India.
NATURAL PERSON

Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR,ADYAR,CHENNAI-600020

Proposed to be Used
CHENNAI
MALTED MILK FOR FOOD AND FOOD PREPARATIONS PREPARED FROM MILK;
3817957  27/04/2018
DENNIS EBENEZAR, PROPRIETOR OF M/S. BONOFRESH.COM
1A, NO. 96/1, ANNA SALAI, NAGELKENI, CHROMPET, CHENNAI - 600 043, TAMILNADU, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :06/11/2017
CHENNAI
MEAT, MEAT PROCESSED, SEAFOOD PROCESSED, CANNED MEAT, CANNED SEAFOOD, TINNED MEAT, TINNED SEAFOOD, SALTED MEATS, FRESH MEAT, DRIED FISH, CRABS, NOT LIVE, SEAWEED EXTRACTS FOR FOOD, FROZEN MEAT, FROZEN SEAFOOD AND FROZEN BROTH
3836194 18/05/2018

KANNAN RAJENDRABABU

4/86, Main Road, Ayyankottai, Thanichiyam Post, T.Vadipatti Taluk, Madurai-625221.

Sole Proprietor

Address for service in India/Attorney address:

CONSCIENTIA LAW ASSOCIATES.

39A, NORTH PARADE ROAD, CHAKRAPANI COLONY, ST THOMAS MOUNT, CHENNAI - 600 016

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
M/S. ANNAMALAI OIL STORE
NO. 12/195, EAST PERUMAL MAISTRY STREET, MADURAI – 625 001, TAMILNADU, INDIA
Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

EDIBLE OILS AND FATS, SUNFLOWER OIL FOR FOOD, RICE BRAN OIL FOR FOOD, SESAME OIL, PALM OIL, CANOLA OIL, MAIZE OIL, CORN OIL, PEANUT OIL, SPICED OILS, OLIVE OIL, SOYBEAN OIL FOR COOKING, COCONUT OIL FOR FOOD AND PALM KERNEL OIL FOR FOOD
3846134  29/05/2018
BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008,KARNATAKA INDIA KARNATAKA, INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :26/02/2018
To be associated with:
3846133
CHENNAI
MILK AND MILK PRODUCTS YOGHURT PROCESSED FRUITS AND VEGETABLES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3846138  29/05/2018
BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008,KARNATAKA, INDIA.
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :26/02/2018

CHENNAI
MILK AND MILK PRODUCTS YOGHURT PROCESSED FRUITS AND VEGETABLES
Subject to association with application no:3846137.
3851183 04/06/2018
MAHESH KUMAR SHARMA TRADING AS SHREE VINAYAK TRADERS
SH / 3 / 6 - B. C. Scheme No 78, Indore - 452010
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Soybean oil for food,Soybean oil for cooking,Oils for food.
3867982    22/06/2018

M/S MM PRODUCTS
#18-7-312/1/B/1, AMAN NAGAR, A, YAKUTPURA, HYDERABAD-500023, TELANGANA STATE, INDIA
MANUFACTURING, MARKETING & TRADING

Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used

CHENNAI
PAN MASALA [PROCESSED NUTS, SEEDS & BETEL LEAVES USED AS INGREDIENTS] BEETELNUT POWDER, SWEET SUPARI [PROCESSED], MEETHA MASALA.
3875655 02/07/2018
M/S. DIGIVAL SOLUTIONS PRIVATE LIMITED
NO: 01A, RAILWAY STATION ROAD, ALANDUR, CHENNAI - 600 016, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
FRUITS, DRIED, SPICED ALMONDS, CASHEWS, PEANUTS AND MIXED NUTS; ROASTED ALMONDS, DATES AND DRIED DATES; PRESERVED, DRIED AND COOKED FRUIT AND VEGETABLES, PISTACHIO NUTS, PUMPKIN SEEDS AND PINE NUTS, PREPARED; NUT AND DRIED FRUIT-BASED SNACK BARS, CANDIED FRUIT SNACKS, TOFU- BASED SNACKS, FRUIT-BASED SNACK BARS; OILS FOR FOOD, PICKLED FRUITS, MILK-BASED BEVERAGES CONTAINING FRUITS, EDIBLE OILS FOR USE IN COOKING FOODSTUFFS. MILK-BASED BEVERAGES FLAVORED WITH CHOCOLATE
Trade Marks Journal No: 1911,  22/07/2019  Class 29

3900399    27/07/2018
NALAN NATURAL GRAINS AND SPICES
No. 17, Vasantham Nagar, Poonamallee High Road, Avadi, Chennai-600071
Partnership Concern

Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, Edible oils and fats.
KP

3902312  30/07/2018

K.P. OIL MILLS
DOOR NO: XVII/CXVIII, POST BOX NO. 828, PONANI NAGARAM-679 583, KERALA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 28/11/2001

CHENNAI

EDIBLE COCONUT OIL
3907806  04/08/2018
SANKARANARAYANAN R
NO. 49, HIG, NH-1, VALLAL MGR STREET, MARAIMALAI NAGAR, KANCHIPURAM-603209
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food; Ghee

subject to the mark should be use as represented in the trademark application.
3963061  03/10/2018
SOWIK FOOD AND AGRO LLP
BLOCK-28, 1ST FLOOR, 1341/122-A/13, ST. NO.-12, PHASE-3, SHAHEED KARNAIL SINGH NAGAR, LUDHIANA-141003 (PB.)
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 15/12/2017
DELHI
Dry Fruits; Preserved Fruits & Vegetables, Pickles, Jams, Jellies, Edible Oils including Mustard Oil, Refined Oil, Coconut Oil, Sunflower Oil, Groundnut Oil, Milk & Milk Products, Dairy Products Based on Milk Substitutes, Curd, Lassi, Cheese, Butter, Buttermilk, Butter Cream, Fats, Ghee, Condensed Milk, Squashes & Fruit Juices (For Cooking).
3975057  15/10/2018
ASALPURE FOOD & BEVERAGE PRIVATE LIMITED
HOUSE NO. 9, GROUND FLOOR, FNG ROAD, GIRDHARI LAL SWEETS AND NAMKIN, BAHLOLPUR, CHOTPUR, NOIDA, GAUTAM BUDDHA NAGAR, UP 201301
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMAR KUMAR
D-23, Ground Floor, Ranjeet Nagar Commercial Complex, Near Satyam Cinema, New Delhi – 110008
Proposed to be Used
DELHI
DAIRY PRODUCTS; CREAM; BUTTER; CHEESE; CURD; GHEE; KHOYA INCLUDED IN CLASS 29.
VPS FOODS PVT. LTD.
68, RAO VIHAR, NANGLOI, DELHI-110041
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
AJAY SAHNI
14/55, PUNJABI BAGH (WEST) NEW DELHI - 110 026.
Used Since :20/06/2009

DELHI
PRESERVES, PICKLES, CHUTNEYS & MURABBA
ANSARI CHICKEN CORNER

4036999  25/12/2018
MD IRFAN ALI S/O MD ILYAS
PLOT NO.21 KH,NO.524,GARHI BURARI,BURARI,NORTH DELHI,DELHI-110084
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
DELHI
FRIED, COOKED, ROASTED AND GRILLED CHICKEN, MEAT AND MEAT EXTRACTS UNDER CLASS 29
4057150  15/01/2019
SIMRAN SINGH
H. No. B-230, Sector-50, Noida, Uttar Pradesh-201301
Individual
Address for service in India/Agents address:
VIKAS MITTAL
FLAT NO.302, PLOT NO.149, SECTOR 6, VAISHALI, GHAZIABAD, UTTAR PRADEHS-201010
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food including pickles
4154222  22/04/2019
MARICO LIMITED
7th Floor, Grande Palladium, 175 CST Road, Kalina Santa Cruz (East), Mumbai-400098, Maharashtra, India
A Company incorporated and existing under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :04/07/2017

To be associated with:
205341, 224053, 339149, 1864680

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
SENFOLE TAGORE
4163458  01/05/2019

HARSHIT GOYAL
1-7, B-4, BARAF KHANA ROAD, NEAR POLICE THANA, BANIPARK, JAIPUR
Individual

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
To be associated with:
3913869

AHMEDABAD
Mustard Oil and Milk
4165612  03/05/2019

DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9,MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts.
KABZA
4180413  20/05/2019
MITHILESH KUMAR MAHTO
32AB, Tikari Extension, Near Samsaan Ghat, Tikri Kalan, West Delhi 110014
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
DELHI
Scented And Sweet Supari, Pan Masala (Non-Tobacco), Mukhwas, Mouth Freshners
SHIKHAR KESARIYA
4183347  22/05/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZHSHAH ROAD NEW DELHI-110001
Proposed to be Used
To be associated with:
867212
DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
SHIKHAR KESHARIYA
4183349  22/05/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
To be associated with:
867212

DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
4183350 22/05/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
To be associated with:
867212
DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
4183351  22/05/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956
Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
To be associated with:
4183347, 4183349, 4183350

DELHI
SWEET SCENTED SUPARI, MOUTH FRESHENER, PROCESSED BETEL NUTS, SCENTED SUPARI AND SWEET BETEL NUT, SADA PAN MASALA; SCENTED SWEET SUPARI; NUT; PAN SAMAGRI WITHOUT TOBACCO; PAN CHATNI AND PAN FLAVOURING MATERIALS.
4184196 22/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 06/02/2019

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanched nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
RAJAT KUMAR GHOSHAL
Banaras Road, Subhashnagar, Ward-Guru Ravindra Nath Tagore, Ambikapur, Pincode - 497001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4185538  24/05/2019

KT & AHMU HAIR CARE PRODUCTS PROPRIETOR MRS. NASEERA P A
W/o Mr. Mohammed Asharaf residing in Valiyakath Anampadath House, Vatanappally, Vatanapally, Thrissur, Kerala – 680614 and India

Proprietor

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since: 01/01/2019

CHENNAI
MANUFACTURING OF POTATO CHIPS, JELLY, OLIVE OIL, COCONUT MILK POWDER, CANNED FOOD
Trade Marks Journal No: 1911 , 22/07/2019 Class 29

4186236  24/05/2019
DEV KARAN SINGH
# 3113/3, SECTOR 44D, CHANDIGARH-160047

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Frozen fish, Frozen cooked fish, Frozen meals consisting primarily of fish, Chicken, Cooking oil, Frozen vegetables, Frozen meals consisting primarily of vegetables, Frozen prepared meals consisting principally of vegetables included in class 29.
TILPASAND

4186307    24/05/2019

PRASHANT JAIN, TRADING AS M. S. OIL MILLS
PLOT No.B-7, NANGLI SAKRAWATI, NEAR SAIBABA MANDIR, NAJAFGARH, NEW DELHI-110043
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.

Proposed to be Used
DELHI
EDIBLE OILS
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1911, 22/07/2019 Class 29

4186637 24/05/2019
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL
Address for service in India/Attorney address:
The Monetic Co.
J-62, Goel Niwas, Street No. 4, Laxmi Nagar, New Delhi-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4186754  24/05/2019
MOHAMMAD MUSLIM
474/7, SEETAPUR ROAD, NIRALA NAGAR, LUCKNOW UP -226020 INDIA
Individual
Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001
Proposed to be Used
DELHI
Meat, Fish, Poultry Products; Preserved Dried And Cooked Fruit And Vegetables; Pickles, Dairy Products, Edible Oils
SAMEER KANHIYALAL TAKHTANI TRADING AS : S. K. PRODUCT CO.
788, JAGRATI NAGAR, LOHA MANDI, INDORE (M.P.)
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 11ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050

Used Since :01/01/1995

To be associated with:
942163, 1332085, 4178478, 4186839

MUMBAI
SCENTED SUPARI & MOUTH FRESHENERS
4186878 25/05/2019

CHANGER FOODS.
PLOT NO-17, RS NO-43/2, AAKASH INDUSTRIAL AREA, AT ANIDA (BHALODI). TALUKA :GONDAL DIST. RAJKOT - 360311GUJARAT, INDIA

PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

Ground nuts, Peanuts, preserved, Preserved peanuts, Candied peanuts, Prepared peanuts, Spiced peanuts, Peanuts, prepared, Peanuts, processed, Coated peanuts, Roasted peanuts, Canned peanuts, Honeyed peanuts, Nuts, prepared, Processed nuts, Flavoured nuts, Prepared cashew nuts, Nuts being preserved, Spiced mixed nuts, Spiced cashew nuts, Processed cashew nuts, Cashew nuts, processed, Roasted mixed nuts, Roasted cashew nuts, Snack foods based on nuts,
Trade Marks Journal No: 1911, 22/07/2019 Class 29

4186922 25/05/2019
HARVEST2HOME ORGANICS INDIA PVT LTD
FLAT NO 304, KARTHIKEYA ENCLAVE, KOMMADI JUNCTION, MADHURAWADA, VISAKHAPATNAM - 530048
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Nuts, processed, Dried fruits, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SWARADA

4187105   24/05/2019

BHALCHANDRA CHANDRASHEKHAR POL
D-601, HUBTOWN COUNTRYWOODS, TILEKAR NAGAR, BEHIND ISKCON TEMPLE, KONDHWA, BK PUNE 411048

INDIVIDUAL

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).

Proposed to be Used
MUMBAI

MILK AND MILK PRODUCTS, EDIBLE OIL CHEESE AND ALL OTHER PRODUCTS INCLUDED IN CLASS 29.
RAVI KUMAR TRADING AS DENN JORDEN
Binod Nagar, Chiragora, Dhanbad, Pin- 826001, Jharkhand.
A proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :20/08/2015

KOLKATA
Soya chips; prepared soya beans; processed soya beans; preserved soya beans for food; dried soya beans; soya-based snack foods.
RAJHARI
4187538  25/05/2019
M/S. GOKUL ORGANIC OILS
14, ARUSH VILLA BUNGLOWS, OPP. AMRUT PARTY PLOT, MODHERA ROAD, MEHSANA -384 002. GUJARAT. INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Proposed to be Used
AHMEDABAD
EDIBLE OILS INCLUDED IN CLASS -29.
GOODRICH CREAMY DELITE

4187543   25/05/2019

M/S GOODRICH CARBOHYDRATES LTD.
Vill.- Nagla, Meerut Road, Karnal -132001, Haryana. (India)

Company

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P, M-
09871034747, 09990034747

Proposed to be Used

DELHI

Milk Shakes, Bases For Making Milk Shakes, Cream (Being Dairy Products), Dairy-Based Food Beverages, Chocolate
Milk, Dried Milk For Food, Dried Milk Powder, Milk Based Beverages Containing Fruit Juice, Milk Curd, Milk Drinks
Containing Fruits, Soya Milk, Artificial Cream [Dairy Product Substitutes], Yogurt, Edible Oils And Edible Fats And
Cheese, Dairy Products For Food, Whey Drink, Milk And Milk Products, Ghee, Butter
4187889  25/05/2019
BABASAHEB THOKAL
AJINKYA FOODS, GAT NO. 262/2/5 SAKURI, RAHATA, AHMEDNAGAR, MAHARASHTRA - 423107
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Edible oils and fats, Edible vegetable oils, Edible oils for foodstuffs
4188159  27/05/2019
PIRZADA MO. HASIM ABDULRAHIM
trading as ;MAHIGIR
B/38/190, VIJAY CINEMA ROAD, AT PO. BALASINOR, DIST-MAHISAGAR-388255 GUJARAT

Proposed to be Used

AHMEDABAD
MILK PRODUCTS, MEAT, FISH, GAME AND POULTRY, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES. FURTHERMORE, IT INCLUDES JAMS, OILS AND FATS FOR FOOD, COMPOSTES, EGGS.
4188321   27/05/2019

V. DELIGHTA
12/374 C2, Perungudi Road, Raja Gopal Nagar, Vadakkankulam, Tirunelveli - 627105.

PROPRIETOR

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used

CHENNAI
Oils and fats for food Edible Oils And Fats Including Refined Sun Flower Oil, Groundnut Oil, Sesame Oil, Coconut Oil, Vanaspati, Ghee, Soya Bean Oil, Vegetable Oil, Olive Oil And Corn Oil, Rice Bran Oil, Palmolein Oil, Fish, Poultry And Game; Meat Extracts; Preserved, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Fruit Sauces; Eggs, Milk And Milk Products; Edible Oils And Fats
BADOLA SAMTA

4188375  27/05/2019
CHAND MAL BADOLA, SOLE PROPRIETOR OF GANESHDAS CHANDMAL BADOLA
FATEHPURIA BAZAR, BEAWAR-305 901, RAJASTHAN STATE, INDIA.
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :16/03/2001

AHMEDABAD
Soyabean Oil, Palm Oil, Edible Oil.
4189015    28/05/2019
SMITA BHANDARE
B-87, Keshav Complex, Near Dhankawadi Last Bus Stop, Pune, Maharashtra, India 411043
Individual
Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Proposed to be Used
MUMBAI
Milk; Milk Products;
4189068    28/05/2019
RAM NIWAS S/O CHAJJU RAM
VILLAGE. SANDAL KHURD, P.O. SANDAL KALAN, DISTT- SONIPAT- 131001, HARYANA- INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams,
compotes eggs milk and milk products edible oils and fats in class 29
SURESH PURI trading as SANKARNA MILK PRODUCTS
SANKARNA, JALORE, RAJASTHAN, 343001

Proposed to be Used

AHMEDABAD

GHEE, MILK AND MILK PRODUCTS
CHN
4189144  28/05/2019
Chuanbo Gao
No 192, East Section of Outer Ring RD, Neighborhood Committee of Zhongshan, Chengguan Town, Yongcheng City, Henan Province, China-476600
Individual
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
4189148  28/05/2019
BAPU PUNAJI MODAK
BAZARE MALLA, VADKI, PUNE, MAHARASHTRA- 412308
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD; BANANA CHIPS; BAKED POTATOES; BOTTLED SLICED FRUITS; BUTTER; BUTTER CREAM; BUTTERMILK; CANNED PEANUTS; CHEESE; CHEESE DIP; CHEESE FONDUE; COCOA BUTTER; CURD; DATES; FRENCH FRIES FROZEN FRUITS AND VEGETABLES; GHEE; INSTANT SOUP; MILK; MILK AND MILK PRODUCTS; POWDERED CREAM; RAISINS; CASHEWS; PISTACHIOS; ROASTED ALMONDS; ALL INCLUDED IN CLASS 29
4189195  28/05/2019

INDIA GLOBAL FOOD PRODUCTS,
K - 73, SITE - V, KASNA INDUSTRIAL AREA, GREATER NOIDA - 201310 (U. P.)
MOHD. AYYUB (PROPRIETOR)

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
JAMS, JELLIES AND FRUIT SAUCES, VEGETABLE PRESERVES, PICKLES, BUTTER, GHEE, CHEESE, CREAMS,
VEGETABLE SOUP PREPARATION, SALMON, SALAD, OIL, SAUSAGES, GOODS INCLUDED IN CLASS - 29.
4189212    28/05/2019

VIKAS BABU
C3, Jawahar Jewel Apts, Subash Chandra Bose Road, Jawahar Nagar, Kadavanthra, Kochi-682020, Kerala

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
Trade Marks Journal No: 1911, 22/07/2019 Class 29

4189467 28/05/2019
ELURI NAGESWARA RAO
C/O FLAT NO 410, NRTPRIDE APARTMENT PALAPADU ROAD, RAMIREDDYPET, NARASARAOPET, SSN COLLEGE HOSTEL NARASARAOPET, GUNTUR ANDHRA PRADESH -522601
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

Trade Mark : CHARISHMA
PALE RAM
429, PADHA KARNAL -132036
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6, FIRST FLOOR, ARYA SCHOOL BUILDING, PANIPAT -132103
Proposed to be Used
DELHI
GHEE, MILK PRODUCTS
ALPS
4189850  28/05/2019
MR. ISHJYOT SINGH SURI
14, VIRAL APARTMENT, OPP. SHOPPERS STOP, S.V. ROAD, ANDHERI (WEST), MUMBAI – 400 058.
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables
POORAM FOODS
West Vellanikkara P.O., Madakkathara, Thrissur, Kerala, India- 680656
Partnership Firm

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Used Since : 30/12/1993

CHENNAI
PICKLES
GWALIA SWEETS PVT LTD
401, 4th Floor, Sunrise Mall, Near Swaminarayan Mandir, Vastrapur, Ahmedabad 380015 Gujarat, India.
A Company Incorporated under the Indian Company’s Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
To be associated with:
2513694

AHMEDABAD
Milk and milk products, Cream (Dairy Products), Pickles, Preserved, dried and cooked fruits and vegetables, Jellies, Jams, fruit chips, fruit-based snack food.
4190013  28/05/2019
TATYA MILK WORKS PRIVATE LIMITED
Krishi Farm, Main Road, Mawai, Gird, Virguva, Thana, Badagaon, Jhansi - 284121
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Milk and milk products.
Vihit

4190062  28/05/2019

HARIRAM JAWAHARMAL
Shop No. 40 & 41, Opp. Sai Baba Mandir, Station Road, Kopri Colony, Thane East - 400603
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2005

MUMBAI
Pickles.
SARAN

4190088  28/05/2019
KAMLESH TIWARI
258, KUCHA SANJOGI RAM, NAYA BANS, DELHI 110006
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI AND MOUTH FRESHNER
OMNI

4190090  
MANOJ MEHRA
258, KUCHA SANJOGI RAM, NAYA BANS, DELHI 110006
Individual

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI AND MOUTH FRESHNER
PEP-UP

4190091  28/05/2019
MANOJ MEHRA
258, KUCHA SANJOGI RAM, NAYA BANS, DELHI 110006
Individual
KAMLESH TIWARI
258, KUCHA SANJOGI RAM, NAYA BANS, DELHI 110006
Individual

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI AND MOUTH FRESHNER
4190190 29/05/2019
ADDICT FOODS LLP
R. K. INDUSTRIAL ZONE-2, PLOT NO. 2 & 3, NEAR J K HOTEL, N. H. NO. 8, KUCHIYADAD - 360 023, DIST. RAJKOT,
GUJARAT
An Indian Limited Liability Partnership Firm
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :19/04/2019
AHMEDABAD
POTATO CHIPS, POTATO CRISPS, BANANA CHIPS, PROCESSED PEANUTS, JELLIES, JAMS, COMPOTES, MILK AND
MILK PRODUCTS, PICKLES, PROCESSED NUTS, EDIBLE OILS AND FATS, TOMATO PUREE INCLUDED IN CLASS-29
4190412 29/05/2019
ANU MITTAL, PROPRIETOR OF ANU IMPEX
87, SURAJ NAGAR EAST, CIVIL LINES, JAIPUR RAJASTHAN
proprietor and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
preserved, dried and cooked fruits and vegetables, dry fruits
ORGANIC MONK

4190418  29/05/2019

ORGANISCH OVERSEAS PRIVATE LIMITED
H.NO. 1506/3-A, MAKSUDA BAD COLONY, NAJAFGARH, NEW DELHI SOUTH WEST DELHI –110043 IN.
PRIVATE LIMITED

Address for service in India/Attorney address:
JATIN NANDA
WZ -139/4, GALI NO. 02, NEW MAHAVIR NAGAR, NEW DELHI -110018.

Used Since : 01/01/2019

DELHI

Vegetable preserves, fruit and vegetable spreads, Milk products, Oils for food, Ghee, Dried Nuts.
4190588    29/05/2019
DILBAHAR GUPTA (INDIAN NATIONAL, PROPRIETOR), TRADING AS PRASOON AISHWARYA ENTERPRISES
Vinova Bhave Ward No. 14, Murwara, Katni - 483501, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Paan masala [processed nuts, seeds and betel leaves used as ingredients]
MAHESH CHANDRA
Arazi no. 991a & 991B, vlll-Maharajpur, Post Tatiyaganj, Tehsil Bilhaur, Kanpur Nagar
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
edible oils, cooking oils and mustard oil
NATIVE FOODS
4190765   29/05/2019
SRINIVASA INDUSTRIAL AND AGRO PRODUCTS PVT LTD.,
Plot No.66/A, Phase-IV, IDA Jeedimetla, Hyderabad-500055 (T.S) India
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Almonds, Edible Cooking oils, Edible vegetable oils, Fruits, Pickles, Nuts and seeds based snacks bars, Edible seeds, Dals & Nut based food bars
POSA
4190782   29/05/2019
LAUGHING COLORS WELLNESS PRIVATE LIMITED
HOUSE NO. 4-K-7 TALWANDI KOTA-324005
body corporate
Address for service in India/Agents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
RECOLA DIET

4190783  29/05/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
To be associated with:
4021633
DELHI
EDIBLE OILS & GHEE
RECOLA GOLD

4190784   29/05/2019
KAMLAA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Proposed to be Used
To be associated with:
4021633
DELHI
EDIBLE OILS & GHEE
RECOLA LITE
4190785   29/05/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Proposed to be Used
DELHI
EDIBLE OILS & GHEE
GOWHIGO

4190791  29/05/2019
NATURAL BOX RETAIL PRIVATE LIMITED
Plot No. 1441/35, Old Chotti Mata Road, Near Sector-5 Police Station, Gurgaon- 122001
A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI
Milk, cheese, butter, yoghurt and other milk products; cooking oils of all kinds and fats for food.
4190861  29/05/2019
JAIN FARM FRESH FOODS LIMITED
Gat No. 139/2, Jain Valley, Shirsioli, Jalgaon : 425001.

Company

Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai

Used Since :31/01/1996

To be associated with:
3870430

MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products
CHR. HANSEN BB-12

4190916  29/05/2019
CHR. HANSEN A/S
Bøge Allé 10-12 DK-2970 Horsholm Denmark
A Company organized and existing under the Danish Laws

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Milk and dairy products, including fermented milk products; Cheese and cheese products; Yoghurt, yoghurt preparations, except for frozen yoghurt; Beverages based on almonds, soy, coconut, rice, hemp, peanuts, barley, oat, spelt, lupin, peas, cashew nuts, hazel nuts, walnuts, chia seeds, flax seeds, quinoa, sesame seeds, sunflower seeds or hemp seeds used as milk and fermented milk substitutes.
CHR. HANSEN L. CASEI 431

4190917  29/05/2019

CHR. HANSEN A/S
Bøge Allé 10-12 DK-2970 Horsholm Denmark
A Company organized and existing under the Danish Laws

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Milk and dairy products, including fermented milk products; Cheese and cheese products; Yoghurt, yoghurt preparations, except for frozen yoghurt; Beverages based on almonds, soy, coconut, rice, hemp, peanuts, barley, oat, spelt, lupin, peas, cashew nuts, hazel nuts, walnuts, chia seeds, flax seeds, quinoa, sesame seeds, sunflower seeds or hemp seeds used as milk and fermented milk substitutes.
Trade Marks Journal No: 1911,  22/07/2019  Class 29

HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4191911  30/05/2019
JITENDRA PRATAPRAO SONAR
Flat No. 1001, God’s Blessings, North Main Road, Koregaon Park, Pune-411001, Maharashtra, India
Individual
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
MUMBAI
Albumin Milk, Protein Milk, milk and milk products, Butter, Butter cream, Cheese, Condensed Milk, Cream [Dairy Products], Curd, Milk, Milk Beverages, Milk Predominating, Milk Shakes, Milk Ferments for Culinary Purposes, Whipped Cream, Yoghurt, Yogurt, Dairy-based spreads, Milk, Organic milk being goods included in class 29
4191966  30/05/2019
SATYAPRAKASH KASWAN
No: 40/1, Sheriff Market, 3rd Floor, O.T.Pet Cross, Patnoolpet, Bangalore - 560 053, Karnataka, India
SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Pan Masala (Processed Nuts, Seeds, Beetle Leaves used as Ingredients)
Trade Marks Journal No: 1911 , 22/07/2019 Class 29

4191968 30/05/2019
SATYAPRAKASH KASWAN
No: 40/1, Sheriff Market, 3rd Floor, O.T.Fet Cross, Patnoolpet, Bangalore - 560 053, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Pan Masala (Processed Nuts, Seeds, Beetle Leaves used as ingredients )
SOBHA DEVI
CN-05/011 Rangpuri Pahadi, Delhi-110070.
ACTIVE
Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED
Proposed to be Used
DELHI
Pulses, pickles included in class 29.
BRAINMAX

4192416  30/05/2019
ZUVENTUS HEALTHCARE LIMITED.
EMCURE HOUSE T-184, M.I.D.C., BHOSARI-411026, PUNE, MAHARASHTRA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4192421  30/05/2019
HUF OF CHANDER MOHAN GUPTA & SONS THROUGH ITS KARTA CHANDER MOHAN GUPTA TRADING AS ROSHAN LAL CHANDER MOHAN
641, MANDI KESARGANJ, LUDHIANA-141008 (PB.)
HUF
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
To be associated with:
3677879
DELHI
Edible Oils including Mustard Oil for Food & Refined Oil for Food.
Trade Marks Journal No: 1911 , 22/07/2019 Class 29

b7 prakriti
4192579  30/05/2019
B7 CREATIONS (PROPRIETOR MRS MONIKA RANI)
NEW SANJAY COLONY, OPPOSITE SUGAR MILL, GOHANA ROAD, PANIPAT, HARYANA - 132103
PROPRIETORSHIP

Address for service in India/Agents address:
AMIT BAGAI
A-316,SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.
Used Since: 17/12/2018

DELHI
Groundnut oil, Bone oil [for food], Butter, Butter oil, Buttermilk, Canola oil, Cheese, Chilli oil, Coconut butter, Coconut milk, Coconut oil, Coconut powder, Coconut milk powder, Concentrated butter, Colza oil for food, Cooking oils, Corn oil, Cows' milk, Cream [dairy products], Curd, Cut vegetables, Cut fruits, Dairy-based beverages, Dairy-based whipped topping, Dairy desserts, Dairy products, Dairy products and dairy substitutes, Dairy puddings, Dried milk powder, Dried pulses, Dried vegetables, Drinking yogurts, Drinks made from dairy products, Edible bone oil, Edible oils, Edible seeds, Eggs, Extra-virgin olive oil, Flavoured oils, Flaxseed oil for food, Flavoured edible oils, Flavoured milk, Frozen vegetables, Ghee, Grapeseed oil, Hardened oils for food, Juices (Vegetable-) for cooking, Maize oil, Milk, Milk beverages, Milk products, Milk shakes, Nut oils, Oils and fats, Oils for food, Olive oil, Olive oil for food, Organic milk, Organic coconut oil for culinary purposes, Palm oil [for food], Palm kernel oil for food, Peanut butter, Peanut milk, Peanut oil for food, Perilla oil for culinary purposes, Preserved vegetables (in oil), Protein milk, Processed vegetables, Rice bran oil [for food], Sheep milk, Sesame oil, Soy bean oil [for food], Soybean oil, Soybean milk [soy milk], Spiced oils, Sunflower oil for food, Tuna in oil, Whale oil for food, Whey, Yogurt, Linseed oils [edible], Chia seed oil for food, Pumpkin seed oil for food, Blended vegetable oils for culinary purposes, Almond milk, Almond butter, Truffle-based oils, Rape oil [for food], Rapeseed oil for food, Blended oil for food, Linseed oil for food, Vegetable oils for food, Hydrogenated oils for food, Animal oils for food, Linseed oil for culinary purposes, Camellia seed oil for food
RAJESH CHANDRAKANT TELI
R/o Plot No. 34/5B-23/9, 70 Feet Road, New Paccha Peth, Solapur, District Solapur-413005, Maharashtra
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :31/03/2019

MUMBAI
EDIBLE OILS AND FATS, GROUNDNUT OIL, SUNFLOWER OIL FOR FOOD, COCONUT OIL, OLIVE OILS, RICE BRAN OIL (FOR FOOD), PALM OIL(FOR FOOD),
4194058 31/05/2019
PRAVINKUMAR DINGARMAL JAIN TRADING AS HEMANT MASALA & DRY FRUITS
BLOCK C 701, K P HIGHTES, NR. SHRADHA BUNGLOWS, MNAMOHAN CHAR RASTA, VIRATNAGAR ROAD, ODHAV, AHMEDABAD, GUJARAT – 382415
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
AHMEDABAD
ALMONDS, GROUND, CANDIED NUTS, HAZELNUTS, PREPARED, JAMS, JELLIES FOR FOOD, NUTS, PREPARED, PEANUTS, PREPARED, PICKLES, RAISINS, SEEDS
4194081  31/05/2019
SHALINI GUPTA, TRADING AS- JIWAN JYOTI OILS & FOOD INDUSTRIES
SHIVAJI ROAD, (NEAR GANDHI MAIDAN), NAYABAZAR, SILIGURI-734005, DARJEELING, WEST BENGAL.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
MUSTARD OIL AND ALL EDIBLE OILS AND FAT
Trade Marks Journal No: 1911 ,  22/07/2019           Class 29

4194385    01/06/2019
BHAGIRATH MAL GURJAR
NANI BYPASS NH52, SIKAR, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4194671  01/06/2019
M/S AM.P.PAN PRODUCTS PVT. LTD.,
1680, Jabrauli, Mohanlalganj, Lucknow (U.P.).
(A company duly incorporated under Indian Companies Act 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Pan masala, mouth freshner and meethi supari.
MRS.E.SUGASHINI., TRADING AS M/S.SRI YAMUNA TRADERS.
150, Manalurpet Kilanakarai, Thiruvannamalai-606601, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil and Edible Oils.
4195342  03/06/2019

SHAHBAZ
466E/1, Saiyyad Wali Gali Azadpur, N.S. Mandi North West Delhi-110033 INDIA.
Individual

Address for service in India/Attorney address:
TEJPAL SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHADARA, DELHI-110032

Proposed to be Used
DELHI

SNACK FOODS CONSISTING PRIMARILY OF POTATOES, NUTS, NUT PRODUCTS, SEEDS, FRUITS OR OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF INCLUDING POTATO CHIPS, POTATO CRISPS
4195938  03/06/2019
KRITI NUTRIENTS LTD
4th FLOOR, CHETAK CHAMBER, 14, R.N.T. MARG, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 01/01/2008
To be associated with:
2072041
MUMBAI
preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves
EVA FARMS

4196024  03/06/2019

EVA FARMS
11 Narain Niwas, Sai Nagar Hsg Colony, Next to Uttam Society St Anthony Rd Chembur Mumbai 400071
Partnership Firm

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Meat, Poultry, Eggs, Milk and Milk Products, Edible Oils
PUSHTI

4196138  03/06/2019
PUSHTI OIL INDUSTRIES LLP.
GODOWN PLOT NO 3, RAJRATNA ESTATE, AT : BUDASAN, TA : KADI, MAHESANA - 382715. GUJARAT - INDIA.
Manufacturers
LIMITED LIABILITY PARTNERSHIP (LLP) FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
EDIBLE OIL IN CLASS 29.
BEEJMANTRA
4201214  08/06/2019
TUHINA BISWAS
836 BLOCK-A, LAKE TOWN KOLKATA, LAKE TOWN, NORTH 24 PARGANAS, WEST BENGAL-700089
Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; MILK BEVERAGES, MILK PREDOMINATING, SOYA MILK, ALBUMIN MILK, BUTTER, COCOA BUTTER, PEANUT BUTTER, COCONUT BUTTER, BUTTERCREAM, PANEER, CHEESE, GHEE, CURD, TOFU, YOGHURT, EDIBLE OILS AND FATS.
Advertised before Acceptance under section 20(1) Proviso

795296  17/03/1998

ANIL KUMAR MITTAL

trading as ; M/S KHUSHI RAM BEHARI LAL

5190, LAHORI GATE, NAYA BAZAR, DELHI - 110006

MERCHANTS & PROCESSORS

Address for service in India/Agents address:

DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/01/1978

DELHI

all kinds of rice
AMARKANTAK FOODS PRIVATE LIMITED

Address for service in India/Attorney address:

WORLDWIDE REGISTRATION BUREAU
60/30, New Rohtak Road, Karol Bagh, New Delhi 1100 05

Proposed to be Used

MUMBAI

Tomato Sauce, Ketchup, Sauces, Mayonnaise and preparations made therefrom, Mustard paste, Coffee, Coffee Substitutes, Tea, Cocoa, Sugar, Chocolate, Tapioca Sago, Rice, Flour of Grains, Atta, Maida, Sooji, Dalia, Besan, Rawa and preparations made from Cereals, Pulses, Dal, Bread, Biscuits, Cakes, Pastry and Confectionary, Ices, Treacle, Yeast, Baking Powder, Salt, Pepper, Vinegar, Condiments, Spices, Honey, Food Products for Human Consumption, Sweets, Namkeens, Snack Food

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. SPREAD ON. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. 

2534809  21/05/2013
AMARKANTAK FOODS PRIVATE LIMITED
trading as; AMARKANTAK FOODS PRIVATE LIMITED

Plot No. 16, Food Park, Maneri, Dist. Mandla-481661 (M.P.) 
Manufacturer & Merchant

COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
2775840   17/07/2014
KING RICE MILLS PVT. LTD.
THANA ROAD,WARD NO.8,CHAKRADHARPUR,JHARKHAND-833102
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADVOCATE VED PRAKASH SINGH
C/O A TO Z SERVICES PVT. LTD. C/310, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since :01/01/2014

KOLKATA
Rice, flour, gram flour, spices in class 30
2792875   19/08/2014
DEVANG DESSERTS PVT. LTD.
FLAT NO. 2 AND 11, DHANRAJ PALACE, NEAR RACHANA HIGH SCHOOL, SHARANPUR ROAD, NASHIK-422005
MANUFACTURER AND MERCHANT
A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
RAHUL MOTKARI
1102-Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :29/12/2010

MUMBAI
MANUFACTURING AND MERCHANT OF KULFI AND ICE CREAM
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2410460.
FLORAGREAT

2821101  30/09/2014
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
Manufacturers, Marketers and Exporters

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, AHIRIPUKUR 1ST LANE, KOLKATA - 700019

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; flavouring additives not for nutritional purposes; non-medicated food in the form of bars and powders
2851077  27/11/2014
Mr. RAM NIWAS AGARWAL
KRISHAN KUMAR AGARWAL
trading as ; KRISHAN KUMAR PAWAN KUMAR
AMLAL DHANOTIWALA ROAD, NAYA BAZAR, SILIGURI DIST, DARJEELING, PIN-734005, WEST BENGAL
MANUFACTURER & TRADER
Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O. AGARWAL CONSULTANCY SERVICES, MANDOVI APPARTMENT, 1ST FLOOR, 1A, G.N.B. ROAD, OPP. RABINDRA BHAWAN, GUWAHATI, ASSAM, PIN 781 003, INDIA.
Used Since: 01/11/2013
KOLKATA
Rice, Basmati Rice, Joha Rice, Brown Rice, Aizon Rice, and all Rice FALLING UNDER CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERAL 7 EXCEPT AS DEPICTED.
AGRO TECH
2861304   12/12/2014
AHAAR CONSUMER PRODUCTS PVT. LTD.
G-37, LAWRENCE ROAD, INDUSTRIES AREA, DELHI-110035
MERCHANTS & MANUFACTURERS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2002
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR ANB PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
2868663  24/12/2014
MUKTABARI TEA ESTATE PVT.LTD.
trading as ;MUKTABARI TEA ESTATE PVT.LTD.
K K BAROOAH ROAD,JORHAT,PIN 785001,ASSAM.
MANUFACTURERS & TRADERS.
AN INDIAN COMPANY.
Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA
BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
To be associated with:
2026812, 2643883

KOLKATA
GREEN TEA, BLACK TEA, WHITE TEA,ORTHODOX TEA AND ALL TEA RELATED PRODUCTS FALLING UNDER CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF CUP WITH
SAUCER AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
NUTRAPOORNA

2880722   07/01/2015

NITISH VASANTKUMAR VISARIA

trading as ;NITISH VASANTKUMAR VISARIA

D/33, STAR APARTS., S.V ROAD, BORIVALI (W), MUMBAI-92, MAHARASHTRA

MANUFACTURERS and MERCHANTS

an Individual and Indian national

Address for service in India/Agents address:

R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

CEREALS, CEREAL FLOURS AND PREPARATIONS MADE FROM CEREALS; EDIBLE ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; TEA, COFFEE, COFFEE SUBSTITUTES; BREAD, CAKES, PASTRY AND CONFECTIONERY; SWEETS; TOFFEE; BISCUITS; FARSAN; GRAINS, WHEAT, RICE; ATTA; CORN FLOUR; WAFERS (BISCUITS); COOKED FOOD AND SNACKS; GLUCOSE; CONDIMENT; NOODLES AND PASTA PRODUCTS; PROTEIN FOODS AND FOOD ADDITIVES NOT INCLUDED IN CLASSES 29 &32; SPICES; SUGAR, SWEETS AND SWEETMEATS; KHAKHRA; TAPIoca, COCOA, SAGO, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES
PALIA

2908471  24/02/2015
KAMAL KUMAR AGARWAL
trading as ; R.K. PRODUCTS

HOUSE NO. 280, WARD NO.24, NONGRUM BUILDING, LOWER HARI SAVA, LABAN, SHILLONG, EAST KHASI HILLS - 793004. MEGHALAYA
TRADER & MANUFACTURER

Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O AGARWAL CONSULTANCY SERVICES, MANDOVI APPARTMENT, 1ST FLOOR, 1A, G.N.B. ROAD, OPP. RABINDRA BHAWAN, GUWAHATI, ASSAM, PIN 781 003, INDIA.

Proposed to be Used
KOLKATA

ATTAPAPAD, BESAN, SPICES COFFEE, TEA, CTC TEA, BLACK TEA, ORTHODOX TEA, FALLING UNDER CLASS 30
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400 066
MANUFACTURERS / MERCHANTS / TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since :01/04/2001

MUMBAI
CONFECTIONERIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
2935984  07/04/2015
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400066
MANUFACTURERS/MERCHANTS/TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since : 01/05/2003

MUMBAI
CONFECTIONERIES
2935985 07/04/2015
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400 066
MANUFACTURERS / MERCHANTS / TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 01/06/2005
MUMBAI
CONFECTIONERIES
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400066
MANUFACTURERS, MERCHANTS AND TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 01/01/2004

MUMBAI
CONFECTIONERIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
NUTRI PEARL
2939612  09/04/2015
RANI JHA
trading as ;PARASMANI NUTRIORGANIC FOODZ
286 A, PATPARGANJ, MAYUR VIHAR, PHASE-1, DELHI-110092
Manufacturers and Merchants
A PROPRIETOR SHIP FIRM
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :06/04/2015
DELHI
CONFECTIONERY, SNACKS, NAMKEEN
2954453  01/05/2015
HARISH KUMAR CHOUDHURY
VISHAL AGARWAL
trading as ;G.R. RICE & DAL MILL PRODUCTS
INDUSTRIAL AREA, P.O: MARAR, P.S. + DIST.: RAMGAR, PIN: 829122, JHARKHAND, INDIA.
MANUFACTURER & MERCHANT.
AN INDIAN PARTNERSHIP FIRM.
Address for service in India/Attorney address:
SYNAMOX IPR
79A, SARKAR HAT LANE, FLAT NO.3C, 3RD FLOOR, KOLKATA 700 061, WEST BENGAL, INDIA
Used Since: 24/08/2013
KOLKATA
ATTA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Chakki Fresh Atta AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
MOW
2957243   06/05/2015
MORINAGA NYUGYO KABUSHIKI KAISHA
33-1, SHIBA 5-CHOME, MINATO-KU, TOKYO, JAPAN
MERCHANTS & MANUFACTURERS
A CORPORATION DULY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN
Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.
Proposed to be Used
DELHI
ICE CREAM; CONES FOR ICE CREAM; INSTANT ICE CREAM MIXES; INSTANT SOFT CREAM MIXES;
PUREARTH

2973148  28/05/2015
PUREARTH LIMITED
trading as ;PUREARTH LIMITED
1601, THE PHOENIX, 23, LUARD ROAD, WANCHAL, HONGKONG.
MERCHNATS & MANUFACTURERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/05/2011

DELHI
FOOD SEASONINGS; COFFEE, ARTIFICIAL COFFEE, TEA, COCOA, FRUIT DROPS (CONFECTIONARY), SWEETS,
COOKIES AND BISCUITS, MINT DROPS (CONFECTIONARY), CHEWING GUMS, CANDIES, ICE, CAKES, PUDDINGS,
PUDDING MIX, BREAD ROLLS, SANDWICHES, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE
FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES. (Total 420 )
2975664   01/06/2015
MUKESH KANAIYALAL MEHTA
MS. JYOSTNA KANAIYALAL MEHTA
trading as ;HARESH TEA CENTRE
SHOP NO.3, RAMESH HOUSE, DHOBI CHAWL, CARTER ROAD NO.8, OPP. SARASWAT CO-OP. BANK, BORIVALI (EAST),
MUMBAI-400066.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2008

MUMBAI
TEA INCLUDED IN CLASS 30
DANGEE DUMS
2985422  16/06/2015
NIKUL J. PATEL
trading as ;DANGEE DUMS
11, MANICHANDRA SOCIETY, BIBHAG 3, NR. SURDHARA CIRCLE, THALTEJ, AHMEDABAD - 380054
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ARJUN SHETH & ASSOCIATES
106A, 1ST FLOOR, BLOCK 'C' GANESH MERIDIAN, OPP. AMIRAJ FARM, NEAR NEW GUJARAT HIGH COURT,
S.G.HIGHWAY, AHMEDABAD - 380 060 - GUJARAT
Used Since :13/08/2010
AHMEDABAD
BISCUITS, COOKIES, BREAD ROLLS, BREAD, CAKES, CHOCOLATE, CHOCOLATE BEVERAGES WITH MILK,
CHOCOLATE COATED NUTS, COFFEE BEVERAGES WITH MILK, COFFEE, COFFEE-BASED BEVERAGES, DESSERT
MOUSSES, ICE CREAM, ICED TEA, PANCAKES, PASTRIES, PIZZAS, PRALINES, PUDDINGS, SANDWICHES, SHERBETS
[ICES], SORBETS [ICES], TACOS, TEA, TEA-BASED BEVERAGES, TORTILLAS, WAFFLES, FROZEN YOGURT.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

MRS. ISHITA M. CHHEDA.
BLOCK NO.13TH, 7TH FLOOR, KAILASH ASHISH BUILDING, DR. AMBEDKAR ROAD, MULUND (WEST), MUMBAI-400080.
MANUFACTURER AND MERCHANT
AN INDIVIDUAL - AN INDIAN RESIDENT

Address for service in India/Attorney address:
ADVOCATE KAVITA V, RAIPURE.
LEONARD CORPORATE SOLUTIONS PVT. LTD. OFFICE No. 8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA LAB.
VAKOLA MARKET, SANTACRUZ (EAST), MUMBAI-400 055

Used Since :01/03/2013

Mumbai

MANUFACTURING AND MERCHANT OF DARK / WHITE CHOCOLATE EITHER PLAIN, OR CONTAINING NUTS, FRUITS, RAISINS, CARAMEL, NOUGAT, HAZELNUT, FRESH FRUIT PUREES, CHOCOLATE CONFECTIONERY AND TYPES OF CONFECTIONERY, GANACHE, PRALINES, FRESH CREAM AND ENROBED CHOCOLATES,
ANYTIME
3020258  30/07/2015
MR. RAJNISH PATWARI
trading as ;K.K. ENTERPRISES
C-171 PUSHPAJALI ENCLAVE PAMPURA DELHI 110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/10/2003
To be associated with:
1243873
DELHI
TEA INCLUDED IN CLASS 30.
3041982   27/08/2015
VANDNA GAMBHIR
F-34 NARAINA VIHAR, DELHI 110028
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:

3041982
DELHI
RICE
3070027  05/10/2015
CHETAN P. NANDU
trading as :PRAFUL FOODS
C/2, UDYOOG SADAN NO.1, OPP. E. S. I. S. HOSPITAL, MIDC MAROL, ANDHERI (EAST), MUMBAI-400093
MANUFACTURER AND MERCHANT/DEALER
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :29/09/2015
MUMBAI
CHIVDA INCLUDED IN CLASS 30
3087146 27/10/2015
AUDO FOODS LIMITED
trading as ;AUDO FOODS LIMITED
295-1, SHAKTI MARKET, ADJOINING IDBI BANK, MILLER GANJ, G.T. ROAD, LUDHIANA-141003 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :30/01/2015
To be associated with:
2901041
DELHI
Tea, Coffee, Sugar, Rice, Besan, Maida, Dal, Suji, Flour & preparations made from Cereals; Bread, Biscuit, Pastry & Bakery Products; Confectionery, Salt, Vinegar, Sauces & Spices.
3119146 08/12/2015
VISHWAJEET MISHRA
HEERA LAL SAHU
trading as ;H.D. ENTERPRISES
NEAR BARANPUR CHAURAHA, GAZIPUR ROAD, FATEHPUR-212601 (U.P.)
MANUFACTURER AND MERCHANTS

Proposed to be Used
DELHI
CONFECTIONERY ITEMS, BREAD, SOMAN PAPADI, TOAST, NAMKEENS, BAKERY ITEMS, BISCUITS IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word separately. Mark shall be used as a whole.
3139590  28/12/2015
AHSAN GANI
trading as ;GARDEN NAMKEEN BHANDAR
5/3 AJEETGANJ COLONY BABUPURWA KANPUR U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
DINA NATH GUPTA, ADVOCATE.
53/1, 2nd FLOOR, NAVA GANJ, KANPUR - 208 001.
Used Since :01/04/2002
DELHI
NAMKEEN ONLY
3161273  18/01/2016
MRS. ARTI SABHARWAL
trading as ;DESI CHASKKA
404, DREAM TOWER, KAUJS HERITAGE CITY, VASAI (WEST), DIST-THANE-401202, MAHARASHTRA, INDIA.
MANUFACTURERS, DEALERS, TRADERS AND MERCHANTS
INDIAN NATIONALS
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :03/06/2015
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE
3181126  10/02/2016
NADIM MOHD. HANIF PALSANI
SIKANDERMIYA YASINMIYA SHEIKH.
trading as ;RAINBOW FOOD PRODUCTS
B/6, BALWA NAGAR, S. V. ROAD, GOREGAON (WEST), MUMBAI-400062.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :08/02/2016
MUMBAI
WHEAT, FLOUR, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30.
CLASSY

3201494  03/03/2016
SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
trading as ;SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
VILLAGE CHABBA, TARN TARAN ROAD, AMRITSAR, PUNJAB, INDIA.
Merchants & Manufactures

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

DELHI
RICE.
3202410 03/03/2016
POONAM DEVI
trading as ; M/s. GAURAV MASALA UDYOEG
NEAR RAJIRANI MEHRA GUEST HOUSE, MATHURA ROAD, HATHRAS (UTTAR PRADESH), MANUFACTURER & TRADER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since : 29/09/2003
DELHI
KHATAI, AAM CHOOR & SPICES.
3204263 07/03/2016
MR. ISHAN BANSAL & MR. RAM DARSHAN GUPTA
Mr. Ishan Bansal
Mr. Ram Darshan Gupta
trading as ;AGGARWAL INTERNATIONAL
Industrial Area-C, Jaspal Bangar Road, Ludhiana-141122. (Punjab)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :03/03/2016
DELHI
Confectionery.
3209902  14/03/2016
MR. PRAMOD
trading as ;M/s MR FLOUR MILL
86, JALPURA, GAUTAM BUDH NAGAR, UTTAR PRADESH-201306
MANUFACTURER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/03/2016
DELHI
FLOUR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BHOG ATTA.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
J.D. VISHAL

3212949    17/03/2016

JANARDAN LAL

trading as ; AISHVARY AGARHARI GRIH UDYOG

DUMARIYAGANJ, SIDDHARTH NAGAR (UP).

SERVICE

Address for service in India/Agents address:

U.K. SONI
PREMISES NO. 130/90/7, L-1, BAGAHI, BAKARGANJ, KANPUR-23.

Used Since : 01/01/2016

DELHI

SPICE, PAPAD & NAMKEEN ONLY.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
SONARUPA

3218410  23/03/2016

JASINDER KAUR GORAYA.

trading as ;SONA RUPA FOOD & BEVERAGE SERVICE.

E-128, SECTOR-21, NOIDA-201301, U.P., INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since :01/02/2016

DELHI

3219438  22/03/2016
MR. RAMESH MISHRA
trading as PARSIA MARKETING
Ward No. 11, Amloh Road, Street No. 17, Krishna Nagar, Khanna-141401, Distt. Ludhiana. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :21/03/2016
DELHI
Namkeen, Bakery Products, Confectionery, Spices, Pulses and Rice.
3221237  29/03/2016
KARAN SAHNI
trading as ;PURE & SURE
B-35, MOTI NAGAR, NEW DELHI-110015. NEAR- ACHARYA BHIKSHU HOSPITAL.
TRADER AND MANUFACTURER
Used Since :01/01/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, ORGANIC & GLUTEN FREE PRODUCTS, AATA, MAIDA, BESAN, RICE
3224184  31/03/2016
JYOTI TRADING COMPANY
C/O SUPER SALES ENTERPRISES, MAIN MARKET-TALWARA, DISTT.-HOSHIARPUR (PUNJAB)-144216
CONFECTIONERY
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2012
DELHI
PRESERVED FRUITS AS MURABBAS AND FRUIT CANDIES, PASTES AS GINGER, GARLIC.
3228375  05/04/2016  
SH. MOHIT MODI.  
F-111, INDUSTRIAL AREA, BAHADLABAD, HARIDWAR-249407, UTTARAKHAND, INDIA.  
MERCHANTS & MANUFACTURERS  
Address for service in India/Attorney address:  
LALJI ADVOCATES  
A-48, Yojna Vihar, Delhi-110092  
Used Since :01/01/2016  
DELHI  
TEA, COFFEE, COCOA, TEA AND COFFEE PREMIX INCLUDED IN CLASS 30.
RS RECHARGE
3233396  13/04/2016
RAJESH SINGH
SUNITA SINGH SENGUPTA
trading as ;INA TECH SOLUTIONS
C-17, RAJ BUSINESS CENTRE 209, 2ND FLOOR, GURU NANAK PURA, LAXMI NAGAR, DELHI-110092
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :11/04/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS. MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ECES, HONEY, TREACLE, YEAST, BAKING POWDER, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, SEE
NEEMBHOG
3235529    14/04/2016
SUNIL KUMAR.
trading as ;MOTI RAM SUNIL KUMAR.
FIRSAL ROAD, ASSANDH, KARNAL-132039, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3241306 22/04/2016
M/S RASSIK WOODWORTH LIMITED.
trading as ;INTERNATIONAL BUSINESS STRUCTURING.
D-925, NEW FRIENDS COLONY, NEW DELHI-110025, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2006
DELHI
TEA AND COFFEE.
no exclusive right to the use of the word “MUMBAI”. Mark should be used as whole.
PUNJABRATAN

3242564 25/04/2016

SH. VIRENDER KUMAR GOYAL.

trading as ;VAMMA INTERNATIONAL.

2699, GALI PATTE WALI, NAYA BAZAR, DELHI-110006, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2013

DELHI

Rice, Coffee, Tea, Cocoa, Sugar, Pulses, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereal, Bread, Pasty And Confectionery, Ices; Honey, Treacle; Yeast Baking Powder; Salt; Mustard; Vinegar; Sauces (Condiments); Spices.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

3243889 26/04/2016
ASHOK KUMAR
trading as; GUPTA & SONS
MOH-BABRALA ROAD, BAHJOI, DIST SAMBHAL, U.P
Manufacturing & Trading
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :25/04/2011

DELHI
WHEAT BASED SNACK FOODS, CONFECTIONERY, PREPARATIONS MADE FROM CEREALS, BISUITS, CAKES, TOFFEE,
MAIZE BASED SNACKS PRODUCT, RICE SNACKS, CEREAL SNACKS, SESAME SNACKS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3246586  28/04/2016

PEACE FOOD AND PRODUCTS PRIVATE LIMITED

trading as ;PEACE FOOD AND PRODUCTS PRIVATE LIMITED

AT:-JUNAMAKA , TALUKA: HARIJ,DISTRICT:PATAN,HARIJ-384240

MANUFACTURER

Address for service in India/Agents address:

BHAVESHBHAI MANGILAL THAKKAR
36, Shrikunj Society, Brahmakumari Road, Patan, Gujarat-384265.

Proposed to be Used

AHMEDABAD

COFFEE AND TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE, ALL DESCRIPTIVE
MATTERS, subject to restriction of the goods for sale in the state of GUJARAT, RAJASTHAN AND MAHARASHTRA only.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

3250644 04/05/2016
NANDKUMAR SHIVRAM GADRE
PRAKASH DAMODAR GADRE
KANCHAN KESHAV GADRE
PRADEEP DAMODAR GADRE
SANTOSH MADHAV GADRE
SUBODH MADHAY GADRE
SANDIP CHANDRAKANT GADRE
ABHIJEET DATTATRAYA GADRE
SATYAJEET RAGHUNATH GADRE
ABHAY VIJAYKUMAR GADRE
RAHUL MADHUSUDAN GADRE
TUSHAR ARVIND GADRE
NIRANJAN GAJANA GADRE

trading as; DAMODAR SHIVRAM AND COMPANY
362/E, STATION ROAD, SHAHUPURI, KOLHAPUR-416001, MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM UNDER THE INDIAN PARTNERSHIP ACT, 1932

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Used Since: 01/09/2007

To be associated with:
893158, 1123196, 3250626

MUMBAI
TEA AND COFFEE IN PACKED AND LOOSE FORM, INCLUDED UNDER CLASS-30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGISTERED APPLICATION NO.893158..
3253367    07/05/2016
M/S. SHRI DURGA PHARMACEUTICALS
PAWAN KUMAR AGRAWAL
RAJ KUMAR AGRAWAL
KRISHNA AGRAWAL
trading as M/s. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since: 01/04/1993
DELHI
CHOORAN, CONFECTIONERY, CHOORAN GOLI, SPICES, SALT & PEPPER, SAUCES, JALJEERA POWDER.
M/S. SHRI DURGA PHARMACEUTICALS
PAWAN KUMAR AGRAWAL
RAJ KUMAR AGRAWAL
KRISHNA AGRAWAL
trading as : M/s. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/04/1993
DELHI
CHOORAN, CONFECTIONERY, CHOORAN GOLI, SPICES, SALT & PEPPER, SAUCES, JAL JEERA POWDER.
3253375  07/05/2016
M/S. SHRI DURGA FOOD INDUSTRIES
MANEESH KUMAR AGRAWAL
NEERAJ KUMAR AGRAWAL
RAJEEV KUMAR AGRAWAL

trading as ;M/S. SHRI DURGA FOOD INDUSTRIES
956/3, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH)
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since :01/04/1999

DELHI
CHOORAN, CHATNI, CONFECTIONERY, CHOORAN GOLI,IMLI PASTE, IMLI CHURAN SPICES, SALT & PEPPER, SAUCES.
GOPAL CONSUMER WORLD

3254857   09/05/2016
MR. SRI GOPAL GUPTA.
SMT. VINEETA GUPTA.
MR. APOORV GUPTA.
MRS. RACHNA AGRAWAL.
MRS. ANUBHA GUPTA.
MR. SHAILENDRA KUMAR AGRAWAL.
MR. SHARAD CHAUDHARY.
MR. VIPIN AGRAWAL.
MR. MANOJ GUPTA.

trading as ;GOPAL CONSUMER WORLD.
339, F.I.E., PATPARGANJ, DELHI-110092, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2012

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Pulses, Sago, Wheat, Asafoetida, Beson, Pulses, Papad,
Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder Milk, Chewing Gum, Jeera, Sounf,
Illeyachi, Hing, Pepper, Yeast, Snacks, Mustard, Confectionery, Ices Chocolates, Pastry, Rusk, Sweets, Sauces, Honey,
Noodles.

MARK SHOULD BE READ AND USE AS A WHOLE.
3257873  12/05/2016
M/S AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD.,
67/9, G.T. Road, Near Splash Water Park, Alipur, DELHI- 110 036.
Manufacturers and Merchants
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :02/05/1990

DELHI
Rice (For Export)

No exclusive right over the device of GLOBE and descriptive matters appearing on the label.
3259232   13/05/2016
SANJAY KUMAR MANCHANDA.
trading as ;ES KAY AGENCIES.
SHOP NO.-I, B-3/1, RAJOURI GARDEN, NEW DELHI-110027, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/10/2015

DELHI
BAKERY AND CONFECTIONERY PRODUCTS INCLUDING BISCUIT & COOKIES, NAMKEEN, RUSK, BREAD, PASTRY, CAKE, CHOCOLATES, CANDY, SWEETS, ICE CREAM, POP CORN, PUFF, READY TO EAT SNACK FOODS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OVEN.
Nutelite
3260269  14/05/2016
BALPREET SINGH SEHGAL
trading as ;KREATIVE CHOCOLATES
SCF-601, MOTOR MARKET, MANIMAJRA, CHANDIGARH
Coffee, cocoa, chocolates, bread, pastry and confectionery, baking powder.
Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kadian, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore, District-Panchkula, Haryana,Pincode-134104
Ph.01733266666,9216333435
Used Since :08/05/2016
DELHI
Coffee, cocoa, chocolates, bread, pastry and confectionery, baking powder
ST SAI GOLD

3260828    16/05/2016

GAURAV POPTANI
ACHARYA KRIPLANI, WARD KERIN LINE, MADAV NAGAR, KATNI (M.P.)
MANUFACTURER & TRADER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Used Since : 01/05/2016

MUMBAI

spices, suji, maida, besan, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); ice.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
METRO GALAXY

3263729    19/05/2016

ANKUR KUMAR GOYAL

trading as ;M/S KRISHNA DISTRIBUTOR

1/9569, GALI NO.03, PRATAP PURA, BABARPUR ROAD, SHAHDARA, DELHI-110032

MANUFACTURER & TRADER

Address for service in India/Attorney address:

TMR SOLUTIONS

M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Used Since :01/09/2014

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
3264513    20/05/2016

R.PRAKASH

trading as ;THAPASYA FOODS

NO.14/435 -A, MANGODE, KAVILPPAD - POST OFFICE PALAKKAD - 678 017, KERALA

MANUFACTURER AND MERCHANT

A PROPRIETOR FIRM

Address for service in India/Agents address:

P. C .N. RAGHUPATHY.

NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Used Since :01/12/2009

CHENNAI

TEA DUST

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3266366  23/05/2016
MR. RAJENDER KUMAR BATHLA.
trading as ;SIRSA FOOD PRODUCTS.
479, 1ST FLOOR, OLD CIVIL HOSPITAL ROAD, SIRSA-125055, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/1989
To be associated with:
531848, 867697, 1211851, 1211852, 1211853, 1211854, 1211855, 1563889, 2819956, 2887580, 2887581, 2923158, 2960355, 3127906
DELHI
Confectionery Including Candy & Toffee, Lollypop, Caramels, Chocolate, Chocolate Cream, Marzipan (Chocolate) Confectionery, Chocolate Cream, Substitutes, Fondate (Chocolate), Chewing Gum, Buble Gum, Coconut Peda, Lozenges (Non Medicated), Puddings, Sugar, Sweets, included in class 30.
no exclusive right to the use of the word "BUTTER". Mark should be used as whole..
ARJUNAM

3269634    27/05/2016

SANJAY SIHAG
1705, SECTOR 16 & 17, HISSAR-125005
GOODS

Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since: 01/05/2016

DELHI
GOODS OF COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3270643  28/05/2016
HIRA SWEETS & CONFECTIONERY (P) LTD.
trading as ;HIRA SWEETS & CONFECTIONERY (P) LTD.
E-60, LAXMI NAGAR, MAIN ROAD, VIKAS MARG, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1960
DELHI
Namkin, Sweet, Snacks, Papad, Bhujia And Confectionery, Pastry, Rusk, Bread, Biscuits, Chocolates, Bakery Items And Ice Creams Included In Class 30.
MARK SHOULD BE READ AND USE AS A WHOLE.
3273768 01/06/2016
POABS ENTERPRISES PVT. LTD.,
trading as ;POABS ENTERPRISES PVT. LTD.,
KUTTOOR P.O, THIRUVALLA, PATHANAMTHITTA DISTRICT, KERALA - 689 106
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED CONCERN
Address for service in India/Attorney address:
HEMA R.
5 B, CLOUD 9 VIDYA NAGAR, PANAMPILLY NAGAR, COCHIN-682020
Used Since :01/01/2014

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD BISCUITS, CAKES, PASTRY AND CONFECTIONERY, SALT MUSTARD, PEPPER, VINEGAR, SPICES, HONEY AND SAUCES, INCLUDED

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS IN THE DEVICE, SUBJECT TO THE MARK SHOULD BE USED AS REPRESENTED IN THE TRADEMARK APPLICATION AS A TAGLINE ALONG WITH THE HOUSE MARK POABS.
3274573  01/06/2016
YANKY IMPEX
MANOJ GADI
ANIL KUMAR
trading as ;YANKY IMPEX
J-13, 3RD FLOOR, KIRTI NAGAR, NEW DELHI-110015
MANUFACTURING AND TRADING
PARTNERSHIP DEED
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/04/2016
DELHI
COFFEE, TEA, SUGAR, RICE, HONEY, VINEGAR, SAUCES, SPICES
3274874  02/06/2016

CHHAYA MISHRA.
ANJALI GUPTA.

trading as ;SHIV PRODUCTS.

PLOT NO.-210-D1, BUDHHPUR, Machhriya Naubasta, Kanpur-208021, U.P., INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2016

DELHI

Namkeen Only.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

3274887 02/06/2016

KARAN JAIN.
SHANTI JAIN.
VISHAKHA JAIN.

trading as M. C. CELEBRATORS (INDIA) LLP.

SHOP NO.-G-28, SHOPPING PARK MALL, SHALIMAR BAGH, DELHI-110088, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Vojna Vihar, Delhi-110092
Used Since :01/04/2016

DELHI


REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SURAI.
3280620 10/06/2016
HARISHCHANDRA LAXMANLAL PRAJAPATI.
trading as ;SHREE JAGADAMBA AGENCY
SR NO.14/1, DATTADIGAMBAR COL., WARJE JAKAT NAKA, PUNE-411052, MAHARASHTRA, INDIA.
MANUFACTURERS AND TRADERS
INDIAN NATIONAL
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 01/07/2015
MUMBAI
PUFFED RICE, MURMURA.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3281379 09/06/2016

M/S. EHASAS INTERNATIONAL
PRAVEEN MAHESHWARI
MANJEET SINGH
SANGEETA AGRAWAL

trading as ;M/s. EHASAS INTERNATIONAL
SHOP. NO. 2 BASMENT, SHUKLA MARKET, MANSAROVAR ALBATIYA ROAD, SHAHGANJ, AGRA (UTTAR PRADESH). MANUFACTURER, TRADER, RETAILER, IMPORTER & EXPORTER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :28/05/2016

DELHI
SPICES, ATTA (FLOUR), DALIA, SEWAIYAN (VERMICELLI), POHA, CORN FLAKES, MACARONI, PASTA, TEA, NUTRI CHUNKS, NUTRI GRANULES, PICKLE, HING, PAPAD & MOONG DAL BADI, MUSTARD, VINEGAR, CIRICA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EHASAS.
THE MARK TO BE READ AS WHOLE.
3281846    12/06/2016

GURMEET SINGH UPPAL
trading as ;INDIAN SPICE COMPANY
8757, ROSHANARA ROAD, DELHI-110007
MANUFACTURING & TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/06/2016

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, HONEY, TREACLE, YEAST, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES.
3284234  14/06/2016
M/S. THRUPTHI FROZEN FOODS
M.P.V.PRASAD RAO
M. PADMA

trading as ;M/s. THRUPTHI FROZEN FOODS
# F-9, INDUSTRIAL ESTATE, PRODDATUR-516 362, KADAPA DIST, ANDHRA PRADESH.
MANUFACTURERS & TRADERS
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAIdakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Used Since :11/02/2013

CHENNAI

ICE CREAMS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2476086.
3296172    28/06/2016
MR. PRAVEEN LACHMAN KHETWANI
trading as ;ELITE FOOD PRODUCTS
Plot No. A-6/4, M.I.D.C., Murbad, Dist. THANE-421 401 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2003
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3304968  11/07/2016
MRS. RANI NILESH SONI
EISHA PEARL SOC., FLAT NO.D/306, GANGADHAM KATRAJ ROAD, NEAR KUMAR PRUTHVI, KONDWA (KHURD), PUNE 411 048, MAHARASHTRA, INDIA.
MANUFACTURERS AND TRADERS
INDIAN NATIONALS

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :17/06/2016

MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEENS
Proposed to be Used
MUMBAI
RICE-BASED SNACK FOOD, RICE FLAKES, RICE CAKES, SPICES, NAMKEEN, BHUJIA, SALTISH PREPARATIONS, FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; BEING GOODS INCLUDED IN CLASS 30.
3309089    13/07/2016
KHAVDA SWEET HOUSE
Shri Kantilal Mavji Davda
Shri Harish Mavji Davda
Shri Balchand Sarkarchand Thacker
Shri Bhupen Balubhai Thacker
Shri Deep Kantilal Davda
trading as ;KHAVDA SWEET HOUSE
Shop No. D-16, Station Road, Gandhidham Kachchh, Gujarat, India.
Manufacturer and Merchant
An Indian Partnership Firm
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :31/12/1981
To be associated with:
638722
AHMEDABAD
fruit coulis [saucers]; almond confectionery; chutneys [condiments]; chocolate; biscuits / cookies; dessert mousses; pancakes; puddings; chocolate-based beverages; corn flakes / maize flakes; bread rolls; chocolate-coated nuts; cream puffs; pastries; wheat-based snack foods; wafers; tapioca for food; tacos; sago; rice-based snack food; puddings; pancakes; halvah; gum sweets; corn flakes; chocolate beverages with milk; cookies; whole wheat tortilla chips; puffed corn snacks; potato starch for food; maize-based snack food; corn-based snack foods
3314406 19/07/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2010
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER..
3324799  01/08/2016
M/S. CARLTON HOME PRODUCTS
AMITA OM PRAKSH AGRAWAL
ANKIT OM PRAKASH AGRAWAL
trading as ;M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA
MANUFACTURER & MERCHANT
Partnership
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/05/2015
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
MR. HARIRAM NANIKRAM KASHWANI
trading as :BHARAT FOOD PRODUCTS
Waco radio Compound, Plot No. 2, Industrial Area, Near Pawai Petrol Pump, Ulhasnagar 421004, Dist. Thane, Maharashtra.
Manufacturers, Merchants and Exporters.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/05/2016
MUMBAI
Confectionery (non-medicated), chocolates, candy, lollipops, biscuits (not for animal), cheese balls, cheese biscuits included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OVER THE DESCRIPTIVE WORD MILK LOLLYPOP.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
OBICURE PM

3339047    16/08/2016
UTH HEALTHCARE LIMITED
trading as ;MARKETING COMPANY
1st floor , Ganga Commerce , lane no 5 , North Main Road , Koregaon Park, Pune 411001
PHARMACEUTICALS AND HEALTHCARE PRODUCTS
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOCATE
A-10, SUKH SHANTI APTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 -
GUJARAT

Used Since :31/03/2016

MUMBAI
food products for human consumption in capsule and various forms especially for reducing the obesity; Flavoured Beverages; essences for foodstuffs; flour for food; flour-milling products; glucose and malt or malt extracts for food all for human consumption
3344204  23/08/2016
KANTIBHAI P. VASVELIA
KANTIBHAI P. VASVELIA
NIRAVBHAI K. VASVELIA
trading as ;KANTI MASALA FOOD
NR. JAGDISH BESAN MILL, RAJKOT HIGHWAY, DOLATPURA, JUNAGADH. GUJARAT-India.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 07/11/2013
AHMEDABAD
SPICES, READY TO MIX SPICES, BESAN, INSTANT MIX INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NATURAL.
3347430 26/08/2016
RAJENDRA NAIKAR S/O ALWWARSWAMI NAIKAR trading as ;M/S. R. R. CHIKKI PRODUCTS OPP. SAiyAD SOCIETY, HANUMAN NAGAR, VIJALPORE, NAVSARI. GUJARAT-INDIA. MANUFACTURER & MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO. 305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat Used Since :21/05/2012
AHMEDABAD CHIKKI INCLUDED IN CLASS 30. restriction of goods for sale in the state of GUJARAT only.
BUTTER COCONUT

3349520  30/08/2016
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050

Used Since :01/01/2005

To be associated with:
2807402

MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPs, BISCUITS (NOT FOR ANIMAL), WAFERS
BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..REGISTERED APPLICATION NO.2807402..
KIDS FUN
3349951   31/08/2016
GUNAL FOODS PVT. LTD.,
trading as ;GUNAL FOODS PVT. LTD.,
SURVEY NO. 521, ELIKATTA (V), FAROOQ NAGAR (M), MAHABOOBNAGAR (T.S) INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :15/10/2014

CHENNAI
CONFECTIONERY INCLUDING TOFFEES, CHOCOLATES, BOILED CANDY AND HARD CANDY, GOODS FOR SALE IN THE
STATE OF ANDHRA PRADESH, TELANGANA, TAMIL NADU, KERALA, KARNATAKA AND ORISSA
KAMCO SPICE SHOT

3354286  02/09/2016

KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.].

Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/01/2005

To be associated with:
3354285

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS, CHEESE BALLS, CHEESE BISCUITS AND BUBBLE GUM INCLUDED IN CLASS 30
3355471  07/09/2016
DESAI BROTHERS LTD
1436, KASBA PETH, PUNE-411011, MAHARASHTRA, INDIA.
MANUFACTURER
AN INDIAN COMPANY REGISTERED UNDER THE PROVISION OF COMPANY ACT 1956
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5 TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MHARASHTRA STATE, INDIA
Used Since :25/08/2016
To be associated with:
3280665, 3308190, 3355470
MUMBAI
NAMKEEN, RICE-BASED SNACK FOOD, RICE FLAKES, SPICES, BHUJIA, SALTISH PREPARATIONS FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; BEING GOODS INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3280665,3308190.
3359771  10/09/2016
KISHORBHAI SAVJIBHAI KOTAK trading as ;SHREE RAM CHIKI CENTER.
VARDHMAN COMPLEX, 2- VARDHMAN NAGAR, PALACE ROAD RAJKOT-360002 GUJARAT, INDIA
Manufacturer and Merchant
SINGLE FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Used Since :10/01/1994

AHMEDABAD
ALL KINDS CHIKKI & LADU I.E., SWEETS MADE FROM JAGGERY & SUGAR WITH TIL AND/OR GROUNDNUT SEEDS, DRIED & ROASTED GROUNDNUT SEEDS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHREE.
3360391  12/09/2016
SUDHA SITARAM SHETTY
Flat No. 3, D Wing, Akash Deep Society, FunFiesta Cinema, Nalasopara (West), Umrale Sopara, Vasai, Palghar, Maharashtra-401203
Manufacturer

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Wheat flour; corn flour; maize flour; cake flour; wholemeal flour; pulse flour; cereal preparations; processed cereals; chips [cereal products]; garam masala; garam masala (combination of spices for adding taste to Indian curry); spices; bread flavored with spices; baking spices; curry spices.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3362544  14/09/2016
Suresh B. Jain
Teachers Colony, Gumanpura, Kota (Raj.)
Manufacturer and Merchants

Address for service in India/Attorney address:
Dinesh & Co.,
110, Sonal Shopping Centre, Nalasopara (W) Mumbai-401203
Used Since: 12/02/2015

Ahmedabad

Tea and Tea Powder included in Class 30

Registration of this trade mark shall give no right to the exclusive use of the descriptive matters.
3367535  20/09/2016
MR. SANJAY PANJWANI
trading as ;SANJAY AGRO (INDIA)
5/2, VIJAY UDYOG NAGAR, PALDA, INDORE - (M.P.)
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/09/2016
MUMBAI
FLOUR AND FLOUR PREPARATIONS, BESAN, ATTA, RAWA, MAIDA, SUJI AND BRAN INCLUDED IN CLASS 30
GLUCOSHOT ENERGY SHOT

3369576    21/09/2016
ALKEM LABORATORIES LTD.
ALKEM HOUSE, DEVASHISH, ADJ. TO MATULYA CENTRE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
Manufacturers and Trading Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3366933

MUMBAI
Biscuits, cookies, chocolate and / or cocoa and / or coffee based beverages, coffee, tea, sugar, confectionary, eclairs,
wafer biscuit, lozenges, maltose, cereal and flour based preparations, corn and maize flakes, glucose for food, gluten for foods, noodles, pasta, oats, sauces, natural sweeteners
3374612 \ 28/09/2016
RESHMA UDASI
trading as ;SAIHIRA DISTRIBUTORS
204, Hammersmith Estate Premises, Off Sitaladevi Temple, Road, Mahim, Mumbai - 400 016 [M.S.], India
Merchants, Repackers and Exporters.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/09/2016
MUMBAI
CHURAN, CHUTNEY, CONFECTIONERY (NON-MEDICATED), NAMKEENS, FARSANS, CHOCOLATES, SPICES, MASALA, PAPAD, WADI, LOUNGES, SWEETS, CHIKKI, BHUJIA, CANDY, WAFERS, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), CHEESE BALLS, CHEESE BISCUITS, CONFECTIONERY FLAVOURINGS, FLOUR AND PREPARATIONS MADE FROM CEREALS; KHAHRA, BAKERS, THEPLAS, FAST FOODS INCLUDING SAVOURIES; INCLUDED IN CLASS 30
Ms. Frutti
3377994  01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Used Since : 23/09/2016

MUMBAI
Chocolate , Chocolates pies , white chocolate , chocolate cookies , dark chocolate , chocolate deserts , chocolate covered fruits .

The trade mark is restricted to use the mark in the state of Maharashtra.
Mr. Notti Ms. Frutti

3377995  01/10/2016

SHABBIR KANOREWALA
trading as SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Used Since: 23/09/2016

MUMBAI
Chocolate, Chocolates pies, white chocolate, chocolate cookies, dark chocolate, chocolate deserts, chocolate covered fruits

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Mr. Notti
3377999  01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 23/09/2016
MUMBAI
Chocolate, Chocolate pies, white chocolate, chocolate cookies, dark chocolate, chocolate deserts, chocolate covered fruits
area restricted to the state of MAHARASHTRA.
3378000  01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 23/09/2016
To be associated with:
3377995, 3377999
MUMBAI
Chocolate, Chocolates pies, white chocolate, chocolate cookies, dark chocolate, chocolate deserts, chocolate covered fruits
The trade mark is restricted to use the mark in the state of Maharashtra.
3378004  01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118,Hadapsar,Ramtekdi,Industrial Estate,Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :23/09/2016
To be associated with:
3377995, 3378001

MUMBAI
Chocolate ,Chocolates Pies,White Chocolate ,Chocolate Cookies,Dark Chocolate ,Chocolate Deserts ,Chocolate Covered Fruits
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3378006 01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 23/09/2016
MUMBAI
Chocolate, Chocolates Pies, White Chocolate, Chocolate Cookies, Dark Chocolate, Chocolate Deserts, Chocolate Covered Fruits
3378007  01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118, Hadapsar, Ramtekdi, Industrial Estate, Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 23/09/2016
To be associated with:
3378004
MUMBAI
Chocolate ,Chocolates Pies ,White Chocolate ,Chocolate Cookies ,Dark Chocolate ,Chocolate Deserts ,Chocolate Covered Fruits .
NEER
3378140   30/09/2016
AMITA OM PRAKASH AGRAWAL
trading as ;M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/05/2007
MUMBAI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, PASTRY AND CONFECTIONERY, ASAFOETIDA, BESON, PAPAD, KETCHUP, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, CAKES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2388498.
3385877   10/10/2016
SANDIPKUMAR S CHANDAK
KALPANABEN J SHAH
LALSINH K RATHOD
RESHAMKAWAR I RATHOD
trading as ;ASHAPURA AGRO INDUSTRIES
S. R NO,307, ZAROL PATIYA, VILL: DANTALI, TAL: VASO. DIST: KHEDA. GUJARAT.INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :08/01/2016
AHMEDABAD
RICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CLAIM ONLY FOOD VALLEY LOGO no right for word FOOD.
3413810  19/11/2016

JAWED FAIJJUDDIN SAYYED
Gat No.8(Old 142), At/Po-Junction, Tal-Indapur, Dist-Pune, Maharashtra - 413117
Manufacturer And Trader

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/01/2016

MUMBAI
Coffee, tea, cocoa and artificial coffee, Rice;, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Edible ices; Sugar, honey, treacle; Yeast, baking-powder, Salt, Mustard, Vinegar, sauces condiments, Spices; ice.
3432543   14/12/2016  
SALIMBHAI RAJAKBHAI MUSANI  
trading as ;SANGAM VARIETY STORES  
SADAR BAZAR MAIN ROAD. RAJKOT. GUJARAT  
MANUFACTURE AND MERCHANT  
Address for service in India/Attorney address:  
JIGNESH K. MAJITHIYA, ADVOCATE  
Used Since :14/04/1982  
AHMEDABAD  
SWEETS MADE FROM DATES, THE SWEETS MADE FROM JAGGERY AND SUGAR, CHIKKIS, PEANUT CHIKKI, TIL CHIKKI, DRYFRUITS CHIKKI, DALIYA CHIKKI, CHOCOLATE CHIKKI, KESAR DRYFRUITS CHIKKI, LADDUS, SANI, INCLUDED IN CLASS 30.
3439214  23/12/2016
PRADEEP HUKMICHAUD CHORDIA
89 PRANAM BUNGALOW, VIDYASAGAR SOCIETY, SALISBURY PARK, GULTEKDI, PUNE-411037
MANUFACTURER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APARTMENTS, 5TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MAHARASHTRA STATE, INDIA
Used Since :15/09/2016
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, COOKIES, CEREALS PREPARED FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30
3473390  03/02/2017
ANKIT PANDEY
trading as ;M/s. GRAMIN MAHILA GRAH UDYOG SANSTHAN
Village - Gudri, Sansarpur, The Bahoriband, Katni - 483442, Madhya Pradesh
MANUFACTURERS & TRADERS
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :24/07/2014
MUMBAI
Vermicelli
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3473919  06/02/2017

SHAJU.V.N
ANU.K.C

trading as ;NANDHA FOOD INDUSTRIES

NANDHA FOOD INDUSTRIES, KOTTEKKAD, KANNABRA P.O, PALAKKAD,KERALA-678686
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM

Address for service in India/Attorney address:

EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.

Used Since :04/04/2016

CHENNAI

RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY,
TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, WHEAT, CORN,
ATTA PULSES, TAPIOCA, SAGO.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KERALA.
3476513 08/02/2017

ATUL HIRALAL SHAH
SMT. JYOTI BAKUL SHAH
SANJAY BHUPATRAI SHAH
SMT. SHANTABEN HIRALAL SHAH
DHAVAL BAKUL SHAH
CHINTAN SANJAY SHAH
BHUPATRAI AMARSHI SHAH
KARAN ATUL SHAH
ATMAN ATUL SHAH

trading as ;HASMUKHRAI AND CO.

61, DR. S.S. RAO ROAD, NEAR MAHATMA GANDHI HOSPITAL, PAREL, MUMBAI-400012, STATE OF MAHARASHTRA
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Used Since :01/01/2017

To be associated with:
3325330

MUMBAI

TEA AND MASALA INSTANT TEA PREMIX BEING GOODS FALLING IN CLASS-30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3325330.
3476517    08/02/2017
ATUL HIRALAL SHAH
SMT. JYOTI BAKUL SHAH
SANJAY BHUPATRAI SHAH
SMT. SHANTABEN HIRALAL SHAH
DHAVAL BAKUL SHAH
CHINTAN SANJAY SHAH
BHUPATRAI AMARSHI SHAH
KARAN ATUL SHAH
ATMAN ATUL SHAH
trading as ;HASMUKHRAI AND CO
61, DR. S.S. RAO ROAD, NEAR MAHATMA GANDHI HOSPITAL, PAREL, MUMBAI- 400012
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :01/01/2017
To be associated with:
1622985, 2937075, 2937077, 2937078
MUMBAI
COFFEE AND COFFEE PREMIX BEING GOODS FALLING IN CLASS-30
3482327  13/02/2017
RAMKRUSHNA BAPU CHAUDHARI
1802/2, ONENESS NAGAR, MALPUR ROAD, NEAR WATER TANK, DONDAICHA, TAL - SHINDKHEDA, DISTRICT - DHULE, - 425408 MAHARASHTRA
MANUFACTURING AND TRADING
INDIVIDUAL
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Used Since :12/02/2017

MUMBAI
WAFFERS WITH NAMKEEN.
3529874  20/04/2017
NARESH BHAGWANDAS SUGANDH
trading as ;ASIAN FLAVOURS FOOD COLOUR INDUSTRIES
PLOT NO. 160, OLD BAGADGANJ, BEHIND DALVI HOSPITAL, NAGOBA MANDIR, NAGPUR - 440008
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.

Proposed to be Used
MUMBAI
BAKING POWDER, CAKE POWDER, CAKES (FLAVOURINGS OTHER THAN ESSENTIAL OILS, FOR BEVERAGES), COCOA PRODUCTS, COFFEE, COFFEE FLAVORINGS, CORN FLOUR, FOODSTUFFS, SPICES, HONEY, MUSTARD, VANILLA (FLAVORING) TEA
3532834  24/04/2017

KAMLESHE M. SHAH
Shop No.7, Chiman Niwas, Gopal Lane, Ghatkopar (West), Mumbai-400086, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Used Since :23/05/1996

MUMBAI

ICE CREAM; SWEETS; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; SPICES INCLUDED UNDER CLASS 30.
3555432 23/05/2017
NEHA IMPEX
OFFICE NO. 204, GERA CHAMBERS, OFF BOAT CLUB ROAD, PUNE 411001, MAHARASHTRA,
Partnership
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033

Proposed to be Used
MUMBAI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; SNACKS, SWEETS, NAMKIN, SWEET CHOCOLATES, SWEET MADE UP OF DRY FRUITS,
DIET POP
3560348  30/05/2017
AGRO TECH FOODS LIMITED
31, Sarojini Devi Road, Secunderabad – 500 003 India
1997612

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; popcorn, flour and preparations made from cereals, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; ice, potato flour for food and Indian snacks. for sale in India and for export

There is no exclusive right over the descriptive words in the mark except substantially as used by the Applicant.
OVITA

3561741   01/06/2017
AUSSEE OATS MILLING PVT LTD
28, BOI-EPZ, Mirigama - 11200, Sri Lanka

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Crushed Oats, Husked Oats, Oat Flakes, Oat based Food, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments).
3565199  07/06/2017
MR. VICTOR VIJAY BUDHRANI, TRADING AS M/S. VICTORS
No.169/170, Annai Nagar, Pulli Lyon Village, Redhills, Chennai- 600 052
Sole Proprietary firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Noodles

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3568128  10/06/2017
MR. SANJAY PATEL TRADING AS BALISTA
8, krishnanagar society, Near Ambaji Temple, Bavla-382220, Ahmedabad, Gujarat.
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :01/02/2017
AHMEDABAD
Burgers, Wraps, and Pastries
Trade Marks Journal No: 1911, 22/07/2019 Class 30

3568561 12/06/2017
MR. ASIF MAJIDBHAI GALARIA
A/62, Sugna Co. O. Ha. Soc Ltd, Near Water Tank, Juhapura, Ahmedabad-380055 Gujarat India
An Indian Proprietorship Firm

Address for service in India/Attorney address:
S.S. ADVOCATES & COMPANY
688/A/17, 2ND FLOOR, S.NO. 1387/A/17, SHREYAS PLAZA, NEAR TRAN KHUNIYA GARDEN, MIRZAPUR ROAD, AHMEDABAD - 380 001 - GUJARAT

Proposed to be Used
AHMEDABAD
Food Essence
TEMPTORS
3569827  13/06/2017
URMIN PRODUCTS PRIVATE LIMITED
URMIN HOUSE, BESIDE HOF LIVING, SINDHU BHAVAN ROAD, BODAKDEV, AHMEDABAD - 380059.
Private Limited Company
Address for service in India/Agents address:
INDO OVERSEAS TRADE MARK CO.
2, TIRTHNAGAR SOCEITY, VIBHAG-1, NEAR BHUYANGDEV CHAR RASTA, SOLA ROAD, AHMEDABAD - 380 061.
Proposed to be Used
AHMEDABAD
NAMKEENS, FARSANS, READY TO EAT SNACKS, KHAKHRA, WAFERS, CHIPS, FRYUMS, COFFEE, TEA, INSTANT COFFEE, INSTANT TEA, FLOUR, BREADS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, SWEETS, CANDIES, TOFFEES AND SPICES.
NO COLOUR COMBINATION IS CLAIMED.
3576142  22/06/2017
MODERN FOOD PRODUCTS Through It's SOLE PROPRIETOR, Mrs. GOWRI RAJENDRAN
507-509,GIDC, Makarpura, Vadodara -390010 Gujarat
Manufacturer and trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Used Since: 21/07/1979
AHMEDABAD
Ketchup, tomato sauce, vinegar, condiments, spices- ferments for paste.
SHAHI EXPRESS

3580314    28/06/2017

SHUBHAM JAJOO
A-32, RIDDHI SIDDHI NAGAR, KUNHARI, KOTA-324008 (RAJASTHAN) INDIA

PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/04/2017

AHMEDABAD
TEA WHICH ARE INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHAHI seperately.
3580315  28/06/2017
SHUBHAM JAJOO
A-32, RIDDHI SIDDHI NAGAR, KUNHARI, KOTA-324008 (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2017
To be associated with:
3580314
AHMEDABAD
TEA WHICH ARE INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHAHI seperately.
3581184   29/06/2017

SUMAN DEVI
27, MILL BEAWAR ROAD, GULAB ARTS, BIJAINAGAR, TEHSIL MASUDA, BARAL-2, BIJAINAGAR, AJMER, RAJASTHAN 305624
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD

SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS, NAMKEEN, WAFERS, SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), SWEETS

Goods restricted for sale in the state of Gujarat and Rajasthan only..
VIJAY DAIRY
3582403  01/07/2017
VIJAY DAIRY PRODUCTS
PLOT NO. A/38,ICHHAPORE GIDC, HAJIRA-MAGDALLA
Partnership firm
Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE .
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2017
AHMEDABAD
CONFECTIONERY, SWEETS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3584658  04/07/2017
MABROC TEAS (PVT) LIMITED.
400 Deans Road, Colombo 10 Sri Lanka.
A Company incorporated under the laws of Sri Lanka

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
Tea
Trade Marks Journal No: 1911, 22/07/2019 Class 30

3587386 08/07/2017
HASMUKH PARSHOTAMBHAI PATEL
BHAGWATI BAKERY, PLOT NO D/5, RADHE SHYAM SOCIETY, COZWAY ROAD, SINGANPORE CHAR RASTA, KATARGAM, SURAT - 395004, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061
Used Since: 23/07/2012

AHMEDABAD
BREAD, BISCUITS, ROLLS, CAKES, PUFF, PIZZAS, COOKIES, NAMKEEN, SWEETS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BUNS, PASTRY, CONFECTIONERY, KHARI RUSKS, CRISP BREAD, PREPARATIONS AND MIXES FOR MAKING BAKERY PRODUCTS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.

Transliteration: BHAGWATI BAKERY
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (Mumbai)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since: 02/08/2014

MUMBAI

Flour and preparations made from cereals (namkeen); confectionery; farsan (cereal based snacks)
3590655 13/07/2017
ANKUR DHIRAJLAL SEKHALIYA TRADING AS SANTOSH FOOD PRODUCTS
KAILASH BAG 5, NEAR. DRUSHTY HOSPITAL, GONDAL, GUJARAT.INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/06/2015
AHMEDABAD
DHANADAL
3591635  14/07/2017
HIRA ENTERPRISES
37-A, Rajasputra Peth, Satara - 415002, Maharashtra
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/06/1994
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3190707.
RAJDANI KULFI

3591921   14/07/2017

T.R.AMMIAHRAJ
NO.8-B, NACHIARPALAYAM, WORAIYUR, TIRUCHIRAPALLI-620003
INDIAN NATIONAL

Address for service in India/Attorney address:

M. NAGARAJAN
PLOT NO.73, AMMANNAGAR 4TH STREET, CROSS STREET-D, KATTUR, TIRUCHIRAPPALLI-620 019. TAMIL NADU.

Proposed to be Used

CHENNAI

KULFI, ICE CREAM, FROZEN DESSERT

THIS IS CONDITION OF REGISTRATION THAT BOTH SHALL BE USED TOGETHER.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
Trade Marks Journal No: 1911 ,  22/07/2019           Class 30

3598297    24/07/2017
MR. DEEPAK BABUBHAI RANA
C/o. Bholenath Bakery, Navidharti Golwad, Sainath Chowk, Vadodara-390001, Gujarat
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :01/06/2017
AHMEDABAD
Pizza, Burger, Frankie, Sandwich
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PIZZA, subject to restriction of the goods for sale in the state of GUJARATonly..
JAI JAWAI

3598413  24/07/2017
SESARAM NEMARAM PARMAR PROPRIETOR OF VIKRAM TEA TRADING COMPANY
MAIN MARKET SUMERPUR, SUMERPUR, PALI, RAJSTHAN
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :19/06/1987
AHMEDABAD
NAMKEEN, TEA INCLUDED IN CLASS 30
3598776 25/07/2017
SANJAY JAGDISHBHAI BHANDERI
AKSHAR TRADING CO., A - 45, MARKETING YARD, HAPA, JAMNAGAR - 361120, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061
Proposed to be Used
AHMEDabad
spices
SANJAY JAGDISHBHAI BHANDERI
AKSHAR TRADING CO., A - 45, MARKETING YARD, HAPA, JAMNAGAR - 361120, GUJARAT, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD
SPICES
Goods restricted for sale in the state of Gujarat only..
3606296  04/08/2017
JITENDRA BHAWARLAL BAGRECHA
trading as ;BABA MARKETING
SHOP NO. 243, GHEE KANTA ROAD, NEAR POLICE CHOWKI, AHMEDABAD - GUJARAT - INDIA.

Address for service in India/Agents address:
KAMAL V. VERMA, ADVOCATE
T.H. X.- 48, ADIPUR (KUTCH), GUJARAT-370205.

Proposed to be Used
AHMEDABAD
SALT.
TEAOX

3609303  09/08/2017

JIVRAJ INDUSTRIES LIMITED
PLOT No: 109-B, ROAD No: 7, UDHNA, SURAT-394210, GUJARAT STATE, INDIA

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 01/01/2017

AHMEDABAD
TEA INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TEA.
3615979  19/08/2017
ELITE FOOD PRODUCTS
PLOT NO. A-6/4, M. I. D. C. MURBAD, DIST. THANE-421401 [M.S.]
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATE, CHOCOLATE-BASED BEVERAGES AND FRUIT JELLIES (CONFECTIONERY) INCLUDED IN CLASS 30
3618086  22/08/2017
ASSAM TEA CORPORATION LIMITED
trading as ;ASSAM TEA CORPORATION LIMITED
HOUSEFED COMPLEX,"C" BLOCK,7TH FLOOR,DR. B.N. SAIKIA ROAD,DISPUR,GUWAHATI-6,ASSAM,INDIA
MANUFACTURER & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER COMPANIES ACT, 1956. A GOVT. OF ASSAM UNDERTAKING.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Used Since :01/07/2017

KOLKATA
TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “TEA” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3629681  07/09/2017
TN-EXCELUS PRIVATE LIMITED
401/A WING, ROYAL GARDEN, 4TH FLOOR, DR. ANNIE BESANT ROAD, NEAR ATRIA MALL, WODI, MUMBAI 400 018
Body Corporate
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :30/06/2017
MUMBAI
Chips.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3499188.
KAILAS RAMCHANDRA JOSHI  
Plot-NO. 5, S.NO. 22/3B/2, TAKLI ROAD, NASHIK ROAD, NASHIK - 422101 MAHARASHTRA  
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES  
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037  
Used Since :01/04/2017  
MUMBAI  
PAPAD
3639369  20/09/2017
MR. MAHENDRA GULWANI
trading as: MAHENDRA FOOD PRODUCTS
SURVEY NO 172/1, 172/2 BR GOYAL INDUSTRIAL PARK, MALI KHEDI, NEMAWAR ROAD, INDORE - 452016 [M.P.]
Manufacturer and Trader
Address for service in India/Attorney address:
G.S. RIHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, wafer biscuits, biscuits (not for animal), cheese balls, cheese biscuits included in class 30
3639651 20/09/2017
RAJESH KUMAR AGARWAL, TRADING AS: GANPATI ENTERPRISE.
65A/22, Swinhoe Lane, Kolkata- 700042, West Bengal, India.
an Indian Proprietorship Firm
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/04/1996
KOLKATA
Manufacturer & Merchants of Bhujia, Snacks, Namkeen, Chanachur, Mixtures, Dalmut, Saltish Preparations, Papad, Chips, Coffee; Tea; Cocoa; Artificial Coffee; Sugar; Tapioca; Sago; Flour; Preparations Made From Cereals; Confectionery; Chocolates, Ices; Honey; Treacle; Yeast; Baking Powder; Salt; Mustard; Vinegar; Sauces (Condiments); Spices; Cereals; Processed Grains; Snack Food Products Made From Cereal Flour; Snack Foods Made From Corn; Processed Corn; Popcorn; Roasted Corn; Puffed Corn Snacks being In Class – 30.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
3639657   20/09/2017
RAJESH KUMAR AGARWAL, TRADING AS : GANPATI ENTERPRISE.
65A/22, Swinhoe Lane, Kolkata- 700042, West Bengal, India.
an Indian Proprietorship Firm
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/04/1996
To be associated with:
3639651, 3639652

KOLKATA
Manufacturer & Merchant of Bhujia, Snacks, Namkeen, Chanachur, Mixtures, Dalmut, Saltish Preparations, Papad, Chips,
Coffee; Tea; Cocoa; Artificial Coffee; Sugar; Tapioca; Sago; Flour; Preparations Made From Cereals; Confectionery;
Chocolates, Ices; Honey; Treacle; Yeast; Baking Powder; Salt; Mustard; Vinegar; Sauces (Condiments); Spices; Cereals;
Processed Grains; Snack Food Products Made From Cereal Flour; Snack Foods Made From Corn; Processed Corn;
Popcorn; Roasted Corn; Puffed Corn Snacks being In Class-30.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “RAJESH AGARWAL GROUP” .
..
3647767   02/10/2017
MAHESH BALASAHEB DABHADE
JAY SHANKAR FOODS MAHARAJA MASALE, GROUND FLOOR, N41/CE1/6/1, SHIVSHAKTI CHOWK, 4TH SCHEME, CIDCO, NASHIK 422009, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
JYOTI PANDEY
Office No.8,Surkan Arcade,Cidco Service Road, Nr Hdfc Bank,Cidco, Nashik 422009
Proposed to be Used
MUMBAI
SPICES
NAVRATNA

3656576  13/10/2017
MR. HARVINDER SINGH DHAM TRADING AS: HK ENTERPRISES
TANGERINE RESORTS, NAIKO WADDO, NEXT TO VALANKA SUPER MARKET CALANGUTE, BARDEZ, GOA - 403516
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
Mumbai
Rice and Spices

Goods restricted as applied for to the state of Goa...
3666916  31/10/2017
CH.RAMESH KUMAR PROPIETOR OF M/S.DIAMOND CONFECTIONERY
SASTRI NAGAR,1ST LANE,BERHAMPUR,PIN-760002,ODISHA
SOLE PROPIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 755 003,ODISHA,INDIA
Used Since :16/05/2016

KOLKATA
CONFECTIONERY & PAPAD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
CENTUM FOODS
NO. 48, MSMR HOUSE NO. 48, PERUMAL STREET, KOVILPATTI - 628 201, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Used Since : 04/04/2014

CHENNAI
CONFECTIONERY & CANDIES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO TAMIL NADU ONLY.
3820230  30/04/2018
NASEEB CHEMBAKASHERI
CHEMBAKASHERI HOUSE, PUTHANPEEDIKA, NEDUVA PO, PIN: 676303
SINGLE FIRM
Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
CHENNAI
PREPERATION OF FOOD ITEM FROM FLOUR AND CEREALS SUCH AS PAPPADAM AND APPALAM.
*The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.*
RAM SEVAK MASALA

3832549   14/05/2018
MR. JAGDISH RAM SEVAK SAROJ TRADING AS: RAM SEVAK MASALA
MANTRI PLOT- 2,GOANDEVI ROAD, SHIVAJI PATH, THANE (W) - 400604, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SPICES AND MASALA POWDER
3834903    16/05/2018
CONTROL ALT FOODS PRIVATE LIMITED
OFFICE NO. B- 119, 1ST FLOOR, SANJAY BUILDING NO. 3, RAHUL MITTAL INDUSTRIAL PREMISES, SIR M. V. ROAD,
ANDHERI (E), MUMBAI- 400059, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ATR BAKERS AND FOOD PRODUCTS
PERINJANAM WEST, PERINJANAM P.O, THRISSUR DISTRICT, KERALA. PIN: 680686.
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since: 15/02/2016

CHENNAI

Preparations for making bakery products, Mixes for making bakery products, Biscuit products, Dairy chocolate, Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).

subject to the mark should be use as represented in the trademark application within the state of Kerala.
3844441  26/05/2018

M/S SRI AADHYA FOODS
FLAT NO. 1-98-15-37, ARUNODAYA COLONY, MADAPUR, HYDERABAD - , 500081, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, BREAD, PASTRY, CONFECTIONERY, ICES, HONEY, SYRUPS AND TREACLES, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SPICES, ICE CREAMS.
TADOBA
3846896  30/05/2018
SAPTVARDHINI AGRO PRIVATE LIMITED
2004, VIDHISHA, DOSTI VIHAR, VARTAK NAGAR, THANE WEST, 400606
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMIT BORKAR
Shubham Karoti, 18, Kalanagar, Gr Flr, Bandra East, Mumbai - 400051
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3849127  01/06/2018
MR. MADALA NAYUDU, PROPRIETOR OF M/S N K FOOD PRODUCTS
PLOT NO. 281, PRAGATOOLS COLONY, SUBASH NAGAR LAST BUS STOP, NEAR SAI BABA TEMPLE, IDA JEEDIMETLA,
HYDERABAD, MEDCHAL DISTRICT - 500055, TELANGANA, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since :02/06/2016

CHENNAI
BUTTERSCOTCH CHIPS; CHOCOLATES.
SNACKSOLITE

3849879 01/06/2018

PRANALI G WADER

#314, 3RD FLOOR, SAMARTH ANUGRAH APARTMENT, BASWAN GALLI, BELGAUM, KARNATAKA

AN INDIAN CITIZEN

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
3850100  02/06/2018
MOHAN PRAKASH CHINNASAMY, PROPRIETOR OF M/S. AROKIYA AANANDA ENTERPRISES
NO: 37 KONGU NAGAR, VADUGAPALAYAM ROAD, POLLACHI – 642 001, COIMBATORE, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadupalani, Chennai - 600026, Tamil Nadu, India
Used Since :08/05/2018
CHENNAI
HERBAL TEAS, OTHER THAN FOR MEDICINAL USE, HERBAL FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR
BEVERAGES, CAPSULES CONTAINING HERBAL INFUSIONS AND HERBAL HONEY LOZENGES [CONFECTIONERY]
3859920  14/06/2018
MR. MATTA VENKATESWARA VARA PRASAD, PROPRIETOR OF M/S. VPR FOODS & BEVERAGES
FLAT NO 312, GREEN WOODS APARTMENTS, BALLEM VARI STREET, VIJAYAWADA-521108, KRISHNA DISTRICT,
ANDHRA PRADESH, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BAKERY GOODS; FLAVORINGS FOR BEVERAGES, CHOCOLATE BEVERAGES; NAMKEEN; PAPADS; READY-TO-EAT
CEREALS; STUFFING MIXES; COOKIE MIXES; CONFECTIONERIES; FLOUR MIXES; FLOUR PREPARATIONS MADE FROM
CEREALS; SPICES AND SPICES POWDERS; INSTANT FOOD MIXES

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive
words in the logo.
Proprietor: MR. MATTA VENKATESWARA VARA PRASAD, PROPRIETOR OF M/S. VPR FOODS & BEVERAGES
Address: FLAT NO 312, GREEN WOODS APARTMENTS, BALLEM VARI STREET, VIJAYAWADA-521108, KRISHNA DISTRICT, ANDHRA PRADESH, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BAKERY GOODS; FLAVORINGS FOR BEVERAGES, CHOCOLATE BEVERAGES; NAMKEEN; PAPADS; READY-TO-EAT CEREALS; STUFFING MIXES; COOKIE MIXES; CONFECTIONERIES; FLOUR MIXES, FLOUR PREPARATIONS MADE FROM CEREALS; SPICES AND SPICES POWDERS; INSTANT FOOD MIXES

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo. The registration of mark is restricted to the State of Telangana.
3881333  07/07/2018
SREEJITH C S
MOOTHAVILAKAM MELETHATTU, PUTHEN VEEDU, VENPAKAL, THIRUVANANTHAPURAM-695123
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Spices, Powdered spices, Curry spices, Baking spices, Bread flavored with spices, Papadums, Paprika [spice], Cinnamon [spice], Ginger [spice], Zaatar spice blend, Processed ginseng for use as an herb, spice or flavoring for food or beverages, Mustard powder [spice], Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HAPPY HOME NUTS AND DATES
122C THIRUVANAMALAI ROAD KRISHNAGIRI SAI RAM FURNITURES BEHIND, KRISHNAGIRI TAMIL NADU
Manufacturer
PARTNERSHIP FIRM
Address for service in India/Agents address:
LOVEJEET BEDI
HOUSE NO.2666, HOUSING BOARD COLONY,SECTOR 7,FARIDABAD, HARYANA-121006
Proposed to be Used
CHENNAI
Manufacturing of flour and preparations made from cereals, bread, pastry, and confectionery, vinegar, spices.
3891509  18/07/2018
CARMELIA EXPORTS PRIVATE LIMITED
Pannimattom, Thodupuzha, Idukki District, Kerala, India, Pin - 685588
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VENKATESH S
Fortune City, Block A, S10, 17 Hospital Rd, Ambattur, Chennai 600053
Proposed to be Used
CHENNAI
Rice snacks; Cereal-based snacks; Rice-based snacks; Crackers; Biscuits; Fried dough cookies; Bhujia (cereal based fried snacks); Pancakes; Cornmeal; Cornflakes; Corn, processed; Corn chips; Roasted corn
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY..
3892789  20/07/2018
MR. POLISETTI VERRA VENKATA SATYA MALLIKHARJUNA RAO, PROP. OF M/s SRI BHAKTANJANEYA'S SURUCHI FOODS
D.NO: 69-4-3, OPPOSITE BOAT CLUB, PITHAPURAM ROAD, KAKINADA-533005, ANDHRA PRADESH, INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
SWEETS, CAKES, COOKIES, CHOCOLATES.
The mark should be used as a whole and Subject to restrict the area to South India only.
NEETHU S
NARAYANEYAM,PALLICKAL EAST,MAVELIKARA,ALAPPUZHA-690107
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3897767    25/07/2018
ESHAL AGRO INDUSTRIES
Plot No.: 111/805, Ottupara, Kumaranellur, Thrissur, 680590
Partnership Firm
Address for service in India/Attorney address:
ROBIN JACOB & P.V VINU
27-A UNA ENCLAVE MAYUR VIHAR PHASE-I NEW DELHI 110091
Used Since :09/02/2015
CHENNAI
Rice and Rice Products included in Class 30
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3897917  25/07/2018
KANTILAL JIVARAJBHAI GHETIYA
SITE NO 110 SREE SRINIVASA SAI RESIDENCY ADJACENT TO SOBHA CLUB HOUSE GREEN GLEN LAYOUT,
BELLANDUR, BENGALURU-560103
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Malt extracts used as flavourings for food and beverages, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago;
Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast,
baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3933015 01/09/2018
MR.CHIRAG BIPIN GANDHI M/S THE ORGANIC ERA
11/41, guruprasad, garodia nagar, ghatkoper east, rajawadi, mumbai-400077
PROPRIETOR
Address for service in India/Attorney address:
SANDEEP SHEREGAR
shop.No.2, pratima Apartment, Plot.No.36, sector 44, behind HP petrol pump, seawoods, nerul, navi mumbai-400706
Proposed to be Used
Mumbai
Cereals, flour included in class 30
4019002  06/12/2018
HERBA ORGANICS
1ST, DEV BAZAR , AVAS VIKAS, KASHIPUR, UTTRAKHAND - 244713
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and
confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices
ice in class 30
Proposed to be Used

MUMBAI
LOLLIPOP CANDY
4030213  18/12/2018
SUMEET KAUR
FLAT 2A, FARAH PEARL APARTMENTS, 29 MEG OFFICERS COLONY, BANASWADI ROAD, BANGALORE-560 033,
KARNATAKA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
POOVAYYA @ CO
THE ESTATE, LEVEL FOUR, 121 DICKENSON ROAD, BANGALORE-560 042.
Used Since: 13/03/2015

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE
FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR HONEY, TREACLE, YEAST, BAKING-
POWDER, SALT, MUSTARD, VINEGAR, SAUCES CONDIMENTS, SPICES, ICE FROZEN WATER.
POPCHAI
4032202  19/12/2018
SHRI RAJ KUMAR JAIN S/O SHRI GANESHI LAL JAIN
11/2A, PUSA ROAD, NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since :01/10/2017
DELHI
TEA, COFFEE, COCO, SUGAR, SNACKS, ICE CREAM,
Trade Marks Journal No: 1911 , 22/07/2019 Class 30

NISSIN FOODS HOLDINGS CO., LTD.
1-1, 4-chome,Nishinakajima,Yodogawa-ku Osaka 532-8524, Japan
A Japanese Corporation

Address for service in India/Angents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Snack foods; Fried snack foods made from wheat flour; Cereal based snack foods; Noodles; Fried noodles; Instant noodles.
4036882  25/12/2018
LIVENUTRIFIT WELLNESS PRIVATE LIMITED
B-11 GREATER KAILASH ENCLAVE II, GREATER KAILASH, NEW DELHI -110048
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
MANOJ KEDIA
G-19, Marg No. 24, Saket, New Delhi-110017
Sole Proprietorship

Address for service in India/Attorney address:
RK SUMIT
2(b), Ramdwara Colony, Mahaveer Nagar, Near Durgapura Railway Station, Jaipur 302018
Used Since: 23/08/2018

DELHI
Sauces; Spices; snacks; and preparations made from cereals.
Trade Marks Journal No: 1911 , 22/07/2019 Class 30

4043365 01/01/2019
BELASFOODS LLP
9, AMIDHARA APPARTMENT, RAMBAUG, MANINAGAR, AHMEDABAD- 380008, GUJARAT, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD

BAKERY GOODS, CHOCOLATE FILLING FOR BAKERY PRODUCTS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, CONFECTIONERY, DAIRY CONFECTIONERY, CONFECTIONERY BARS, SWEETS, SUGARLESS SWEETS, CHOCOLATES, CHOCOLATE PRODUCTS, CHOCOLATE POWDER, WAFERS, WAFFERS COOKIES, SALTED WAFERS, WAFFER BISCUIT, BISCUITS, BISCUIT MIXES, SNACK FOOD MAKE FROM WHOLE WHEAT, SNACK FOODS CONSISTING PRINCIPALLY OF BREAD, SNACK FOODS PREPARED FROM POTATO FLOUR, FRYUMS, NAMKEEN, SNACK FOODS CONSISTING PRINCIPALLY OF PASTA, SNACK FOODS CONSISTING PRINCIPALLY OF RICE, SNACK FOOD PRODUCTS MADE FROM RICE, SNACK FOODS CONSISTING PRINCIPALLY OF CONFECTIONERY, SNACK FOOD PRODUCTS MADE FROM CEREALS, SNACK FOOD PRODUCTS MADE FROM RUSK FLOUR, SNACK FOOD PRODUCTS MADE FROM MAIZE FLOUR, SNACK FOOD PRODUCTS MADE FROM SOYA FLOUR, SNACK FOOD PRODUCTS CONSISTING OF CEREAL PRODUCTS, SNACK FOOD PRODUCTS MADE FROM CEREAL STARCH, FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS], SNACK MIXES CONSISTING OF CRACKERS, PRETZELS OR POPPED POPCORN, SNACK FOODS MADE FROM CORN AND IN THE FORM OF PUFFS, SNACK FOODS MADE FROM CORN AND IN THE FORM OF RINGS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION
ORGA

4043488  02/01/2019

ADHNAN A V
VANMADATHAYIL HOUSE, VADAKKEKAD P.O, THRISSUR- 679562
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used

CHENNAI

BEATEN-RICE PUTTU, PATHIRI, APPAM PODI, WHEAT & ITS PRODUCTS, MAIDA & PAPAD, SOOJI RAWA, BREAD,
COFFEE, TEA, COCOA SUGAR, TAPIOCA, SAGO PASTRY, CONFECTIONARY, TOFFEES, ICES & CREAMS, MILK
POWDER, SALT, VINEGAR, HONEY, CEREALS BAKING POWDER BAKERY PRODUCTS, TEA, COFFEE, FLOUR AND ALL
INCLUDED IN CLASS 30
MANGO MAGIC
4045917  04/01/2019
GOPAL LIFESCIENTES (UNIT II)
336, INDUSTRIAL AREA, PHASE-II, PANCHKULA, HARYANA-134113.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
PAAN BITE
4045918    04/01/2019
GOPAL LIFESCIENCES (UNIT II)
336, INDUSTRIAL AREA, PHASE-II, PANCHKULA, HARYANA-134113.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
4060364  18/01/2019
SUN SHINE FOOD PRODUCTS
F-88/89, BICHHWAL INDUSTRIAL AREA, BIKANER -334006. (RAJASTHAN STATE) INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-I, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060
Proposed to be Used
AHMEDABAD
SWEETS, BHUJIA, NAMKEEN BEING PREPARATION MADE FROM CEREALS AND PAPAD INCLUDED IN CLASS – 30
4081310   08/02/2019
ANSHU CHOUDHARY
trading as ;ANSHU FOOD PRODUCT
NAYATOLI SIMLIYA RATU RANCHI - 834001, JHARKHAND.
MANUFACTURER, MERCHANTABILITY & TRADERS
Used Since :01/04/2015
KOLKATA
NAMKEEN (MIXTURE).GOODS FOR SALE IN THE STATE OF JHARKHAND AND BIHAR ONLY.
4149822  17/04/2019
KT & AHMU HAIR CARE PRODUCTS PROPRIETOR MRS. NASEERA P A
W/o Mr. Mohammed Asharaf residing in Vallyakath Anampadath House, Vatanapalli, Vatanapally, Thrissur, Kerala – 680614 and India
Proprietor
Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Used Since :01/01/2019
CHENNAI
MANUFACTURING OF OATS, CORN FLAKES, CHOCOLATE SPREAD, CAKES & ROLLS, COOKIES, SALT, RUSK
4162803  30/04/2019
KHIROD NATH BEING PROPRIETOR OF M/S-KHUSBOO PRODUCTS.
PLOT NO.69/A, PHASE-III, NEW INDUSTRIAL AREA, JAGATPUR, CUTTACK-754200, ORISSA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Proposed to be Used
KOLKATA
Pan Masala [as mints for breath freshening] being included in class-30.
4164093 02/05/2019
TEMPTATION
18/1833 A, MALL ROAD, PHOOL BAGH, KANPUR-208001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP
Used Since :12/07/2001
DELHI
Ice Cream, Softy, Bakery and Confectionery Products
4165620    03/05/2019
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9, MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
MUMBAI
Flour and preparations made from cereals; Bread, pastries and confectionery; Rice, pasta and noodles; Tapioca and sago.
CHEETOS FOREST SAFARI
4165776 03/05/2019
PEPSICO, INC.
700, Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
453836, 759952, 1089828

DELHI
Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
4167397    04/05/2019
PANKAJKUMAR VALJIBHAI SHELIYA (PROPRIETOR) TRADING AS K'S VERANDAH
GROUND FLOOR, GANGA HOUSE, NEXT TO NEXA SHOWROOM, NEAR ISCON MALL, PIPLOD, SURAT – 395007,
GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
To be associated with:
4021181
AHMEDABAD
FROZEN PIZZA, PIZZAS, FROZEN PASTRY, FRESH PASTRIES, FROZEN BROWNIE DOUGH, CAKES, FROZEN YOGURT
CAKES, FROZEN COOKIE DOUGH, BATATA VADA (CEREAL BASED SNACK FOOD), VEGGIE BURGER SANDWICHES,
SANDWICHES, CHINESE RICE NOODLES, DOSA (FOODSTUFF MADE FROM RICE FLOUR), PASTA FOR SOUPS, ICE
CREAM
4169132  07/05/2019
ABDUTTAIYIB LAMAK EZZUDDIN
trading as ;SOUTHBAY TRADING CO.
NO 32, GROUND FLOOR, R.N.ARCADE, M.H.NO.1146 CHAVINDRA ROAD, 4TH NIZAMPURA, BHIWANDI - 421302,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
PROCESSED WHOLE GRAINS, SPICES INCLUDED IN CLASS 30
4169406 07/05/2019
SWAMI ANANDA SARASWATI
Yoga Vidya Gurukulam, Ganeshpur, Uttarkashi - 249193, Uttarakhand, Himalayas, India
Individual
Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
VISVAMITRA

4169407  07/05/2019
SWAMI ANANDA SARASWATI
Yoga Vidya Gurukulam, Ganeshpur, Uttarkashi - 249193, Uttarakhand, Himalayas, India
Individual

Address for service in India/Attorney address:
VIVEK SINGH
Sagacious Research Pvt. Ltd, 502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
PICKLEY

4169951    07/05/2019
CRAZY SNACKS PVT LTD
SHRI PRAMODAAY BAWAN, NEAR SAHARA PRESS, OFFICERS RESIDENCE LANE, 10 PARK ROAD, GORAKHPUR-273001, U.P
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
CAKES, WAFERS, BREAD.
BITY

4169952  07/05/2019
CRAZY SNACKS PVT LTD
SHRI PRAMODADAY BAWAN, NEAR SAHARA PRESS, OFFICERS RESIDENCE LANE, 10 PARK ROAD, GORAKHPUR-273001, U.P
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
CAKES, WAFERS, BREAD.
TINGLEY

4169953 07/05/2019
CRAZY SNACKS PVT LTD
SHRI PRAMODAAY BAWAN, NEAR SAHARA PRESS, OFFICERS RESIDENCE LANE, 10 PARK ROAD, GORAKHPUR-273001, U.P
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
CAKES, WAFERS, BREAD.
Trade Marks Journal No: 1911 , 22/07/2019 Class 30

SPUNKKY
4169954  07/05/2019
CRAZY SNACKS PVT LTD
SHRI PRAMODAAY BAWAN, NEAR SAHARA PRESS, OFFICERS RESIDENCE LANE, 10 PARK ROAD, GORAKHPUR-273001, U.P
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
CAKES, WAFERS, BREAD.
MILKLANE HOLDING PTE. LTD.
231 Mountbatten Road, #01-07 Mountbatten Centre, Singapore 397999,
A corporation organized and existing under the laws of Singapore.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Coffee-based beverages containing milk; chocolate-based beverages containing milk; cocoa beverages with milk; chocolate and cocoa powder; sugar; natural sweeteners; glucose for culinary purposes; flavourings for beverages, other than essential oils; flavourings for fillings of straws; edible ices containing milk or milk powder; powder for edible ices containing milk powder.
CHOCOVAANA A DECADENT INDULGENCE

4176766  15/05/2019
PRAVIN NARAIN AGARWAL
trading as ;CONFISERIE CHOCOVAANA
E-51, GROUND FLOOR, GREATER KAILASH PART 2, NEW DELHI - 110048
Manufacturing
A Proprietorship Firm having Proprietor Mr. Pravin Narain Agarwal
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Bread, Biscuits, Pastries and Confectionery; Candy; Cakes; Waffles; Puddings; Sauces (Condiments); Coffee, Tea, Cocoa and Artificial Coffee; Rice; Tapioca and Sago; Flour and Preparations made from Cereals; Pizzas; Popcorn; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Spices; Ice (Frozen Water);
4177238  15/05/2019
PARRY AGRO INDUSTRIES LIMITED
trading as ;PARRY AGRO INDUSTRIES LIMITED
PARRY HOUSE 5TH FLOOR, NO. 43, MOORE STREET, CHENNAI - 600 001
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
BALA KUMAR CHANDRASEKHARAN
NO.6, 2ND FLOOR, 60, 3RD MAIN ROAD, KASTURIBAI NAGAR,ADYAR, CHENNAI - 600 020
Used Since :01/02/1993
CHENNAI
TEA.
4179517 20/05/2019

M/S. J.S.F. HOLDINGS PVT LTD,
Plot No 6-A, 1st Phase, Industrial Area, Kumbalgode, Bangalore, Pin – 560060, Karnataka India

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Used Since: 01/01/2019

To be associated with:
3176512, 4112043, 4179509

CHENNAI

Ice creams included in class 30.
Sompushp
4180426  20/05/2019
ARUN JAIN
122 JAWAHAR MARG INDORE(M.P)
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
DESCRIPTION: TEA, GREEN TEA, COFFEE, POHA, PAPAD, BADI, SUGAR
4180546   17/05/2019
NALLURI KIRAN KUMAR
H. NO3-296/3, SRINAGAR COLONY, NEAR SRI CHAITANYA SCHOOL, KODAD MANDALAM, KODAD, NALGONDA,
ANDRA PRADESH - 508206,
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :26/03/2018
CHENNAI
Sweets and snacks, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and
preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices;
Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other
condiments; Ice [frozen water]
MARIO BRIKS
4181866  21/05/2019
M/S TRDP HAPPY WORLD PVT. LTD.
trading as ; M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
To be associated with:
3250622
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
HJ SHAANINDIA

4183414   22/05/2019

JAVED USMAN GANI HAMIDANI
Plot No.16, Dr. Iqbal Colony Mehrun, Jalgaon-425003
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI

SPICES, RED CHILL POWDER, TURMERIC POWDER, RICE AND SNACK FOOD PRODUCTS MADE FROM RICE
4183424   22/05/2019
MRS. KAJAL LALA BHOSLE TRADING AS LOKKALYAN MAHILA UDYOG
Rajendra Nagar, Front Of Shivajirao Chavan Hall, Kolhapur -416004
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
Mumbai
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES
RAJAWAT
4183735  22/05/2019
SAHDEV SINGH KUSHWAH S/O. SHRI BHAWANI SINGH KUSHWAH
PIPLI CHOURAHA, BJAINEGAR, DIST AJMER, RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Tea.
4184731  23/05/2019

M/S. SUGAR SPONGE
GROUND FLOOR, MARVEL TOWERS BUILDING, OPPOSITE KARAN PARK, KARNAL-132001, HARYANA
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Sweets, namkeen, biscuit, cakes, pastry, confectionery, bhujia, papad, puffs, chips, snacks food including flour and preparation made from cereals, bakery items including bread, rusk, cookies, spices, fast food, chocolates, noodles, gazak and ready to eat food products for human consumption
4185027    23/05/2019
RISHABH SINGH TOMAR
PARTHAK KA PURA, KHADIYA HAR ROAD KHADIYAHAR MORENA
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Foodstuffs made of sugar for sweetening desserts, Bakery goods, Snack food (Cereal-based), Snack food (Rice-based)
4185558  23/05/2019
ADIGURU DAIRY FARMS AND FEEDS PVT LTD
H.NO 168A, DIVYA NAGAR, KACHIVANI SINGARAM VILLAGE, GHATKESAR, RANGAREDDI, TELANGANA, INDIA - 500088
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1911, 22/07/2019 Class 30

G. RAJALAKSHMI SOLE PROPRIETOR OF JT PRODUCTS
4/5, GANESH NAGAR, KONDAPALAYAM ROAD, SHOLINGHUR, VELLORE - 631102
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4185602   24/05/2019
NARENDRA SINGH
trading as ;RAJ TEA AND MASALA HOUSE
H.NO.446, SECTOR-6, BAHADURGARH, JHAJJAR-124507, HARYANA, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]
4185767  24/05/2019

SCENARIO FOOD INDIA PRIVATE LIMITED
trading as ;SCENARIO FOOD INDIA PRIVATE LIMITED
H.NO. 198B, PKT C 08, LANDMARK NR FOUNATION PARK KESHVPURAM, NEW DELHI, NORTH WEST DELHI-110035
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGE, ARTIFICIAL COFFEE, FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, SPICES, ICE, INCLUDED IN CLASS 30.
BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD, NEW DELHI-110035, INDIA
MANUFACTURERS AND MERCHANTS
Used Since :02/06/2016
To be associated with:
738911
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
B-BONE T

4185972 24/05/2019

MRS. PRATIMA SINGH

B6 1st floor, Awadhkunj society,lbsnagar, Asalpha, Sakinaka Mumbai 400072

Individual

Address for service in India/Attorney address:

VINOD KUMAR CHHABRA

1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4186106  24/05/2019
ARCHNA SHARMA RATHI
SHOP NO.1, BLUE JEWEL, AHIMSA MARG, CHINCHOLI BUNDER, SUNDER NAGAR, MALAD WEST MUMBAI, MAHARASHTRA, MAHARASHTRA INDIA
Used Since :01/05/2019
MUMBAI
ICE CREAM, CHOCOLATE, TOFFEE, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, SPICES; PASTRIES AND CONFECTIONERY.
Trade Marks Journal No: 1911 , 22/07/2019       Class 30

4186249    24/05/2019
MOHAMMED ILYAS.
776, HAVELI AZAM KHAN, JAMA MASJID, DELHI 110006
INDIVIDUAL.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Used Since :19/04/2005
To be associated with:
1351620
DELHI
FOOD SPICES, FOOD PRODUCTS, ATTA, BESAN, MAIDA, SOOJI, RICE, COOKED FOODS, TINNED FOODS, CEREALS, SALT, FOOD PRODUCTS MADE FROM CEREALS, TEA, COFFEE, SWEETS AND NAMKEENS, BAKERY PRODUCTS AND CONFECTIONERY.
Sufiyana Roohani
4186334    24/05/2019
AKHIL GOYAL
House No.138-P, Sector-10A, Gurugram-122001 Haryana, India
individual

Proposed to be Used
To be associated with:
2462952, 3414034

DELHI
TEA, COFFEE, SPICES; COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE.
KRISHAIL ECOMMERCE PRIVATE LIMITED
4/576, VIJAYANT KHAND GOMTI NAGAR LUCKNOW (UP) 226010 INDIA
Private Limited Company
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] .
PUSHKARAJ

4186570    24/05/2019

SACHIN NIVRUTTI MEMANE
Sr No. 272, Annai, Sai Nagar, Lane No. 1, Lohagaon, Pune 411047, Maharashtra, India.

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Used Since: 24/05/2018

To be associated with:
3842029

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4186615 24/05/2019
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4186645  24/05/2019
ANHUI LE JIN JI FOOD CO. LTD
No.6 Longcheng Road Feidong Economic Development Zone Hefei Anhui Province
Manufacturers
A company incorporated under laws of China
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Proposed to be Used
DELHI
Biscuits; Tea; Candy; Honey; Pastry; Bread; Rice based snacks; Cereal based snacks; Cereal Preparations; Scorched Rice Crust
4186725  24/05/2019
SURABHI GULATI GUPTA
KD 35C Ashok Vihar Phase 1, Delhi-110052
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :19/05/2015

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4186813  24/05/2019
Abdul Raoof Puthiyapurayil Karuvantevalappil
Saheera Manzil Kooranmuck Uliyil Po Mattannur Via Kannur DT Kerala, India
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Thookku Thookki

4187407   25/05/2019
MOHAN VENKATESAN
AL 65, 4TH STREET, 11TH MAIN ROAD, ANNA NAGAR, CHENNAI-600040
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Processed cereals for food for human consumption, Processed grains for food for human consumption, Processed oats for food for human consumption, Natural rice [processed] for food for human consumption,
GOODRICHCHOCO RICH

4187541    25/05/2019

M/S GOODRICH CARBOHYDRATES LTD.
Vill.- Nagla, Meerut Road, Karnal -132001, Haryana. (India)

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Proposed to be Used
DELHI

Coffee And Coffee Extracts, Chocolate Drink Preparations Flavoured With Banana, Preparations Made From
Cereals, Bakery Products, Confectionery Products, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies,
Chocolate Covered Cookies, Salt, Coffee, Tea, Cocoa, Sugar, Tapioca, Bread, Pastry And Confectionery, Ices, Honey,
Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes, Namkeen, Yeast & Baking-Powder
PLATINUMELITE

4187555   25/05/2019
M/S GOODRICH CARBOHYDRATES LTD.
Vill.- Nagla, Meerut Road, Karnal -132001, Haryana. (India)
COMPANY

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-09871034747, 09990034747

Proposed to be Used
DELHI
Coffee And Coffee Extracts, Chocolate Drink Preparations Flavoured With Banana, Preparations Made From Cereals, Bakery Products, Confectionery Products, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies, Chocolate Covered Cookies, Salt, Coffee, Tea, Cocoa, Sugar, Tapioca, Bread, Pastry And Confectionery, Ices, Honey, Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes, Namkeen, Yeast & Baking-Powder
4187662  25/05/2019
AJAY KEDIA, TRADING AS- ANAND PRODUCTS
DABGRAM INDUSTRIAL ESTATE, FULBARI, JALPAIGURI,
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
To be associated with:
3572425

KOLKATA
NOODLES, VERMICELLI, SEWAI, PASTA, DALMUT, SNACKS, SOYABARI, PAPAD, CEREAL PELLETS, VEGETABLE
SAUCES, VINEGAR, CORN FLOUR, AND FLAKES, ATTA, MAIDA, SUJI, CEREALS
MUJTABA

4187755  26/05/2019

SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI

Rice, Brown rice ,Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30
ASHTAR

4187756  26/05/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116(DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI
Rice, Brown rice , Wholemeal rice , Steamed rice , Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
GOLKHKAN
4187757  26/05/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :30/04/2019
DELHI
Rice, Brown rice , Wholemeal rice , Steamed rice , Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
RUDAN

4187758   26/05/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI
Rice, Brown rice , Wholemeal rice , Steamed rice , Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint- based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
GOLDEN AYTAN

4187759  26/05/2019

SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI
Rice, Brown rice, Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets(non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
GOLDEN THAWOOZ

4187760    26/05/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116(DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI
Rice, Brown rice, Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets (non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
SUPER MINO BASHA GOLD

4187761  26/05/2019
SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :30/04/2019

DELHI

Rice, Brown rice, Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets (non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
SUPER MINO-1, 1121 GOLD

4187762    26/05/2019

SHIV SHAKTI INTER GLOBE EXPORTS PVT. LTD.
508/11 LINK ROAD, TARAORI-132116 (DISTRICT KARNAL)- HARYANA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :30/04/2019

DELHI

Rice, Brown rice, Wholemeal rice, Steamed rice, Husked rice, Rice flour, Cooked rice, Rice flour, Instant rice, Enriched rice, Flavoured rice, Tapioca and sago; spices, preserved herbs; Vinegar; Ice [frozen water], bakery goods, Preparations made from cereals, Sweets, sugar-free sweets, sugarless sweets, candies, boiled sweets, chocolate sweets, peppermint sweets, mint-based sweets, sweets (non-medicated), gum sweets, xylitol-sweetened sweets, Coffee, tea, cocoa, artificial coffee and related products covered in class 30.
4187805  26/05/2019
SHATRUDHAN CHAUDHARI
S/O RAMSWAROOP CHAUDHARI, SAHDULLAHPUR, SAHDULLAHPUR SATAN, JAJPUR, VAISHALI - 844102, BIHAR, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Proposed to be Used
KOLKATA
ICE CREAM, ICE CANDY AND RELATED GOODS AS JUICEE, SORBET CANDY, FROJEN DESSERTS
koffitox
4188019  27/05/2019
Gaurav Kumar
A 15, Sagar Sanjog, 7 Bungalows, Opp Central Bank, Andheri West, Mumbai 400061
An Individual
Address for service in India/Attorney address:
Sanjog Pandere
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
Mumbai
Tea; Coffee
4188190  27/05/2019
MATHEW JOSE
trading as ;VENUS GARMENTS INTERNATIONAL
E. MARADY, MUVATTUPUZHA KERALA-686673, SOUTH INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA
Used Since :22/08/2011
CHENNAI
ALL KINDS OF LADIES INNER WEAR AND LINGERIES.
ZINGAVITA
4188365  27/05/2019
ROHIT ANAND
3/14, Shantiniketan, New Delhi- 110 021
An Indian National
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Edible articles for human consumption; Foodstuffs of plant origin, except fruits and vegetables, prepared or preserved for consumption, as well as auxiliaries intended for the improvement of the flavour of food; Food flavourings, other than essential oils; Cereals prepared for human consumption; Flour and preparations made from cereals; Prepared Meals for use as an aid in a calorie controlled diet; Cereal-based snack foods; trifles.
4188376  27/05/2019
CHHAJED FOODS PRIVATE LIMITED
BLOCK-A, 301/A, DEV ARC COMMERCIAL COMPLEX, ISCON CIRCLE, SATELLITE, S.G HIGHWAY, AHMEDABAD-380015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 01/01/1990

To be associated with:
2350563

AHMEDABAD
PAPAD (INDIAN SNACKS), CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4188409 27/05/2019
ARJITA BHATNAGAR
2/105, EASE END APPARTMENT, INDIRAPURAM, SHIPRA SUN CITY, GHAZIABAD, UTTARPRADESH -201014
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
RiteBite Max Protein 7 Grain Protein Snack

4188556   27/05/2019
NATURELL INDIA PVT. LTD.
A-2009, Kailas Business Park, Vikhroli West, Mumbai-400079
Body Incorporated including Private Limited

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :01/04/2015

MUMBAI
SNACKS AND NAMKEEN
DHARMVEER SINGH TRADING AS OPULENT FOOD INDIA
RZ 16/140, S/F INDIA, KH. NO. 26/10, DABRI EXTENSION, WEST DELHI-110045

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Coffee, Cocoa, Sugar & Gram Flour (Besan), Maida, Dalia, Suji, Flour & Preparations made from Cereals; Bread, Biscuits, Cakes, Pastry & Bakery Products; Confectionery, Salt, Vinegar, Sauces (Condiments) & Spices, Sweet Pickle (Condiment), Nankeen, Chips (Cereal Products), Chocolate-covered Peanuts; Noodles, Ramen Noodles, Chinese Noodles, Vietnamese Noodles, Somen Noodles, Buckwheat Noodles, Vermicelli (Noodles), Dried Noodles, Rice Noodles, Gluten Free Noodles; Pasta, Dried Pasta, Filled Pasta, Pasta Sauce, Prepared Pasta, Fresh Pasta, Prepared Pasta Dishes.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4188584 27/05/2019
DHARMVEER SINGH TRADING AS OPULENT FOOD INDIA
RZ 16/140, S/F INDIA, KH. NO. 26/10, DABRI EXTENSION, WEST DELHI-110045
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Coffee, Cocoa, Sugar & Gram Flour (Besan), Maida, Dalia, Suji, Flour & Preparations made from Cereals; Bread, Biscuits, Cakes, Pastry & Bakery Products; Confectionery, Salt, Vinegar, Sauces (Condiments) & Spices, Sweet Pickle (Condiment), Nankeen, Chips (Cereal Products), Popping Corn, Chocolate-covered Peanuts; Noodles, Ramen Noodles, Chinese Noodles, Vietnamese Noodles, Somen Noodles, Buckwheat Noodles, Vermicelli (Noodles), Dried Noodles, Rice Noodles, Gluten Free Noodles; Pasta, Dried Pasta, Filled Pasta, Pasta Sauce, Prepared Pasta, Fresh Pasta, Prepared Pasta Dishes.
BINGSU
4188872  27/05/2019
SANJEEV KUMAR RATHI
H. NO. 641, NEAR HUDA MARKET, SECTOR-37, AMARNAGAR, HARYANA - 121003
Individual
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
709,7TH FLOOR, VIKRAM TOWER, RAJENDRA PLACE, NEW DELHI-110008.
Proposed to be Used
DELHI
PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; BAKING POWDER; ICE CREAM
JAINAM

4189041   28/05/2019
PALLAVIBEN R LAKDAWALA (PROPRIETOR) TRADING AS JAINAM MAHILA GRUH UDHYOG
194, TRILOK SOCIETY, VED ROAD, SURAT - 395004, GUJARAT.

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since: 16/10/1998

To be associated with:

AHMEDABAD

PAPAD (CEREAL BASED SNACKS), PREPARATIONS MADE FROM CEREALS, FARSAN (CEREAL BASED SNACKS), BREADS, BISCUITS, CAKES, PASTRIES, HONEY, TREACLE, YEAST, BAKING-POWDER, MUSTARD, PEPPER, KETCHUP [SAUCE], CHILI SAUCE, SPICES, COFFEE, TEA, SUGAR, RICE, TAPIOCA
4189043  28/05/2019
PALLAVIBEN R LAKDAWALA (PROPRIETOR) TRADING AS JAINAM MAHILA GRUH UDHYOG
194, TRILOK SOCIETY, VED ROAD, SURAT - 395 004, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :16/10/1998
AHMEDABAD
PAPAD (CEREAL BASED SNACKS), PREPARATIONS MADE FROM CEREALS, FARSAN (CEREAL BASED SNACKS), BREADS, BISCUITS, CAKES, PASTRIES, HONEY, TREACLE, YEAST, BAKING-POWDER, MUSTARD, PEPPER, KETCHUP [SAUCE], CHILI SAUCE, SPICES, COFFEE, TEA, SUGAR, RICE, TAPIOCA
4189312  28/05/2019
MONTREUX CAKES AND BAKES PVT. LTD.
A-5, LAXMI NIWAS, 11TH ROAD, SANTACRUZ (E), MUMBAI - 400 055
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
CAKES, CHOCOLATE CAKE, CREAM CAKES, PANCAKES, PASTRY AND CONFECTIONERY, BAKERY PRODUCTS,
BREAD, FRESH BREAD, BUNS, RUSKS, BISCUIT RUSKS, BISCUIT PRODUCTS, COOKIES, CHOCOLATE MOUSSE,
CHOCOLATE DECORATIONS FOR CAKES, MUFFINS, PLUM CAKES, DRY CAKES, MILK CAKES, PUDDING, DESSERT
ITEMS, SWEETS
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4189324  28/05/2019
TODAY TEA LIMITED.
118, F.I.E. PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/1994
To be associated with:
1185399
DELHI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND CONFECTIONERY, ICES, HONEY & SAUCES.
4189328  28/05/2019
TODAY TEA LIMITED,
118, F.I.E PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/1994

To be associated with:
1092527, 1119844, 1130501

DELHI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND CONFECTIONERY, ICES, HONEY & SAUCES.
CRUSHERS AND MILLERS

4189402  28/05/2019

MEHARAJ. M
6/10, M.C.R. COLONY, MAIN ROAD PODANUR, COIMBATORE - 641023

Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

4189608  28/05/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118, Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Agrowell
4189738  28/05/2019
YOGESH ANIL DOLAS
D-401 NISARG PARK, NR. SAMARTHA VIDYALAY SAMARTHA NAGAR, SHIRGAON BADLAPUR EAST DIST, THANE MAHARAASTRA - 421503
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4189750  28/05/2019
SWELL HENNA PVT.LTD.
M/S SWELL HENNA PVT.LTD.,4920 , PALI DARWAJA , NEAR SHIV BAG, SOJAY CITY, PALI,( RAJASTHAN)
company registration under companies act 2013
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Proposed to be Used
AHMEDABAD
ATTA, MAIDA, SOOJI , RICE, SPICES , TEA , CONFECTIONERIES , NAMKEENS , SALT , MASALE (MIRCH POWDER, TURMERIC POWDER, CARDAMOM POWDER), TOOR DAL, DHANIA DAL, MOONG DAL, COFFEE , POHA, BHUJIA ,PAPAD , JEERA, SOUNF, ILAYACHI, BLACK PEPPER, CLOVES, CARDAMOM, MACE, OREGANO, CUMIN, ASAFOETIDA, SHAH JEERA, JAAYAPHAL, SAUNTH GADA (JAVITRA) BAY LEAF, CURRY LEAVES, PARSLEY, SAFFRON, SESAME, TAMARIND, PAPRIKA, PARSLEY, ANISEED / FENNEL AND OTHER GARAM SPICES ( Rai,Khas Khas, Ajwan,Pana Mathi, All Type Of Mathi, Kalonji, Bhujia , Dana Mathi,Kala Jeera,Soff,Lal Mirch,Longi Mirch,Long, Kali Mirch )
4189900  28/05/2019
CHRISTY SHAJI
C/O CENTRE FOR RESEARCH AND DEVELOPMENT, NILESHWARAM PO, KASARAGOD DT-671314, KERALA
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Vihit

4190063  28/05/2019

HARIRAM JAWAHARMAL
Shop No. 40 & 41, Opp. Sai Baba Mandir, Station Road, Kopri Colony, Thane East - 400603
Partnership Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2005

MUMBAI
Spices, Papadums.
Trade Marks Journal No: 1911, 22/07/2019  Class 30

4190243  29/05/2019
SHRI VAARU FOODTECH PVT. LTD.
No. 720, 14th Main Road, M E I Lay Out, Bagalagunte, Nagasandra Post, Bangalore 560073
Artificial Person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Coffee, Coffee Powder, Coffee Beans, Cocoa and Artificial Coffee; Rice; Tapioca and Sago; Flour and Preparations Made from Cereals; Bread, Pastries and Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice (Frozen Water).
PROREAL
4190401  29/05/2019
MRS. RACHNA RATHORE TRADING AS M/S. RG GROUP COMPANY
MAHARANA PRATAP COLONY, LAXMI BAI ROAD, SHIVPURI – 473551 M.P. INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
Preparations for making bakery products, Toasts [biscuits], Toasted bread, Iced cakes, Ice cream cakes, Fruit cakes, Iced fruit cakes, Spring roll skin [pastry], Filled rolls, Crusty rolls, Pastry, Fruit filled pastry products, Salt crackers, Salted wafer biscuits.
Trade Marks Journal No: 1911,  22/07/2019  Class 30

4190422  29/05/2019
HARSH. H. VASWANI
1502, SUPREME SIGNATURE, NEAR R.K. STUDIOS, UNION PARK, CHEMBUR, MUMBAI - 400071
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4190527  29/05/2019
KAPIL SHANKARLAL SIDHWA, TRADING AS : M/S. SAHARA ENTERPRISES
C-11/61, NEAR PRABHAT GARDEN, NETAJI ROAD, ULHASNAGAR - 421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
NON-MEDICATED CONFECTIONERY, SWEETS, TOFFEES, CANDIES, CHOCOLATES, INCLUDED IN CLASS 30
4190533  29/05/2019

VITEZA ENTERPRISES PRIVATE LIMITED.,
No: 05, 5th Cross, Kempaiah Block, J.C.Nagar, Bangalore - 560 006, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4190594  29/05/2019
TEJAL SHAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS THEPLA HOUSE BY TEJAL'S KITCHEN
403, Lilium, Nahar Amrit Shakti, Chandivali, Mumbai - 400072, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Cereal-based snack foods, flour and preparations made from cereals, edible ices, bread, salt, spices
4190697    29/05/2019
CHIDANANDAR CHINANNA LANGARI
Balamutyampalli, Post – Ankisa, Ta. – Sironcha, Dist. - Gadchiroli – 442504
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Spices.
PAROZZA
4190736  29/05/2019
KAMAL KRISHNA
#3302/I 12TH A MAIN, HAL 2ND STAGE, INDIRANAGAR, BENGALURU 560038
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
NATIVE FOODS

4190766   29/05/2019

SRINIVASA INDUSTRIAL AND AGRO PRODUCTS PVT LTD.,
Plot No: 66A, Building No: 1, Phase IV, IDA Jeedimetla, Hyderabad - 500 055,(T.S), India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Palm Sugar, Honey, Tea, Coffee, Sugar, Turmeric, Cereal powders, Curry powder, Powdered spices, Salt, Spices, Rice, Cereal bars & Cereal-based snack food
GOWHIGO

4190792  29/05/2019

NATURAL BOX RETAIL PRIVATE LIMITED
Plot No. 1441/35, Old Chotti Mata Road, Near Sector-5 Police Station, Gurgaon- 122001
A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used

DELHI
Coffee, including unroasted coffee, ground coffee, coffee beans, coffee mixtures and artificial coffee; tea including tea bags, tea mixtures; cocoa and cocoa products; bread and bread products of all kinds, pastries and confectionery products; chocolate including chocolate spreads, drinking chocolate, chocolate bars and all products of chocolate; ice cream and sorbets; honey; spices; sauces and other condiments.
IVO

4191368  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4191375  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS;
COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED
BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE];
AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4191381  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI CHOCOLATES

(Milk Chocolate with Cookie & Cream Flavoured Filling)
*Fictitious Representation of serving suggestion
Trade Marks Journal No: 1911,  22/07/2019  Class 30

4191383  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
CHOCOLATES
4191385    29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
CHOCOLATES
M/S RISHAT AGRO FOODS AND SPICES
At: Goradajhari, Po: Salapadiha, Dist: Khurda, State: Odisha, Pin: 752034
Registered under GST, Udyog aadhar, FSSAI

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM),MALI SAHI,B.K. ROAD,CUTTACK 753 001. ORISSA, INDIA.

Used Since: 21/07/2018

KOLKATA
Flour and preparations made from cereals, Spices, Bread, pastry and confectionery, in the same Class
Trade Marks Journal No: 1911 ,   22/07/2019           Class 30

BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD NEW DELHI-110035

Manufacturers and Merchants

Used Since :16/08/2018

To be associated with:

496919, 747498, 747500, 747502, 3854700, 3999163, 3999165, 4053507, 4087153, 4087154, 4102470, 4102471, 4131691, 4131692, 4131693, 4131694, 4131695, 4131696, 4138379, 4182344

DELHI

Biscuits, Breads, Buns, Rolls, Bakery Products, Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour and Preparations Made from Cereals, Savouries, Snacks, Cookies, Pastry and Confectionery, Cakes, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces; Spices. Croissants.
4191609  30/05/2019
BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD NEW DELHI-110035
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
1124330

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
Series trade mark u/s 15 of Trade Marks Act, 1999

4191610  30/05/2019
BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD NEW DELHI-110035
MANUFACTURERS AND MERCHANTS
Used Since :01/10/2018
To be associated with:
475242, 809248, 1732478

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAUVORIES, SNACKS, COOKIES PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4191817  30/05/2019
RASESWAR RICE MILL PVT. LTD.
trading as; RASESWAR RICE MILL PVT. LTD.
BULCHANDRAPUR, PAINTA, PURBA BARDHAMAN, 713427, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT.

Proposed to be Used
KOLKATA
RICE.
ANIL CHAWLA
6/7, Near Matta Sweet, Sanoli Road, Panipat-132103 Haryana India

PROPRIETOR

Address for service in India/Attorney address:
SAURABH TALWAR
215-C POCKET-E GTB ENCLAVE LIG FLATS DELHI-110093

Proposed to be Used

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice including ice cream
4191912  30/05/2019

JITENDRA PRATAPRAO SONAR
Flat No. 1001, God’s Blessings, North Main Road, Koregaon Park, Pune-411001, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Proposed to be Used
To be associated with:
3197350

MUMBAI
Tea, Coffee, Malt-based preparations; chocolate, chocolate products, chocolate-based preparations and beverages; ready-to-eat cereals; cereal-based snack food & cereal bars, bread, muffins, muffin bars, pastry, waffles, pancakes, cookies, crackers, biscuits, confectionery; bakery goods; chewing gum; candy cake decorations; candied fruit snacks; candy; corn chips; chocolate; cones for ice cream; frozen confections; ice cream; pastries; popcorn; pretzels; frozen yogurt; puddings being goods included in class 30
4191918  30/05/2019
RAHUL AGRAWAL
119 MANT RAJA NEAR S.D.M OFFICE MANT, MATHURA
Confectionery
Proprietor

Proposed to be Used
DELHI
Confectionery Item
4192726  30/05/2019
RADHA BANSAL, W/O - DHEERAJ BANSAL
MOR GALLI, SARAFA BAZAR, LASHKAR, GWALIOR, MADHYA PRADESH - 474001
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Proposed to be Used
MUMBAI
FOOD FOR HUMAN CONSUMPTION INCLUDING PREPARATIONS MADE FROM CEREALS, FRYMES, CORNPUFF, SNACKS FOODS, PUFFS, CORNFLAKES, CHIPS, NUMKEEN, POPCORN, SAUCES, BISCUITS, TOAST, RUSK, NAMKINS, BREAD, BISCUITS, CAKES, PASTRY, TEA, RICE, SALT, SPICES, ALL CONFECTIONARY PRODUCTS & ALL GOODS INCLUDED IN CLASS 30
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4192770  30/05/2019
MR.BALASUBRAMANIYAN.A.
255, Melatheru, East Alangulam, Nochikulam, Sankaran Kovil (TK), Tirunelveli-627755, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAVARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Honey, Pepper, Turmeric Powder, Palm Candy and Jaggery.

Transliteration: ASHVATH'S UNGAL VIVASAYI
ZHANG, XIAO XIAN
Room 3049, Bldg 5, Jiahuilongtan, No.153 Liushi Rd, Yufeng Dist., Liuzhou, Guangxi, China
An Chinese National

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RAN DHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Macaroni; condiments; cereal-based snack food; noodle-based prepared meals; cereal preparations; instant noodles; freeze-dried dishes with the main ingredient being rice; noodles; rice flour; instant rice; Vermicelli [noodles].
4193015 31/05/2019
RANANDABABU
trading as : SRI MAHADESHWARA EXPORTS
NO. 500/3, 7TH WARD, THOTAGIRI VILLAGE, HOSUR TALUK, AVALAPILLAI POST, KRISHNAGIRI DISTRICT -635 109.
TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, RICE, PASTA AND NOODLES, TAPIoca AND SAGO, FLOUR AND PREPARATIONS MADE FROM
CEREALES AND CEREALES FLOUR, FLOUR OF MILLET, PULSES FLOUR, TOASTED GRAINS FLOUR, GRAM FLOUR, CORN
FLOUR, BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE
ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, SEASONINGS, PRESERVED HERBS, VINEGAR,
SAUCES AND OTHER CONDIMENTS, ICE FROZEN WATER, PROCESSED GRAINS AND NOODLES, IDLY DOSA BATTER
MIXES, READY TO COOK CHAPPATHI, PURI FRIED INDIAN BREAD, IDIYAPPAM RICE NOODLES, DRIED HERBS, FOOD
MIXTURES CONSISTING OF CEREAL FLAKES AND DRIED FRUITS, COATED NUTS, MASALA OF TURMERIC AND
TURMERIC POWDER, SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORAIANDER AND CORIANDER POWDER,
JEERA POWDER, CHICKEN MASALA, MUTTON MASALA, BIRIYANI MASALA, FISH MASALA AND CHILLI POWDER AND
SPICES.
Bakemistry
4193311 31/05/2019
PRERNA MEHRA
C 1104, Aakanksha Savvy Swaraaj Sports Living, Near Godrej Garden City, Jagatpur, Ahmedabad, Gujarat - 382470
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :15/04/2017
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
MOTNIS
4193328  31/05/2019
MILAN FOOD PRODUCTS
C-25, ROAD NO-6, SITE-5, PANKI, KANPUR-208022
SUGAR CANDY
PARTNERSHIP FIRM
Proposed to be Used
DELHI
ALLSPICE, BISCUITS/COOKIES, BREAD, CANDY, CARAMELS, CEREAL BASED SNACK FOOD, CHIPS, CHOCOLATE, CONDIMENTS, CONFECTIONERY, SUGAR CONFECTIONERY, FRUIT JELLIES, KETCHUP, LOZENGES, MACRONI, NOODLES, PEANUT CONFECTIONERY, POPCORN, RUSKS, STICK LIQUORICE, TOMATO SAUCE
4193447  31/05/2019
PARTHKUMAR ASHOKBHAI MAKWANA
B/15, BAJRANG NIVAS, SHYAM NAGAR SOCIETY, L.H. ROAD, VARACHHA, SURAT - 395006
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/04/2001
AHMEDABAD
DOSA (FOODSTUFF MADE FROM RICE FLOUR); FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SANDWICHES; PIZZA; PASTA; BAKED GOODS.
SIABAZ

4193542  31/05/2019
SMRITI BHATIA
trading as ;CHOCOLATIER
F-28, WINDSOR GREEN APARTMENTS, SECTOR 50, NOIDA-201301 UTTAR PRADESH, INDIA
MANUFACTURERS

Address for service in India/Attorney address:
KARANJOT SINGH MAINEE
240 JAGRITI ENCLAVE VIKASH MARG, DELHI-110092, INDIA
Used Since :27/08/2017

DELHI
BAKING, DEVISING AND PRODUCING ELITE PREMIUM CHOCOLATES FOR THE PURPOSES OF SELLING SUCH PRODUCTS.
SHIV
4193563  31/05/2019
J.R. RICE INDIA PVT. LTD.
5593-94, LAHORI GATE, NAYA BAZAR, DELHI-110006
BODY INCORPORATE
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/09/2004
To be associated with:
1826410
DELHI
RICE
NEOTRAZ

4194642  01/06/2019

ZIM LABORATORIES LIMITED
B-21, 22, MIDC Area, Kalmeshwar, PIN: 441 501, Nagpur, Maharashtra, India.
Pharmaceutical Manufacturer
Active

Proposed to be Used

MUMBAI
BISCUITS, COOKIES, CHOCOLATE AND/OR COCOA AND/OR COFFEE BASED BEVERAGES, CARAMELS, CHOCOLATES, COFFEE, TEA, SUGAR, CONFECTIONARY INCLUDING LOZENGES, MALTOSE, CEREAL AND CEREAL BASED CEREAL PREPARATIONS, FLOUR BASED PREPARATIONS, WHEAT FLOUR, AND SOYA FLOUR, POTATO FLOUR AND CORN AND MAIZE FLAKES, GLUCOSE AND GLUTEN FOR FOOD, NOODLES, NUTRITIONAL FOODS, HEALTH SUPPLEMENTS, NUTRACEUTICALS, PASTA, OATS, OAT FLAKES AND OAT BASED FOOD, PEPPERMINT, COOKING SALT, SAUCES, NATURAL SWEETNERS, VANILLA FLAVOURING ICE-CREAMS
VSTVIKRANT MILKYLAIRES CRUMBLE
4194806  01/06/2019
SH. AVINASH KANU TRADING AS AWTAR GRIHA UDYOG.
WARD NO.-5, STATION ROAD, GOLAGHAT, ASSAM-785621.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
CONFECTIONERY, BISCUIT, NAMKEEN, CHOCOLATES, RUSK, POPCORN AND READY TO EAT SNACK FOODS AND TEA INCLUDED IN CLASS 30.
EVA FARMS

4196023   03/06/2019

EVA FARMS
11 Narain Niwas, Sai Nagar Hsg Colony, Next to Uttam Society St Anthony Rd Chembur Mumbai 400071
Partnership Firm

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Coffee, Tea, Sugar, Rice
FERRBEST
4196060  03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :04/09/2018
CHENNAI
Cereals and Healthy Food made of cereals.
Trade Marks Journal No: 1911, 22/07/2019 Class 30

4197812 05/06/2019
PURELAND HONEY PVT LTD
Shop no:- 102 - 103 OLD ANAJ MANDI, RAJPURA PATIALA, RAJPURA,PUNJAB - 140401
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder, salt, mustard; vinegar, sauces (condiments); spices; ice
Priority claimed from 15/04/2019; Application No. : 108022764 ; Taiwan, Province of China

LONG KOW FOODS ENTERPRISE CORPORATION
12F.-2, NO. 376, SEC. 1, TUN HWA SOUTH RD., DA-AN DIST., TAIPEI CITY 10684, TAIWAN, R.O.C.
A Taiwanese corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
1970538

DELHI
Tea; sauces; sugar; candy; cookies; cereal-based snack food; rice-based snack food; bread; toast; cakes; rice; groats for human food; wheat flour; starch for food; glutinous rice flour; grain powder; multi-grains powder; cereal preparations; prepared powder made from grains; quinoa, processed; rice porridge; cooked rice; instant noodles; instant bean vermicelli; instant rice noodles; instant bean-starch noodles; instant cellophane noodles; jiaozi [stuffed dumplings]; wontons; noodles; rice noodles; vermicelli; bean vermicelli; bean-starch noodles; cellophane noodles
4203723  12/06/2019
RAKESH KUMAR TANEJA
S/o Chiman Lal, 71/8, Janak Pura, Main Bazar, Gohana, Sonipat, Haryana - 131301
PROPRIETORSHIP
Proposed to be Used
DELHI
RICE
FRATELLI

4203728   12/06/2019
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathari, Mehrauli, New Delhi-110030
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
Coffee; Tea; Flour and preparations made from Cereals; Bread, Pastries and Confectionery; Chocolate; Ice Cream; Beverages made of coffee, cocoa, chocolate;
SETTE
4203732  12/06/2019
FRATELLI WINES PRIVATE LIMITED
A-35, Brij Greens, Village Sathari, Mehrauli, New Delhi-110030
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
Coffee; Tea; Flour and preparations made from Cereals; Bread, Pastries and Confectionery; Chocolate; Ice Cream;
Beverages made of coffee, cocoa, chocolate;
2794958 21/08/2014
SANJAY GHODAWAT
2549, YASHWANT CO-OPERATIVE HOUSING SOCIETY, JAYSINGHPUR-416101, P. B. NO. 118, DIST.KOLHAPUR
Manufacturer And Trader
INDIAN NATIONAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :21/08/2014
To be associated with:
2794957
MUMBAI
Pan Masala, Mouth Freshner, Scented Supari, Betel Nuts
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400066
MANUFACTURERS/MERCHANTS/TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
IPR HOUSE.COM
89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used

To be associated with:
2650494, 2896952, 2896953

MUMBAI

MUKHWAS (MOUTH FRESHENERS), CHURANS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ASSOCIATED WITH APPLICATION NO. 2896952, 2896953..
VET FORMULATION

2984876   15/06/2015
DIGAMBER UDHAVRAO PATIL
trading as ;VET FORMULATION
SHOP NO.11, MIRASHI NAGAR, POLICE STATION ROAD, KANJURMARG (EAST), MUMBAI-400042, MAHARASHTRA, INDIA
MANUFACTURERS
INDIAN NATIONAL

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :09/07/2012

MUMBAI
FOODSTUFFS FOR POULTRY, CATTLE FOOD, CATTLE FEED
STC INDIA PRIVATE LIMITED
A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400066
MANUFACTURERS / MERCHANTS / TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
MUMBAI
MUKHWAS (MOUTH FRESHENERS), CHURANS
VET VITAMOR
3095492  06/11/2015
SH. PUNEET KUMAR
trading as ;M/s Provalis (India) Health Care
2578/11, Ground Floor, Lane No. 5, Jammu Colony, Ludhiana, Punjab
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2011
To be associated with:
2196838
DELHI
MINERAL MIXTURES AND ANIMAL FEED SUPPLEMENTS IN CLASS-31.
RANG MAHAL

3102814  21/11/2015

SH. NITIN KUMAR

trading as ;M/S BANSAL TRADING CO.

KHAJAA KHERA ROAD, NEAR A.V. INTERNATIONAL PUBLIC SCHOOL, SIRSA-125055, HARYANA.

MANUFACTURERS AND MERCHANTS

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2015

DELHI

CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, BEING ALL FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
3218408 23/03/2016
EXO FRESH SOLUTIONS PVT. LTD.
trading as : EXO FRESH SOLUTIONS PVT. LTD.
SCF-179, TOP FLOOR, SECTOR-26, GRAIN MARKET, CHANDIGARH, (U.T.), INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2016
DELHI
FRESH FRUITS AND VEGETABLES INCLUDED IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "FRESH" and "MARK TO BE USED AS A WHOLE".
3246894 01/05/2016
MR. SACHIN CHAWLA.
32/7, INDRA VIKAS COLONY, DELHI-110009, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2015

DELHI
Pan Masala, Mouth Freshner, Mukhawas, Supari, Agricultural, Horticultural And Forestry Products And Grains Not Included In Other Classes; Living Animals; Fresh Fruits And Vegetables; Seeds; Live Plants And Flowers; Foodstuffs For Animals; Malt.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DELHI.
3250413  04/05/2016
JINDAL CROP SCIENCES PVT. LTD.
JINDAL HOUSE, BUS-STAND ROAD, JALNA- 431203 (MAHARASHTRA)
MANUFACTURERS, PRODUCER AND TRADERS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :01/01/2004
MUMBAI

ALL TYPES OF ONION SEEDS
Trade Marks Journal No: 1911 ,   22/07/2019           Class 31

3250417    04/05/2016
JINDAL CROP SCIENCES PVT. LTD.
JINDAL HOUSE, BUS-STAND ROAD, JALNA- 431203 (MAHARASHTRA)
MANUFACTURERS, PRODUCER AND TRADERS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :01/01/2004
MUMBAI
ALL TYPES OF ONION SEEDS
Subject to mark will be used in the jurisdiction of state of " Maharashtra only "..
3250420  04/05/2016
JINDAL CROP SCIENCES PVT. LTD.
JINDAL HOUSE, BUS-STAND ROAD, JALNA- 431203 (MAHARASHTRA)
MANUFACTURERS, PRODUCER AND TRADERS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :01/01/2004
MUMBAI
ALL TYPES OF ONION SEEDS
Subject to mark will be used in the jurisdiction of state of “Maharashtra only”..
3267385 23/05/2016
MRS. AARTI JAYKRUSHNA PURANIK
trading as ;JAY INDUSTRIES
M- 42, MIDC, AMBAD, NASHIK - 422010
Manufacturer and Trader
Single Proprietorship
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/01/2016
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3274888  02/06/2016

KARAN JAIN.
SHANTI JAIN.
VISHAKHA JAIN.
trading as ;M. C. CELEBRATORS (INDIA) LLP.
SHOP NO.-G-28, SHOPPING PARK MALL, SHALIMAR BAGH, DELHI-110088, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

DElHI
Agricultural, Horticultural and Forestry products and grains, fresh fruits, vegetables, Seeds, Pulses, live plant and flowers, Food stuff for animal, Malt, Coconuts, fodder, live animals; live fish, poultry feed, Scented Supari, Sweet Supari, Mouth Fresheners, Pan Masala and Pan Chutney included in class 31.
SURI’S WOW

3281562  11/06/2016
SURI AGRO FRESH PVT. LTD.
trading as ;SURI AGRO FRESH PVT. LTD.
C-129, NEW SABZI MANDI, AZAD PUR, DELHI-110033, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2006
DELHI
fresh fruits and vegetables; seeds, Agricultural, horticultural and forestry products and grains not included in other classes; live animals; natural plants and flowers; foodstuffs for animals; malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
Angoori
3314402  19/07/2016
DAYALDAS ISRANI
going as; BALAJI FOODS
20, MANGAL NAGAR, A.B. ROAD, INDORE [M.P]
Manufacturers & Merchants.
INDIAN NATIONAL

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :01/04/2015

MUMBAI
SWEET SUPARI, MITHA MASALA, PAN MASALA, MOUTH FRESHNER, SNOUF, DANNA DAL, AGRICULTURAL, HORTICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, TIMBERS PRODUCTS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANETS AND FLOWERS, FOODSTUFF FOR ANIMALS, MALT INCLUDED IN CLASS 31
3356317  06/09/2016  
JOGARAM KALBI trading as ;PATEL GRAH UDYOG  
AT : DEVRA ( BANSELI ), TEHSIL : PUSHKAR, DIST : AJMER-305022, RAJASTHAN-INDIA. MANUFACTURER AND MERCHANT PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
K.C. PATEL & CO.  
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat  
Used Since :01/07/2016  
AHMEDABAD  
MOUTH FRESHNER, MUKHWAS, PANMASALA, SWEET SUPARI INCLUDED IN CLASS-31
Trade Marks Journal No: 1911 , 22/07/2019 Class 31

3367529  20/09/2016
MR. SANKET KANUBHAI PATEL
trading as ;S. K. FOOD PRODUCTS
105, ANANDI GOPAL CO-OP. HSG. SOCIETY, PARNAKA, KALYAN [WEST]- 421301 [M.S.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1976
To be associated with:
837439
MUMBAI
SCENTED SUPARI, MOUTH FRESHENERS, SCENTED SAUNF, ELAICHI SAUNF, MUKHWAS, DHANADAL, DRY FENNEL, SILVER COATED ELAICHI, BETAL NUTS & SWEET SUPARI INCLUDED IN CLASS 31
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3367532.
3404911  07/11/2016
ANANT SHUKLA
NEAR NAGER FLOOR MILL, SAKATPURA. KOTA 324008
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Used Since :12/08/2014

To be associated with:
3403341

AHMEDABAD
PAN MASALA, MOUTH FRESHENER, SWEET AND SCENTED SUPARI, fresh fruits and vegetables; seeds, natural plants and flowers.
3471491  02/02/2017
HEMANT R. DESAI
trading as ;PAWAS CANNING
H. NO. 930, AT POST: PAWAS, DISTRICT: RATNAGIRI-415616, MAHARASHTRA
MANUFACTURER

Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5 TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MAHARASHTRA
STATE, INDIA
Used Since :01/04/1978

MUMBAI
FRESH FRUIT, FRUIT RESIDUE (MANGO) IN CLASS 31
3485342  17/02/2017
AGRICULTURAL DEVELOPMENT AND FARMERS WELFARE DEPARTMENT, DIRECTORATE OF AGRICULTURE,
GOVERNMENT OF KERALA
trading as ;AGRICULTURAL DEVELOPMENT AND FARMERS WELFARE
DEPARTMENT, DIRECTORATE OF AGRICULTURE, GOVERNMENT OF KERALA
DIRECTOR, AGRICULTURAL DEVELOPMENT AND FARMERS WELFARE DEPARTMENT, DIRECTORATE OF
AGRICULTURE, VIKAS BHAVAN, TRIVANDRUM - 695033, KERALA STATE
MANUFACTURER AND MERCHANT
GOVERNMENT DEPARTMENT
Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682
301, KERALA
Used Since :09/02/2017

CHENNAI
AGRICULTURAL , HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
Horae Harvests

3491155  22/02/2017
HORAE HARVESTS (OPC) PRIVATE LIMITED
trading as ;HORAE HARVESTS (OPC) PRIVATE LIMITED
N-1503, Purva Highlands, Off Kanakapura Road, Mallasandra, Bangalore Rural - 560062
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
BHAGWAT KUMAR NARAYAN
NO.6, 3RD MAIN, 5TH BLOCK , KUMARA PARK WEST , BENGALURU - 560 020
Used Since :12/08/2016

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRESH FRUITS AND VEGETABLES; SEEDS NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3519021  03/04/2017
ORGANICO AGRO FOODS & BEVERAGES PRIVATE LIMITED
Private Limited

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2017

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; grains included in class 31
REAL EXPORTS
Plot No. 8 & 9, Somnath Road, Bhidiya, Dist. Gir Somnath, Veraval – 362269 (Gujarat)

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since: 01/04/2005

AHMEDABAD
Manufacturing Of Frozen Sea Food And Marine Food Products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Real.
AHINSA
3580316  28/06/2017
KAILASH CHANDRA
KUM, BARMAER (RAJASTHAN) INDIA
PROPRIETOR
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2015
AHMEDABAD
FRESH FRUIT AND VEGETABLES, MATIRA MAGAJ, CHURI, GUAR GUM POWER (MADE FROM GUAR SEEDS BEING AN AGRICULTURAL PRODUCTS WHICH ARE INCLUDED IN CLASS 31
ORGANICO AGRO FOODS & BEVERAGES PRIVATE LIMITED

Body Incorporate

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; grains included in class 31
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :02/08/2014

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3983871.
RAGHUVANSHI ENTERPRISE
SHOP NO. 119, MARKETING YARD, DOLATPARA JUNAGADH: 362037 GUJARAT, INDIA
Single Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/08/2017
AHMEDABAD
PROCESSING OF AGRICULTURE PRODUCTS.
3687314    24/11/2017
PRINCE CHICKEN AND EGGS
Shop No. 4, Nivrutti Appt., Nivrutti Nagar, Mahadev Nagar, Manjari Road, Pune - 412 307
Partner

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Agriculture Products, Live Animals, Live Poultry, Vegetables and Fruits
3729746  17/01/2018
SUNARMIK DAS
LALITA DIVYASHRAM, RANEH-FALL ROAD, KHAJURAHO, CHHATARPUR - 471606
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Mushrooms, fresh, for food; Cattle Feed; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
380981  18/04/2018
NKP EMPIRE VENTURES PVT. LTD.
NO.78, CENTRAL STREET, BANGALORE 560 001, KARNATAKA, INDIA
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Fresh fruit, Fresh vegetables, unprocessed edible nuts, Unprocessed agricultural produce, Agricultural, horticultural and forestry products and grains not included in other classes

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3828916   10/05/2018

MUKTA ADLAKHA
NO. 403, D1, SRIRAM WHITE HOUSE, RT NAGAR, BANGALORE - 560 032, KARNATAKA, INDIA

Individual

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS, UNPROCESSED SEEDS FOR AGRICULTURAL PURPOSES, SEEDS FOR HORTICULTURAL PURPOSES, SEEDS FOR GROWING FLOWERS, SEEDS PREPARED FOR ANIMAL CONSUMPTION, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, SEEDS FOR GROWING FRUITS AND VEGETABLES, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS MALT

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
LEGEND PAN MASALA

3842727    25/05/2018

PRAVEEN KUMAR BUSAM
H.No: 1-7-151/B, Street No 2, Zamistanpur, Musheerabad, Hyderabad, 500020, Telangana
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PAN MASALA, BETEL NUTS, SWEET SUPARI, MOUTH FRESHNER, SCENTED SWEET SUPARI, KATHA, PAN
FLAVOURING MATERIAL
3843341    25/05/2018
B. SAI TEJA REDDY
D/9, 3rd main, chamundeshwari layout, Doddabommasandra, Vidyaranyapura, Bangalore-560097
Executive Director

Address for service in India/Attorney address:
VENKATARAGHAVAN
#1/5, Jinka Plaza, 1st Floor, 6th cross, Gandhinagar 560 009

Used Since :05/01/2015

CHENNAI

Agricultural crops and horticulture

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
TADOBA

3846897   30/05/2018

SAPTVARDHINI AGRO PRIVATE LIMITED
2004, VIDHISHA, DOSTI VIHAR, VARTAK NAGAR, THANE WEST, 400606
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
AMIT BORKAR
Shubham Karoti, 18, Kalanagar, Gr Flr, Bandra East, Mumbai - 400051

Proposed to be Used

MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
Dollar Dhaan

3877427  04/07/2018

M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Pun jagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI
Seeds and Agricultural Products
NA..
3883918  10/07/2018
ARDANNA LUXURIES PRIVATE LIMITED
PLOT 512K, RD. 31, JUBILEE HILLS, HYDERABAD, TELANGANA-500033
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Infinity Roses
3883919    10/07/2018
ARDANNA LUXURIES PRIVATE LIMITED
PLOT 512K, RD 31, JUBILEE HILLS, HYDERABAD, TELANGANA-500033
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Infinity

3883920    10/07/2018
ARDANNA LUXURIES PRIVATE LIMITED
PLOT 512K, RD. 31, JUBILEE HILLS, HYDERABAD, TELANGANA-500033
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
G9 MIX MASALA (AYURVEDIC GUTKHA)
3897435    25/07/2018
AKSFA INDUSTRIES PRIVATE LIMITED
10-3-444/97 FLAT # FIRST FLOOR, P.S NAGAR, HYDERBAD-500057, TELANGANA, INDIA.
REGISTERED PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ALI HYDER IMAM
403, 4TH FLOOR, MAH MANOR,BESIDE CRYSTAL BANJARA, MASAB TANK, BANJARA HILLS ROAD, HYDERABAD - 500028
Used Since :20/07/2018
CHENNAI
BETALNUTS, CATCHU(KATHA), MURAITHI AYURVEDIC, CARDAMOM (ELACHI), MINT CRYSTAL (PUDEENA), DRY PAPAYA LEAVES, NON TOBACCO PRODUCTS, NON TOBACCO PRODUCTS, NO NICOTINE
Disclaim over MIX MASALA AYURVEDIC GUTKHA.
3942879  12/09/2018
ASGAR ALI, MOHAMMAD ALI, PARTNERS OF M/S- EVEREST AGRI GENETICS
Main Road, M Gate, Anand Nagar, Maharaj Ganj, (U.P.), India.

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :27/12/2016
DELHI
SEEDS
ASGAR ALI, MOHAMMAD ALI, PARTNERS OF M/S EVEREST AGRI GENETICS
Main Road, M Gate, Anand Nagar, Maharaj Ganj, (U.P.), India.

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since: 27/12/2016

DELHI
SEEDS
3942882    12/09/2018

ASGAR ALI, MOHAMMAD ALI, PARTNERS OF M/S- EVEREST AGRI GENETICS
Main Road, M Gate, Anand Nagar, Maharaj Ganj, (U.P.), India.

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.L.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since: 27/12/2016

DELHI

SEEDS
MINKAM
4016409  04/12/2018
KAMDHENU FEEDS
7th KM, DEHRADUN ROAD, V & P.O SADAK DOODHLEE, SAHARANPUR-247001, UTTAR PRADESH
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since: 13/04/2004
DELHI
ANIMAL FEED SUPPLEMENTS
4046666 04/01/2019
ASGAR ALI, MOHAMMAD ALI, PARTNERS OF M/S- EVEREST AGRI GENETICS
Main Road, M Gate, Anand Nagar, Maharaj Ganj, (U.P.), India.
Partners
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :27/12/2016
DELHI
SEEDS
CHICHI

4125502   22/03/2019
HAKEEM CHI CHI PHARMACY
12/343 AND 12/354, RANITALAO, HAKEEM CHI CHI STREET, RANI TALAV, SURAT - 395003
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/12/1932

AHMEDABAD
Herbs, Fresh; Dates, Fresh; Dried Flowers; Flax Seeds, Unprocessed; Organic Fresh Herbs; Raw And Unprocessed Agricultural, Aquacultural, Horticultural And Forestry Products; Aloe Vera Plants
NR MUGDHA
4165383  03/05/2019
N.R. CROP SCIENCE
A-1/166, ROHINI, SECTOR-4, NEW DELHI, PINCODE-110085
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADV. SHILPA
D/O AMOD TIWARY, HATHSARGANJ, HAJIPUR, VAISHALI, PIN-844101, BIHAR
Used Since :03/05/2017
DELHI
MANUFACTURING OF PADDY SEEDS.
4165590 03/05/2019
CHETAN G S S
MIDAS CAMPUS, FLORIDA ESTATE ROAD, SHANKAR NAGAR, MUNDHWA PUNE 411036 MAHARASHTRA
Proposed to be Used
MUMBAI
ANIMAL FOOD
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.
New
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
To be associated with:
2288793
AHMEDABAD
In respect of raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt included in class -31.
TENGIN

4167809  06/05/2019

JENUKAL INTEGRATED TRADING & CO.
C/o H.C.Vishwanath, Kalpatharu Plaza,Kalpatharu Nilaya,3rdcross, Hassan road left, Arsikere- 573103,Hassan,Karnataka State

PARTNERSHIP FIRM

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used

CHENNAI

Coconuts, Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
ZERESP
4185398    23/05/2019
VARSHAL ARORA, PROPRIETOR M/S IZDA HEALTHCARE
PLOT NO. 1, OPP. ANAND VIHAR GATE, KULDEEP NAGAR, AMBALA CANTT-133001, HARYANA
PROPRIETOR
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Proposed to be Used
DELHI
ANIMAL FEEDS AND FEEDSTUFFS
ANICURE
4186726    24/05/2019
WHITESPACE AGROCARE PRIVATE LIMITED
SCO No. 111, Global Business Park, Zirakpur, Mohali Punjab-140603, India
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Proposed to be Used
DELHI
Mixed animal feed; Food for animals; Foodstuffs and beverages for animals; Animal food; Animal foodstuffs; Animal feed; Animal beverages; Animal feed preparations
4186727  24/05/2019
WHITESPACE AGROCARE PRIVATE LIMITED
SCO No. 111, Global Business Park, Zirakpur, Mohali Punjab-140603, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI
Mixed animal feed; Food for animals; Foodstuffs and beverages for animals; Animal food; Animal foodstuffs; Animal feed; Animal beverages; Animal feed preparations.
AVICURE

4186728   24/05/2019

WHITESPACE AGROCARE PRIVATE LIMITED
SCO No. 111, Global Business Park, Zirakpur, Mohali Punjab-140603, India

A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI

Mixed animal feed; Food for animals; Foodstuffs and beverages for animals; Animal food; Animal foodstuffs; Animal feed; Animal beverages; Animal feed preparations; Foodstuffs for poultry.
4186729  24/05/2019
WHITESPACE AGROCARE PRIVATE LIMITED
SCO No. 111, Global Business Park, Zirakpur, Mohali Punjab-140603, India
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI
Mixed animal feed; Food for animals; Foodstuffs and beverages for animals; Animal food; Animal foodstuffs; Animal feed; Animal beverages; Animal feed preparations; Foodstuffs for poultry.
4186755  24/05/2019
MOHAMMAD MUSLIM
474/7, SEETAPUR ROAD, NIRALA NAGAR, LUCKNOW UP -226020 INDIA
Individual

Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, as included in class 31
4186932  25/05/2019
ARCHANA KUMARI SOLE PROPRIETOR OF INDIAGATE CROP SCIENCES
BIRANPATTI,HANUMAN NAGAR,DARBHANGA DIST-846001 BIHAR
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4187203  25/05/2019
AJAY BHIKHUBHAI PATEL PROPRIETOR OF NUCLEUS SEEDS COMPANY
C-808, SIGNATURE-II, NEAR SANAND CHOKD, SANAND ROAD, SARKHEJ, AHMEDABAD.
Proprietorship
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :28/12/2018
To be associated with:
3188444
AHMEDABAD
AGRICULTURAL SEEDS
SAMPATI

4187296  25/05/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA

Body Incorporate

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
GLOBEX

4187448  25/05/2019
MR. ATLURI VIJAYA VENKATA PRASAD
H.No.8-2-293/82/A/1134, Flat No. 1134, Road No.59, Behind Chutneys, Jubilee Hills, Hyderabad - 500 033, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since : 10/01/2019

CHENNAI
FINAR LIMITED
1406, SHAPATH-V, S.G.HIGHWAY, AHMEDABAD-380015, GUJARAT
Trading As : FINAR LIMITED
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT
Used Since :02/09/1998
To be associated with:
3658682

AHMEDABAD
FISH FOOD, FOOD FOR FISH, FOODSTUFFS FOR FISH, FOOD FOR AQUARIUM FISH, FISH MEAL [ANIMAL FEED],
NUTRIENTS [FOODSTUFFS] FOR FISH, FISH MEAL FOR ANIMAL CONSUMPTION, BRINE SHRIMP FOR FISH FOOD AND
FOODSTUFFS FOR CATS BASED ON OR CONSISTING OF FISH INCLUDED IN CLASS 31
4188551   27/05/2019
MR. SHAIKH KARIMULLA
USC No.311110002822, Potupalem Road, Gudur, S.P.S.R. Nellore. Dt Pin: 524101. Andhra Pradesh
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
CHENNAI
Live prawns, foodstuffs for fish, live fish, live seafood
4188610 27/05/2019
DURGESH CHAUHAN
WP-207, SECTOR-130, NOIDA, UP-201304

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
LIVE PLANTS INCLUDED IN CLASS 31
KAREERZ SPECIAL CATTLE FEED

4188776    27/05/2019

AMIT KAREER
H. No. 88, Gandhi chownk, ward No. 8, Mandi Ahmedgarh, 148021
INDIVIDUAL

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI

Cattle Feed, Mustered Cake, Cotton Seed Cake, Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds
4188843  27/05/2019
HARDEV SINGH PROPRIETOR OF BAL CATTLE FEED
GOINDWAL BYE PASS CHOWNK, TEHSIL & DISTT. TARN TARAN, PUNJAB-143401
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
CATTLE FEED
4189706  28/05/2019

SUBHASH CHAND GUPTA
PLOT NO. A-35, RIICO, PHASE-1, INDUSTRIAL AREA, HANUMANGARH JUNCTION HANUMANGARH -335512

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
GOWHIGO

4190793  29/05/2019

NATURAL BOX RETAIL PRIVATE LIMITED

Plot No. 1441/35, Old Chotti Mata Road, Near Sector-5 Police Station, Gurgaon- 122001

A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES

N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains, seeds and cereals; fresh fruits, vegetables, herbs and nuts.
IVO
4191369  29/05/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4191677  30/05/2019
SAWASHAKTI FERTILIZER PRIVATE LIMITED
House NO. 22, Ward No. 13, Dikhanada Mohalla, Rawatsar, Koojla, TEH. Rajgarh RAWATSAR KOOJLA Churu RJ 331303 IN
Private Limited Company
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Proposed to be Used
AHMEDABAD
Agricultural and aquacultural crops, horticulture and forestry products
CLEARFIELD
4191711  30/05/2019
BASF AGROCHEMICAL PRODUCTS B.V.
Groningensingel 1 Arnhem Netherlands
A Company organised and existing under the laws of Netherlands

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products, namely seeds, grains and vegetative parts of plants treated with pesticides or chemical or biological products; not included in other classes.
4192118  30/05/2019
PRASHANT KUMAR SHARMA
S/O RAMESH KUMAR SHARMA GRAM-CHANDAHARA,POST-BHAGWASA,GOHAD,CHANDAHARA,BHAGWASA,BHIND,MADHYA PRADESH-477116
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
1420529, 2804098

MUMBAI
Seeds, Seedlings, Agricultural, horticultural and forestry products and grains not included in other classes, fresh fruits and vegetable seeds, natural plants and flowers
4192612   30/05/2019
INNOVA AGRI GENETICS SCIENCE, PROPRIETOR MR. UMESHKUMAR NATVARLAL PATEL.
50, Amul Estate, Near Railway Crossing, Opposite Maszid, Sarkhej, Ahmedabad, Gujarat
Proprietorship Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :25/03/2009
To be associated with:
2594474
AHMEDABAD
AGRICULTURAL SEEDS
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Seeds, Seedlings, Agricultural, horticultural and forestry products and grains not included in other classes, fresh fruits and vegetable seeds, natural plants and flowers
4192675 30/05/2019
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Seeds, Seedlings, Agricultural, horticultural and forestry products and grains not included in other classes, fresh fruits and vegetable seeds, natural plants and flowers
YOUR GREEN CANVAS

4193244  31/05/2019

YOUR GREEN CANVAS
311, Rainbow Residency, Sarjapur Road, Bangalore- 560035
Partnership

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

Plants; Plant seeds.
BRAHMANDNAYAK ATTA

4194496  01/06/2019

DIPAK SHIVAJI BAKAL
Gramnath Bhavan Tiwali To Gowardhan Rd, Tiwali Washim, Washim, Maharashtra 444504

Proprietor

Address for service in India/Agents address:

PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI

Agricultural, Horticultural and Forestry Products
4194704  01/06/2019
AQUALL FOODS AND PRODUCTS PRIVATE LIMITED
SHOP NO.16 R.R COMPLEX TANGUTURU PRAKASAM AP - 523274
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4196293  03/06/2019
RACHIT KATYAL (TRADING AS M/S ARK AQUATICS)
C-3/255, 1st FLOOR,JANAK PURI, DELHI-110058
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2015
DELHI
FOOD FOR AQUARIUM FISH, AQUARIUM FISH, LIVE AQUARIUM CORAL, LIVE PLANTS USED AS AQUARIUM AND SCAPES , FOOD STUFFS FOR ANIMAL, PET FOOD.Bird Food, food stuff for bird, fish food, pet food, Food for animals
MAX PB
4202148 10/06/2019

MUKESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI
AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, ALGAE FOR HUMAN OR ANIMAL CONSUMPTION, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FLOWER BULBS, PLANT BULBS, RAW AND UNPROCESSED GRAINS AND SEEDS, NATURAL PLANTS AND FLOWERS, LIVE ANIMALS, ORGANISMS FOR BREEDING, LIVE ANIMALS, MALTS AND UNPROCESSED CEREALS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, ORGANIC FRESH HERBS, ORGANIC FRESH FRUIT AND VEGETABLES, MIXED FRUITS [FRESH], FRESH NONI FRUIT, FRESH BEAN SPROUTS, FRESH BRUSSELS SPROUTS, SUPARI (BETEL NUTS), FRESH BETEL NUTS, FOODSTUFFS AND FODDER FOR ANIMALS, ANIMAL FEEDS, ANIMAL FEED PREPARATIONS, ANIMAL FEEDSTUFFS, SYNTHETIC ANIMAL FEED, MIXED ANIMAL FEED, ANIMAL FEED PREPARATIONS, FORMULA ANIMAL FEED, FEEDING STUFFS FOR ANIMALS, RICE BRAN [ANIMAL FEED], STARCH PULP [ANIMAL FEED], FISH MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FEEDING PREPARATIONS FOR BEES, FEEDING SUBSTANCES FOR BEES, CATTLE FOOD, KHAL BINAULA AND MUSTARD KHAL, OIL CAKES, CEREAL CAKES FOR ANIMALS, ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, SOY BEAN MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MILK SUBSTITUTES FOR USE AS FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR ANIMALS CONTAINING BOTANICAL EXTRACTS, RESIDUES FROM MALT TREATMENT FOR USE AS AN ANIMAL FEED, ARTIFICIAL MILK PREPARED FOR USE AS A FEEDING STUFF FOR CALVES, BETEL LEAF (PAAN), SUPARI (BETEL NUTS), BETEL NUTS, FRESH, FRESH BETEL NUTS, FRESH SPANISH LIMES, RAW NUTS, FRESH NUTS, NATURAL PLANTS AND FLOWERS IN CLASS 31
MAX MG

4202149  10/06/2019

MUKEESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI
AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, ALGAE FOR HUMAN OR ANIMAL CONSUMPTION, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FLOWER BULBS, PLANT BULBS, RAW AND UNPROCESSED GRAINS AND SEEDS, NATURAL PLANTS AND FLOWERS, LIVE ANIMALS, ORGANISMS FOR BREEDING, LIVE ANIMALS, MALTS AND UNPROCESSED CEREALS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, ORGANIC FRESH HERBS, ORGANIC FRESH FRUIT AND VEGETABLES, MIXED FRUITS [FRESH], FRESH NONI FRUIT, FRESH BEAN SPROUTS, FRESH BRUSSELS SPROUTS, SUPARI (BETEL NUTS), FRESH BETEL NUTS, FOODSTUFFS AND FODDER FOR ANIMALS, ANIMAL FEEDS, ANIMAL FEED PREPARATIONS, ANIMAL FEEDSTUFFS, SYNTHETIC ANIMAL FEED, MIXED ANIMAL FEED, ANIMAL FEED PREPARATIONS, FORMULA ANIMAL FEED, FEEDING STUFFS FOR ANIMALS, RICE BRAN [ANIMAL FEED], STARCH PULP [ANIMAL FEED], FISH MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FEEDING PREPARATIONS FOR BEES, FEEDING SUBSTANCES FOR BEES, CATTLE FOOD, KHAL BINAULA AND MUSTARD KHAL, OIL CAKES, CEREAL CAKES FOR ANIMALS, ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, SOY BEAN MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MILK SUBSTITUTES FOR USE AS FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR ANIMALS CONTAINING BOTANICAL EXTRACTS, RESIDUES FROM MALT TREATMENT FOR USE AS AN ANIMAL FEED, ARTIFICIAL MILK PREPARED FOR USE AS A FEEDING STUFF FOR CALVES, BETEL LEAF (PAAN), SUPARI (BETEL NUTS), BETEL NUTS, FRESH, FRESH BETEL NUTS, FRESH SPANISH LIMES, RAW NUTS, FRESH NUTS, NATURAL PLANTS AND FLOWERS IN CLASS 31
SHREE PB

4202150 10/06/2019

MUKESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA

An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 110094

Proposed to be Used

DELHI

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, ALGAE FOR HUMAN OR
ANIMAL CONSUMPTION, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND
FORESTRY PRODUCTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FLOWER BULBS, PLANT BULBS,
RAW AND UNPROCESSED GRAINS AND SEEDS, NATURAL PLANTS AND FLOWERS, LIVE ANIMALS, ORGANISMS FOR
BREEDING, LIVE ANIMALS, MALTS AND UNPROCESSED CEREALS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS,
ORGANIC FRESH HERBS, ORGANIC FRESH FRUIT AND VEGETABLES, MIXED FRUITS [FRESH], FRESH NONI FRUIT,
FRESH BEAN SPROUTS, FRESH BRUSSELS SPROUTS, SUPARI (BETEL NUTS), FRESH BETEL NUTS, FOODSTUFFS
AND FODDER FOR ANIMALS, ANIMAL FEEDS, ANIMAL FEED PREPARATIONS, ANIMAL FEEDSTUFFS, SYNTHETIC
ANIMAL FEED, MIXED ANIMAL FEED, ANIMAL FEED PREPARATIONS, FORMULA ANIMAL FEED, FEEDING STUFFS FOR
ANIMALS, RICE BRAN [ANIMAL FEED], STARCH PULP [ANIMAL FEED], FISH MEAL [ANIMAL FEED], PRESERVED CROPS
FOR ANIMAL FEEDS, FEEDING PREPARATIONS FOR BEES, FEEDING SUBSTANCES FOR BEES, CATTLE FOOD, KHAL
BINAULA AND MUSTARD KHAL, OIL CAKES, CEREAL CAKES FOR ANIMALS, ANIMAL FEEDS, FOODSTUFFS
CONTAINING PHOSPHATE FOR FEEDING ANIMALS, SOY BEAN MEAL [ANIMAL FEED], PRESERVED CROPS FOR
ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, FOODSTUFFS AND BEVERAGES
FOR ANIMALS, MILK SUBSTITUTES FOR USE AS FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR ANIMALS
CONTAINING BOTANICAL EXTRACTS, RESIDUES FROM MALT TREATMENT FOR USE AS AN ANIMAL FEED, ARTIFICIAL
MILK PREPARED FOR USE AS A FEEDING STUFF FOR CALVES, BETEL LEAF (PAAN), SUPARI (BETEL NUTS), BETEL
NUTS, FRESH, FRESH BETEL NUTS, FRESH SPANISH LIMES, RAW NUTS, FRESH NUTS, NATURAL PLANTS AND
FLOWERS IN CLASS 31
SHREE MG

4202151  10/06/2019
MUKESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DEHLI
AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, ALGAE FOR HUMAN OR ANIMAL CONSUMPTION, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FLOWER BULBS, PLANT BULBS, RAW AND UNPROCESSED GRAINS AND SEEDS, NATURAL PLANTS AND FLOWERS, LIVE ANIMALS, ORGANISMS FOR BREEDING, LIVE ANIMALS, MALTS AND UNPROCESSED CEREALS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, ORGANIC FRESH HERBS, ORGANIC FRESH FRUIT AND VEGETABLES, MIXED FRUITS [FRESH], FRESH NONI FRUIT, FRESH BEAN SPROUTS, FRESH BRUSSELS SPROUTS, SUPARI (BETEL NUTS), FRESH BETEL NUTS, FOODSTUFFS AND FODDER FOR ANIMALS, ANIMAL FEEDS, ANIMAL FEED PREPARATIONS, ANIMAL FEEDSTUFFS, SYNTHETIC ANIMAL FEED, MIXED ANIMAL FEED, ANIMAL FEED PREPARATIONS, FORMULA ANIMAL FEED, FEEDING STUFFS FOR ANIMALS, RICE BRAN [ANIMAL FEED], STARCH PULP [ANIMAL FEED], FISH MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FEEDING PREPARATIONS FOR BEES, FEEDING SUBSTANCES FOR BEES, CATTLE FOOD, KHAL BINAULA AND MUSTARD KHAL, OIL CAKES, CEREAL CAKES FOR ANIMALS, ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, SOY BEAN MEAL [ANIMAL FEED], PRESERVED CROPS FOR ANIMAL FEEDS, FOODSTUFFS CONTAINING PHOSPHATE FOR FEEDING ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MILK SUBSTITUTES FOR USE AS FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR ANIMALS CONTAINING BOTANICAL EXTRACTS, RESIDUES FROM MALT TREATMENT FOR USE AS AN ANIMAL FEED, ARTIFICIAL MILK PREPARED FOR USE AS A FEEDING STUFF FOR CALVES, BETEL LEAF (PAAN), SUPARI (BETEL NUTS), BETEL NUTS, FRESH, FRESH BETEL NUTS, FRESH SPANISH LIMES, RAW NUTS, FRESH NUTS, NATURAL PLANTS AND FLOWERS IN CLASS 31
VMG

4202152  10/06/2019
MUKESH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI
AGRICULTURAL AND AQUACULTURAL CROPS, horticulture and forestry products, algae for human or animal consumption, raw and unprocessed agricultural, aquacultural, horticultural and forestry products, seeds, bulbs and seedlings for plant breeding, flower bulbs, plant bulbs, raw and unprocessed grains and seeds, natural plants and flowers, live animals, organisms for breeding, live animals, malts and unprocessed cereals, fresh fruits, nuts, vegetables and herbs, organic fresh herbs, organic fresh fruit and vegetables, mixed fruits [fresh], fresh noni fruit, fresh bean sprouts, fresh brussels sprouts, supari (betel nuts), fresh betel nuts, foodstuffs and fodder for animals, animal feeds, animal feed preparations, animal feedstuffs, synthetic animal feed, mixed animal feed, animal feed preparations, formula animal feed, feeding stuffs for animals, rice bran [animal feed], starch pulp [animal feed], fish meal [animal feed], preserved crops for animal feeds, feeding preparations for bees, feeding substances for bees, cattle food, khal binaula and mustard khal, oil cakes, cereal cakes for animals, animal feeds, foodstuffs containing phosphate for feeding animals, soy bean meal [animal feed], preserved crops for animal feeds, foodstuffs containing phosphate for feeding animals, foodstuffs and beverages for animals, milk substitutes for use as foodstuffs for animals, foodstuffs for animals containing botanical extracts, residues from malt treatment for use as an animal feed, artificial milk prepared for use as a feeding stuff for calves, betel leaf (paan), supari (betel nuts), betel nuts, fresh, fresh betel nuts, fresh spanish limes, raw nuts, fresh nuts, natural plants and flowers in class 31
KAISER

2505638  02/04/2013
KAISER BRAEU GMBH AND CO. KG
OBERER MARKT 1, 91284 NEUHAUS AN DER PEGNITZ, GERMANY
MANUFACTURERS AND MERCHANTS
LIMITED PARTNERSHIP WITH A LIMITED LIABILITY COMPANY AS GENERAL FROM GERMANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
BEER
GO NATUREFULL

2810874    15/09/2014
PARAG MILK FOODS LIMITED
trading as ;Parag Milk Foods Private Limited
Flat No. 1, Plot No. 19, Nav Rajasthan Co-operative Housing Society, Behind Ratna Memorial Hospital, S.B. Road, Pune - 411016, Maharashtra, India
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of INDIA

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/01/2009

To be associated with:
2752086, 2767735, 2767736, 2767737, 2767738, 2810826, 2810831, 2810836, 2810840, 2810846, 2810847, 2810867, 2810870

MUMBAI
MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC DRINKS INCLUDING ENERGY DRINKS, ENERGY DRINKS CONTAINING CAFFEINE; SOFT DRINKS; FRUIT DRINKS AND FRUIT JUICES; WHEY BEVERAGES; FLAVOURED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:2752086,2767735,2767736,2767737,2767738,2810826,2810831,2810836,2810840,2810846,2810847,2810867,2810870..
FRUJOY
2826927   14/10/2014
JAYESH JALLAN
trading as ; JALLAN SNACKS AND SPICES
9(2), RIICO INDUSTRIAL AREA JHOTWARA JAIPUR 302012 RAJASTHAN.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since : 05/08/2013
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
restriction of goods for sale in the state of RAJASTHAN.
2949432 24/04/2015
SANGEETA PALIWAL
RAJEEV KUMAR
trading as ;VR AQUA & BEVERAGES
KHASRA NO 1/19/1 H-BLOCK, GALI NO 10, MAIN KUSHAK ROAD NO 2, SWAROOP NAGAR DELHI 110042
MANUFACTURER & TRADER
Used Since :16/04/2015
DELHI
WATER & BEVERAGES
LOHIT

2950925    27/04/2015
SUNIL KUMAR KHETAWAT
SANGEETA KHETAWAT
SHALIJA KHETAWAT
trading as ;S3G INDUSTRIES
TARUN PHUKAN ROAD,HAIBARGAON,NAGAON,ASSAM-782 002.
MANUFACTURER

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP,RABINDRA
BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
To be associated with:
2619042

KOLKATA
Packaged Drinking Water, Azian Drinks, Water, Spring & Mineral Water, Mountain Water, Fizzy Soda, Ginger Soda, Masala
Soda, Jeera Soda, Flavoured Soda & All Types of Packaged Drinking water, Soft drink, Aerated water & Drinks included in
Class 32.

FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ASSAM,MANIPUR,NAGALAND , MEGHALAYA " ONLY.
2972254  27/05/2015
RAMA VISION LIMITED,
trading as ;RAMA VISION LIMITED,
RAMA HOUSE, 23 NAJAFGARH ROAD INDUTRIAL AREA, SHIVAJI MARAG, NEW DELHI- 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHU GUPTA.
204A S.B.I BUILDING 23 NAJAFGARH ROAD INDL AREA SHIVAJI MARG NEW DELHI 10015
Used Since :18/05/2015
DELHI
OF MINERAL AND AERATED WATERS AND NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUITS JUICES, SYRUPS
AND PREPARATIONS FOR MAKING BEVERAGES ALL BEING GOODS FALLING IN CLASS-32
2977078  03/06/2015
MR. ARJUN KHANNA
RASHMI RANA
trading as; BIOSASH
PLOT NO.6, GURUKUL INDUSTRIAL AREA, SECTOR-38, SARASI KHWAJA, FARIDABAD 121003
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 18/05/2015

DELHI
BEVERAGES, NAMELY, FRUIT JUICES, FRUIT DRINKS AND ENERGY DRINKS CONTAINING NUTRITIONAL SUPPLEMENTS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS
RAKYAN BEVERAGES PRIVATE LIMITED
109 DHARAM PLACE, HUGHES ROAD, MUMBAI 400007, MAHARASHTRA, INDIA
MANUFACTURER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.
Used Since :22/11/2013
MUMBAI
NON-ALCOHOLIC DRINKS INCLUDING JUICES; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3019556   27/07/2015

M/S. AARADHYARAJ FOODS & BEVERAGES LLP.
trading as ;M/s. AARADHYARAJ FOODS & BEVERAGES LLP.
11 KRISHNA ENCLAVE, 100 FT ROAD, KALINDI VIHAR, AGRA (UTTAR PRADESH).
MANUFACTURER & TRADER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :10/04/2015

DELHI
FRUIT JUCIES, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3035955  19/08/2015
DOEHLER INDIA PRIVATE LIMITED.
PLOT NO.3, SURVEY NO.285, RAISONI INDUSTRIAL PARK, HIJENWADI, PUNE-411057, MAHARASHTRA, INDIA.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA
Used Since :01/01/2013
To be associated with:
1505643, 1639759, 3035953

MUMBAI
PREPARATION FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, FRUIT EXTRACTS (NON-ALCOHOLIC), FRUIT JUICES, FRUIT NECTARS (NON-ALCOHOLIC), NON-ALCOHOLIC FRUIT EXTRACT, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, SYRUPS FOR BEVERAGES, TOMATO JUICE (BEVERAGES), VEGETABLE JUICE (BEVERAGES), FRUIT JUICE CONCENTRATES, PUREE, BLENDS, BASES AND EMULSIONS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS APPEARING ON THE LABEL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1639759..
3178583  08/02/2016
AKBARALI ALIJI SUNASARA
102, ALIABAD APT., ALIABAD BAUG, NEAR SULTANABAD COLONY, BEHRAM BAUG ROAD, JOGESHWARI (WEST),
MUMBAI-400012
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :04/02/2016
MUMBAI
SOFT DRINK AND FRUIT JUICE, PACKAGING DRINKING WATER INCLUDED IN CLASS 32
3201955  04/03/2016
KANJI GANESHA VAID.
417, A-5, LOK BHARATI COMPLEX, MAROL MAROSHI ROAD, MAROL, ANDHERI (EAST), MUMBAI-400059.
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :19/02/2016
MUMBAI
MINERAL WATER INCLUDED IN CLASS 32.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER
DESCRIPTIVE MATTERS.
3210368  14/03/2016
YOGENDRA KUMAR GUPTA
trading as ;M/s. BRIJBHOG MISHTHAN BHANDAR
MOTI KATRA CROSSING, AGRA (UTTAR PRADESH).
MANUFACTURER, TRADER & RETAILER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1999
DELHI
MILK GLASS, FLAVOURED MILK, THANDAI, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS,
FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BRIJ.
3216538  21/03/2016
NIPUN MALIK
trading as MALIK SODA WATER
KHASRA NO-967, RITHALA VILLAGE, DELHI-110085
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/03/2016
DELHI
NON ALCOHOLIC DRINKS, FRUITS JUICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES
no exclusive right to the use of the word “MALIK and LEMONADE”.&
BISLLEY

3227812  05/04/2016
VIKAS SHARMA
trading as ;SAI ENTERPRISES
263, JWAHAR GANJ, HAPUR, U.P. INDIA
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, HIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :02/05/2011
DELHI
MINERAL AND AERATED WATER INCLUDES PACKAGED DRINKING WATER
3243778    26/04/2016

MRS. SUCHI AGARWAL.

trading as; AMRIT EXCLUSIF.

51/78, WEST PUNJABI BAGH, NEW DELHI-110026, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/04/2016

DELHI

Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
3246895   01/05/2016
MR. SACHIN CHAWLA.
32/7, INDRA VIKAS COLONY, DELHI-110009, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DELHI.
3250893  04/05/2016

MR. GAGANDEEP SINGH

trading as ;USTAT FOODS & BEVERAGES

494-L, Model Town, Ludhiana-141001. (Punjab)

Merchants & Manufacturers

proprietorship

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :02/05/2016

DELHI

3253368  07/05/2016
M/S. SHRI DURGA PHARMACEUTICALS
PAWAN KUMAR AGRAWAL
RAJ KUMAR AGRAWAL
KRISHNA AGRAWAL
trading as ;M/s. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/04/1993

DELI
JAL JEERA, FLAVOURED WATER, SOFT DRINK, BEVERAGES, FRUIT JUICES, VEGETABLE JUICES, WATER WITH ARTIFICIAL MINERALS, JALJEERA FOR HUMAN CONSUMPTION, SHARBAT, THANDAI, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3253372  07/05/2016
M/S. SHRI DURGA PHARMACEUTICALS
PAWAN KUMAR AGRAWAL
RAJ KUMAR AGRAWAL
KRISHNA AGRAWAL
trading as ;M/s. SHRI DURGA PHARMACEUTICALS
956/2, BAJAJWALA PECH, CHANWAR GATE, HATHRAS (UTTAR PRADESH).
TRADER, MANUFACTURER, PROCESSOR, RETAILER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/04/1993
DELHI
FLAVOURED WATER, SOFT DRINK, BEVERAGES, FRUIT JUICES, VEGETABLE JUICES, WATER WITH ARTIFICIAL MINERALS, JALJEERA FOR HUMAN CONSUMPTION, SHARBAT, THANDAI, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
GOPAL CONSUMER WORLD
3254859  09/05/2016
MR. SRI GOPAL GUPTA.
SMT. VINEETA GUPTA.
MR. APOORV GUPTA.
MRS. RACHNA AGRAWAL.
MRS. ANUBHA GUPTA.
MR. SHAILENDRA KUMAR AGRAWAL.
MR. SHARAD CHAUDHARY.
MR. VIPIN AGRAWAL.
MR. MANOJ GUPTA.
trading as : GOPAL CONSUMER WORLD.
339, F.I.E., PATPARGANJ, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/12/2012
DELHI
Aerated water, mineral water, Fruit drinks, Fruit juices, Non-Alcoholic drinks, Soft drinks, Beer, Stout, Ale, Porter, Syrups.
MARK SHOULD BE READ AND USE AS A WHOLE.
3254889    09/05/2016
BML INVESTMENTS PRIVATE LIMITED
E-1, Qutab Hotel Complex, Shaheed Jeet Singh Marg, New Delhi - 110 016
Manufacturers and Traders
An Indian Company Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Mineral and aerated water; packaged drinking water; table waters; natural artesian water;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3254904.
3260533  14/05/2016
ARCHIAN FOODS
Village Fatehgarh, District Roop Nagar, Punjab – 140103, India
ARCHIAN FOODS, PARTNERSHIP
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Used Since :01/01/2016
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
TSAMPA

3267936   24/05/2016

TENZIN THARDOE

trading as ;AMA Bakery & Cafe

H.No.-47, New Aruna Nagar, Majnu Ka Tilla, Delhi - 110054

MANUFACTURING & TRADING

Proprietorship Firm

Address for service in India/Agents address:

PRAMOD KUMAR KAPOOR (ADVOCATE)

47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :20/05/2016

DELHI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3274844  02/06/2016
GALWALIA ISPAT UDYOG PVT. LTD.
trading as :GALWALIA ISPAT UDYOG PVT. LTD.
A-80, VIVEK VIHAR, PHASE-1, DELHI-110095, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Beers; Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages.
3274889 02/06/2016

KARAN JAIN.
SHANTI JAIN.
VISHAKHA JAIN.
trading as ;M. C. CELEBRATORS (INDIA) LLP.
SHOP NO.-G-28, SHOPPING PARK MALL, SHALIMAR BAGH, DELHI-110088, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
SKEIRON
3307414  12/07/2016
TANTI SERVICES LLP
5th Floor, Godrej Millenium Building, 9, Koregaon Park Road, Pune, Maharashtra 411001
Manufacturers and Traders
A Limited Liability Partnership incorporated under the Indian Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3323609 01/08/2016
NUTRITIONALAB PRIVATE LIMITED
trading as ;NUTRITIONALAB PRIVATE LIMITED
A- 2004, FLOOR -20, PHOENIX TOWER –A, S.B. MARG, DELISLE ROAD, LOWER PAREL WEST MUMBAI 400013
MANUFACTURER AND MERCHANT
A registered company
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Proposed to be Used
MUMBAI
MINERAL WATER, NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES, WHEY BEVERAGES, ISOTONIC BEVERAGES,
SMOOTHIES
Subject to no exclusive right over the mark Protein separately & mark will be consider as a whole.
3323610 01/08/2016
AVNISH CHHABRIA
2004, PHOENIX TOWER A, S.B MARG, LOWER PAREL (WEST), MUMBAI - 400 013
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
MINERAL WATER, NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES
3353339   02/09/2016
NISHA S NAIK
trading as ;Maheshwara Bottling Company
Maheshwra Bottling Company, Kayarmajal,Nehru Nagar,Puttur,Mangalore-574203
MANUFACTURER
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :03/04/2001
CHENNAI
NON-ALCOHOLIC FRUIT EXTRACTS,NON-ALCOHOLIC FRUIT JUICE BEVERAGES.
3377492  01/10/2016
UNO FOODS (INDIA) PVT. LTD.
177, G.N.T. Market, Dhar Road, INDORE - [M.P.]
Manufacturers & Merchants.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/09/2016
MUMBAI
MINERAL WATER, AERATED WATER, ZEROBACTERIA WATER, OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICE, ENERGY DRINK, LEMONANDE, CONCENTRATES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
**COCO-LATES**

3442910  27/12/2016

HARISH G. SHETTY
A-5, Shalimar Apartments, S.V.Road, Andheri (West), Mumbai 400 058
Trader and Merchant

Address for service in India/Attorney address:

VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI

Soft drink concentrates, beverages, non–alcoholic cocktails, non–alcoholic drinks, syrups and other preps. for making beverages, fruit juices, fruit drinks, vegetable juice, sweet drinks prepared with rice and malt, milk of peanut, lemonades and syrup for lemonade

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
SPRING FIELD INC.
AGARWAL COMPOUND NAIRWADI, LAXMI NARAYAN TEMPLE, KHERANI ROAD, SAKINAKA, ANDHERI EAST, MUMBAI – 400 072
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhanman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Mineral water [beverages], Bottled drinking water
3598473   24/07/2017
BISWAS ENTERPRISES
93/10, WEST RABINDRANAGAR, KOLKATA-700065
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :20/02/2013
KOLKATA
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3613779   16/08/2017
ISHWAR BHAII HIRALAL PAKHALE
PLOT NO.9, RAM NAGAR, OPP. ADARSH CHEMICAL, UDHANA, SURAT, Gujarat - 394210
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 01/01/1996
AHMEDABAD
SOFT DRINKS
AQUA NEER HEALTH CARE
Plot No- 215/2,2nd Phase, Nr. Morarji Circle, G.I.D.C., Vapi-396195, Gujarat

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since :12/02/2013

AHMEDABAD
Packaged Drinking Water and Non Alcoholic Beverages
3647215  29/09/2017
SPARKLE AERATED WATER (P) LTD.
Hrishikesh Chambers, Chakan - Talegaon Road, Nanekarwadi, P.O Chakan, Tal-khed, Dist-Pune
Body Incorporate
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :15/04/2010
MUMBAI
Aerated Water, Juice, Syrup and Other Preparation in respect to beverages
3655698    12/10/2017
KALON AGRO INDUSTRIES PRIVATE LIMITED
Office No 13, Harbour Estates, Plot No. 49/3, Sector 19A, Nerul East, Navi Mumbai – 400706
A company incorporated under the Companies Act.

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
Sports drinks; isotonics drinks and drink mixes; concentrates, syrups or powders used in the preparations of non-alcoholic fruit, chocolate or vanilla flavored soft drinks; packaged drinking water; mineral water; aerated water; flavored water; energy drinks; isotonics drinks and powders used in the preparation of isotonics sports drinks and sports beverages; fruit drinks and fruit juices; preparations for making flavored waters or non-alcoholic beverages in the nature of fruit juice, punch, non-carbonated fruit beverages and non-carbonated soft drinks; aromatized beverages based on fruit, protein, cordial, sugar and other fluid nutrients, namely, protein drinks for use as a food filler and not for use as a meal replacement; beauty beverages, namely, fruit juices and energy drinks.
3664457    27/10/2017
UNITED SPIRITS LIMITED
UB Tower, 24 Vittal Mallya Road, Bangalore - 560 001, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3072415

CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

*The applicant wishes to claim the colours blue and gold as elements of the mark.*
3668887  02/11/2017
RAVINDRA M. ALAI
834/1, New Otur Road, Shivaji Nagar, KIvan 423501, Nasik, Maharashtra, India
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :26/01/2002

MUMBAI
FRUIT BEERS.
SUPREMO AQUA

3677647  14/11/2017
SUPREME BEVERAGES AND AGRO INDUSTRIES
S. No. 146, Kurawad Road, Near Electric Substation, At Post Sarangkheda, Taluka – Shahada, District- Nandurbar – 425410.
Partnership
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :14/10/2017
MUMBAI
PACKAGED DRINKING WATER
3701486   13/12/2017
FELIZ FOOD PRODUCTS PVT. LTD.
trading as ;FELIZ FOOD PRODUCTS PVT. LTD.
68/6/1, DIKBERIA, DAKSINHAT, BADU, TETULTALA MAIN ROAD, MADHYAMGRAM, NORTH 24 PARAGANAS, PIN-700128,
WEST BENGAL.
MANUFACTURER & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER COMPANIES ACT, 1956.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/06/2012
KOLKATA
PACKAGED DRINKING WATER, JUICE & SODA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “AQUA” AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
AGAIN-A Great Advance in Nutrition

3846140    29/05/2018

BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED

FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008,KARNATAKA, INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:

B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Used Since :26/02/2018

CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3846141  29/05/2018
BACHFUN PRIVATE LIMITED
trading as; BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008, KARNATAKA, INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since: 26/02/2018

CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BACHFUN PRIVATE LIMITED
trading as ;BACHFUN PRIVATE LIMITED
FLAT 101, ADARSH CRYSTAL, 16/3, CAMBRIDGE ROAD, BANGALORE - 560008, KARNATAKA, INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :26/02/2018

CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3854529  07/06/2018
AGASTHIYA HERBS AND SPICES
DOOR NO:6-12/55 , VIVEKANANDANAGR KODICAL CROSS, ASHOKANAGAR POST, MANGALORE , KARNATAKA 575006.
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :20/06/2014

CHENNAI
Mineral and aerated waters, fruit drinks and fruit juices; syrups and other preparations for making beverages.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3870851  26/06/2018
M/S HANUMAN AGENCIES
No.RH-11A, 2nd Main, 2nd Cross Land Link Township, Konchady Mangalore-575008
registered partnership firm

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used

CHENNAI
Mineral and aerated water

Without claiming any right over words "Packaged Drinking Water"

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3889361  17/07/2018
M/S. ALKACORE INDIA PRIVATE LIMITED
NO: 78/29, 1st FLOOR, BALAJI COMPLEX, S.G PALYA, TAVAREKERE MAIN ROAD, BANGALORE – 560029, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :12/04/2018

CHENNAI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, DRINKING WATER WITH VITAMINS, ENERGY DRINKS AND SOFT DRINKS, SPORTS DRINKS CONTAINING ELECTROLYTE, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, MINERAL ENRICHED WATER [BEVERAGES]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KARNATAKA..
RUNGTA’S
4166843  04/05/2019
GIRJESH KUMAR RUNGTA
B-10/690, GANESH NAGAR-2, SHAKARPUR, DELHI-110092, INDIA
Individual
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :01/11/2001
DELHI
Mineral and aerated waters and other non-alcoholic drinks, beers, beverages and preparations for making beverages, non-alcoholic fruit extracts, fruit juices, sherbets, fruit drinks, soft drinks, cold drinks, energy drinks, jaljeera, soda water, non-alcoholic beverages, flavoring syrups for making tea and herbal tea-based beverages, soy drinks and soy-based beverages, nut juice, included in class 32
STONEY RIVER BREWING CO.

STONEY RIVER BREWING LLP
Plot No 17B, Sai Krupa Housing Society, Shreedharnagar, Dhanakwadi Pune 411043
Brewing Company
Active

Proposed to be Used
MUMBAI

BEER AND BREWERY PRODUCTS INCLUDING ALE, STOUT, LAGER, PILSNER AND DRAFT BEER, BEER-BASED COCKTAILS, MALT BEER, EXTRACTS OF HOPS FOR MAKING BEER, MEAD, NON-ALCOHOLIC BEVERAGES INCLUDING CIDER FRUIT COCKTAILS
ISOFIT

4180404   20/05/2019

SANDEEP GARG
#212, Modal Town, Jind Road, Kaithal, Haryana-136027
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, PROTEIN-ENRICHED SPORTS BEVERAGES
4185281    23/05/2019
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA -GONDAL GONDAL GJ 360311 IN
Body Corporate

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
To be associated with:
3925969

AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
Trade Marks Journal No: 1911, 22/07/2019 Class 32

4185310 23/05/2019
RICCO DELIZIO LLP.
301, 3rd Floor, Tulsi Apartment, #5, Rest House Crescent Road, Bangalore - 560001, Karnataka, India
A company incorporated under the Indian Companies Act,1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since : 29/03/2019

To be associated with:
3012104

CHENNAI
Protein-enriched flavoured beverages
BioBottle
4186392  24/05/2019
Mr. Pramit Sanghavi
WZ- 8/I Industrial Area, Kirti Nagar, New Delhi - 110015, India
An Indian National
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI
Syrups for beverages; Beers; Soft drinks; Table waters; Water beverages; Purified bottled drinking water; Spring Water; Still Water; Mineral water; Sparkling water including vitamin enriched sparkling water (beverages); Soda water, Aerated water, carbonated water; Natural Mineral water; Flavoured bottled water; Non-alcoholic beverages; Fruit juices and Fruit beverages; Vegetable juice and Vegetable juice beverages; Lemonades; Preparations for making beverages; Powders for the preparation of beverages.
4186627  24/05/2019
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
RONIN

4187523  25/05/2019
AMIT KUMAR KIRON
613-614, New Defence Colony, Phase 1, Paragpur, Jalandhar- 144005
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI
Pineapple juice ; Apple juice ; Peach juice ; Beetroot juice ; Beet juice ; Papaya juice ; Carrot juice ; Orange juice ; Mango juice ; Pomegranate juice ; Guava juice ; Melon juice ; Blackcurrant juice ; Grapefruit juice ; Grape juice ; Cranberry juice ; Fruit juice ; Watermelon juice ; Fruit juices ; Kokam (fruit) Juice ; Coconut juice [beverage] ; Passion fruit juice ; Blackcurrant juice cordial ; Cranberry juice beverages ; Cranberry juice drinks ; Agave juice beverages ; Agave juice [beverage] ; Sugarcane juice beverages ; Sugarcane juice [beverage] ; Aerated fruit juice ; Pineapple juice drinks ; Aloe juice drinks ; Vegetable juice [beverage] ; Orange juice beverages ; Lime juice cordial ; Pineapple juice beverages ; Orange juice drinks ; Fruit juice bases ; Apple juice beverages ; Mixed fruit juice ; Aloe juice beverages ; Apple juice drinks ; Fruit juice concentrates ; Concentrated fruit juice ; Tomato juice [beverage] ; Tomato juice beverages ; Aloe vera juices ; Aerated fruit juices ; Concentrated fruit juices ; Mixed fruit juices ; Nutritionally fortified beverages ; Vegetable-based beverages ; Fruit-flavoured beverages ; Fruit-flavored beverages ; Non-alcoholic beverages ; Flavoured water ; Flavored water ; Seltzer water ; Spring water ; Soda water ; Still water ; Bottled water ; Drinking water ; Quinine water ; Carbonated water ; Aerated water ; Sparkling water ; Lithia water ; Table water ; Tonic water ; Glacial water ; Flavoured waters ; Flavored waters ; Aerated waters ; Waters [beverages] ; Carbonated waters ; Table waters ; Watermelon juice ; Coconut water [beverage] ; Sparkling mineral water
RAKESHBHAI R. BHAKHAR.
4- MAHARAJA COMPLEX, OPP. CHAUDHRI HIGH SCHOOLCIRCLE, KASTURBA ROAD, RAJKOT, 360001 GUJARAT INDIA
Individual (Sole Proprietor)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD
Mixes for making sherbet beverages, Soft drinks, Cola drinks, Fruit drinks, Fruit-flavoured drinks, Frozen carbonated drinks, Orange juice beverages, Frozen fruit drinks, Apple juice drinks, Fruit juices and drinks, Syrups for making soft drinks, Concentrates used in the preparation of soft drinks, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrup for making beverages, Syrups and other preparations for making beverages,
4187968   27/05/2019
ANTONY MATHEW
15/362B, MAMALA P.O. THIRUVANIYOOR, ERNAKULAM KERALA - 682305
Manufacturing
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
JALKAMAL
4188018  27/05/2019
JAIKUMAR GOPICHAND RAHEJA, TRADING AS: KAMAL TEA HOUSE
22/1, BLOCK NO.A/55, ROOM NO.325, ULHASNAGAR-421002, DIST. THANE.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, BEERS, NON-ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, INCLUDED IN CLASS 32.
ROYAL MUFASA
4188287  27/05/2019
MRS. REKHA RANI SINGHAL
B-5&6/ 4180, VASANT KUNJ, NEW DELHI - 110070
Proprietorship Firm

Address for service in India/Attorney address:
NISHI SHABANA KAUSER
Third Floor, C/39, Freedom Fighters Enclave, Neb Sarai, New Delhi 110068

Proposed to be Used
DELHI
BEERS AND BREWERY PRODUCTS INCLUDING ALE, STOUT, LAGER, PILSNER AND DRAFT BEER, BEER BASED COCKTAILS MALT BEER, RO DRINKING WATER, MINERAL WATER, AERATED WATER, TONIC WATER, SOFT DRINKS, SOFT DRINK CONCENTRATES, SYRUPS, FRUIT DRINKS, FRUIT JUICES, CIDER, SODA WATER, EFFERVESCENT DRINKS, TEA, COFFEE, PERFUMED SPIRITS, ALCOHOLIC DRINKS, NON-ALCOHOLIC DRINKS, WHISKY, VODKA, GIN, RUM, DISTILLED BEVERAGES
AMBUZ

4188300   27/05/2019
AVICHAL GUTGUTIA TRADING AS : PHOENIX BEVERAGE
241, ROY BAHADUR ROAD, CHANDITALA, BEHALA, KOLKATA 700053, WEST BENGAL, INDIA
single firm

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS
KAIYA

4188362  27/05/2019

ROKESH KUMAR

PLOT NO.32, NO.177 POONDANDALAM, THIRUKAZHUKUNDAM TALUK, KANCHIPURAM DISTRICT, TAMILNADU,
PINCODE-603102.

MANUFACTURER AND MERCHANTS

PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

MANUFACTURING OF PACKAGED DRINKING WATER.
4188387  27/05/2019

SHAFIQUE AHMED CHANGU MUKADAM
PLOT NO 194, MAHADA PLOT , NOOR BAUGH MALEGAON NASHIK MAHARASHTRA -423203
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Drinking water, Bottled drinking water, Drinking water with vitamins, Energy drinks, Soft drinks, Fruitbased drinks, Sports drinks, Non-alcoholic drinks, Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4188699  27/05/2019
RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai - 400011 in the State of Maharashtra within the Union of India.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :16/01/2018

MUMBAI

Non-alcoholic beverages; Non-alcoholic cocktails; Fruit beverages (non-alcoholic); Fruit extracts(non-alcoholic); Fruit juices(non-alcoholic); Syrups and other preparations for making beverages.
RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai - 400011 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :24/01/2016

MUMBAI
Non-alcoholic beverages; Non-alcoholic cocktails; Fruit beverages (non-alcoholic); Fruit extracts (non-alcoholic); Fruit juices (non-alcoholic); Syrups and other preparations for making beverages.
GOLFERS SHOT
4189564   28/05/2019
ALCOBREW DISTILLERIES INDIA PVT LTD.
C-423, SARITA VIHAR, NEW DELHI-110076
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
DELHI
BEER AND NON-ALCOHOLIC BEVERAGES, MINERALS AND AERATED WATERS, SOFT DRINKS, SHERBETS, JUICES, SQUASHES, SYRUPS CONCENTRATE, MINERAL AND OTHER NON-ALCOHOLIC DRINKS AS COVERED AS COVERED UNDER CLASS 32.
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4189656  28/05/2019
MURARI MEHTO
95/2 CHHOTA HASANPUR I.P EXTENSION NEAR MAX HOSPITAL DELHI-110092
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
DENZONG BREWERIES PRIVATE LIMITED
302, VIP PLAZA, OFF. NEW LINK ROAD, OPP. FAME ADLABS CINEMA, OSHIWARA, ANDHERI (W), MUMBAI-400 053.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
To be associated with:
3497576
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
BIRA 91 BLONDE SUMMER LAGER

4189768  28/05/2019

B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993
DELHI
beer
4189769  28/05/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993
DELHI
beer
4189770  28/05/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993
DELHI
beer
Trade Marks Journal No: 1911  22/07/2019  Class 32

4189771  28/05/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993
DELHI
beer
4189800  28/05/2019
MR. MADHAV DALVI
Village Lower Kandhauri, Pachwadun, PO/TO-Bidholi, Dehradun -248007
An Indian Citizen

Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002
Used Since :11/09/2015

DELHI
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; SODA WATER; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
Trade Marks Journal No: 1911, 22/07/2019

4190083 28/05/2019
SK. SOHEL RAHAMAN.
Village & Post- Panchla, P.S.- Panchla, Dist – Howrah- 711322, West Bengal.
TRADING AS ROYAL ENTERPRISE.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Packaged drinking water, Mineral & aerated water, Fruit juice & Other non- alcoholic preparations for making beverages.
4190497  29/05/2019
MR. ABHAY GARG S/O MR. MANGAL DEV GARG
M/S- GARG INDUSTRIES, ADDRESS- 8-B, BIRLA NAGAR, INDUSTRIAL AREA, TANSEN NAGAR, GWALIOR (M.P.)474003
PROPRIETOR
Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR M.P-
474001

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
RAMESH SHETH (INDIAN NATIONAL, PROPRIETOR), TRADING AS RATNA DISTRIBUTORS
78/80, Perin Nariman Street, 4th Floor Fort, Mumbai - 400001, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Bottled drinking water
GOWHIGO

4190794   29/05/2019
NATURAL BOX RETAIL PRIVATE LIMITED
Plot No. 1441/35, Old Chotti Mata Road, Near Sector-5 Police Station, Gurgaon- 122001
A company registered under the laws of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI

Non-alcoholic beverages; Fruit and vegetable based beverages and juices; non-alcoholic preparations for making beverages.
4191461    30/05/2019
IRFAN ALI MARDHANI
#4-299, Sri Ram Colony, Jlapally, Hyderabad.
Drill
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
TELEGRAM

4191668  30/05/2019

M/S AMERICAN BREW CRAFTS PRIVATE LIMITED
HOUSE NO. 8-2-293/82/F/C-30, 1 FLOOR, ROAD NO. 8, FILM NAGAR, JUBILEE HILLS, HYDERABAD - 500096, TELANGANA, INDIA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
BEERS
Proposed to be Used

MUMBAI

Fruit juices, non-alcoholic fruit juice beverages, water, aerated water, mineral water, soda water, Non-alcoholic beverages (energy drinks), syrups for beverages, syrups for lemonades, pastilles for effervescing beverages, powders for effervescing beverages, preparations for making beverages, Flavored carbonated beverages being goods in class-32
SHEETROOH

4191940  30/05/2019

JAGJIT SINGH
H No 318 Sector 15 Panchkula 134112 (Hr)
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Used Since : 30/06/2018

DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
DVADASHA

4192856   30/05/2019
KRISHNARPAN HOSPITALITY PRIVATE LIMITED
65-Pocket B, Sukhdev Vihar New Delhi -110025
BODY INCORPORATE

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

DELHI

mineral and aerated waters and other nonalcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
SHRI TROPIC O

4193552  31/05/2019

CHANDRA SHEKHAR SINGH BISHTS/O ARVIND SINGH BISHT
31, GULISTAN COLONY,NEAR EASTERN RAILWAY CLUB,LUCKNOW-226001,UP

PROPRIETOR

Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017

Proposed to be Used

DELHI

PACKAGE DRINKING WATER MINERAL AND AERATED WATERS ,DRINKING WATER, WATERS ,FLAVOURED WATER,FRUIT JUICES.
KRYPTO-JAL

4194413  01/06/2019
TARATE DADABHAU BALASAHEB
Flat No:1, Omkar App.,Near Gmohar Centre Point, Sopanagar W.Sheri Pune 411014
Individual
Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
MUMBAI
Energy drinks included in class 32.
ANKIT BHAILAL NAGDA
trading as ;CHETAN DRYFRUIT
VISHWAKARMA NIWAS, OPP. DATTATRAY SHOPPING CENTRE, NEAR KUBERA HOTEL, NAVGHAH ROAD, VASAI (WEST) 401 202
Used Since :24/11/2008
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Proprietor of M/S. RAM & CO
2-10-92, WEEKLY BAZAR, BOIGALLY, NIZAMABAD-503001, TELANGANA, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Water, Carbonated water, Mineral water, Drinking water, Energy drinks, Juice drinks, Fruit drinks, Soft drinks, Protein drinks.